LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF October 2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01 (Renumbered as CC-01, w.e. 14.09.2026)**	CENTRAL	306	CS (COMM)	CS (COMM)/1198/2026	01-10-2026	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO LTD	Daljeet Singh(P),	9810252429	daljeetsinghadv@gmail.com	29.09.2026
			306	CS (COMM)	CS (COMM)/1201/2026	03-10-2026	LANDSEA IMPEX LIMITED Vs JAGJIT SINGH MAKKAR	Neelam Malik(P),	7303296156	neelam.malik8512@gmail.com	27.09.2026
			306	CS (COMM)	CS (COMM)/1202/2026	03-10-2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs M/S VELAN BOOK SUPPLIERS	Sonu Vivek(P),	8800883110	apexlegalpartners@gmail.com	30.09.2026
			306	RP (Civil)	RP (Civil)/34/2026	06-10-2026	IVOOMI INNOVATION PVT LTD Vs M/S VIKASH TECHSEC PVT LTD	KARMVEER KARMVEER(P),	9891396019	karmveer@lexanalytico.com	28.09.2026
			306	CS (COMM)	CS (COMM)/1219/2026	06-10-2026	GURCHARAN SINGH JASBIR SINGH (HUF) Vs AUGURI AND ORS	hemant manjani(P),	9818182925	hemantmanjani@gmail.com	28.09.2026
			306	CS (COMM)	CS (COMM)/1220/2026	06-10-2026	PULSE SOLAR SYSTEM PVT LTD Vs M/S SHRI SAI METAL AND STEEL	Arjun Sanjay(P),	9899500164	arunsanjay500@gmail.com	02.10.2026
			306	CS (COMM)	CS (COMM)/1221/2026	06-10-2026	GEETIKA MITTAL Vs HEMANG SHARMA	Vikas Bhatia(P),	9811379676	vbhatia6@gmailc.om	01.10.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/848/2026	07-10-2026	TATA CAPITAL LTD Vs KARTIK VERMA	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	03.10.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/849/2026	07-10-2026	TATA CAPITAL LTD Vs MOHD IBRAHIM	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	03.10.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/850/2026	07-10-2026	TATA CAPITAL LTD Vs ASHUTOSH RAI	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	03.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			306	CS (COMM)	CS (COMM)/1238/2026	09-10-2026	M/S PREMIER PIGMENTS AND CHEMICALS Vs SHREE KRISHNA POLY CHEM AND ANR	Sonia Arora(P),	9999653994	advsoniaarora79@gmail.com	07.10.2026
			306	CS (COMM)	CS (COMM)/1240/2026	09-10-2026	M/S ADITYA INFOTECH LIMITED Vs DEEPAK AGARWAL	Amit Kumar Singh(P),	9871291420	jurisprudence011@gmail.com	06.10.2026
			306	Misc DJ	Misc DJ/634/2026	09-10-2026	YASH MATLANI Vs RAHUL BHATIA	Abhinav Bhatia(P),	9999551989	abhinav@abandassociates.in	08.10.2026
			306	Execution (Comm)	Execution (Comm)/467/2026	09-10-2026	SONAL JAIN Vs BRIJ BALA GARG	MUNISH VOHRA(P),	9811427955	munishlawvohra@gmail.com	05.10.2026
			306	CS (COMM)	CS (COMM)/1246/2026	10-10-2026	RAUNAK AGGARWAL Vs ANIL GIRI	sonam jain(P),	9873212406	sonam90jain23@gmail.com	08.10.2026
			306	CS (COMM)	CS (COMM)/1247/2026	10-10-2026	SANDEEP GUPTA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	08.10.2026
			306	CS (COMM)	CS (COMM)/1254/2026	12-10-2026	LALIT AGGARWAL Vs DEEPAK KUMAR GARG	Santoshi Yadav(P),	7678653450	santoshiy9@gmail.com	09.10.2026
			306	Ex.COMM - Award by Arb. Comm	Ex.COMM - Award by Arb. Comm/142/2026	13-10-2026	KOTAK MAHINDRA PRIME LTD Vs GURBAKSH SINGH AND ANR	RITU RANA	9310817303	codelegalconsultants@gmail.com	12.10.2026
			306	Execution (Comm)	Execution (Comm)/472/2026	13-10-2026	MOHD IQBAL Vs CHETAN	MANISH BANSAL	9811415557	manishbansal.y10@gmail.com	10.10.2026
			306	CS (COMM)	CS (COMM)/1279/2026	16-10-2026	BANK OF INDIA Vs HARVIR KUMAR	SUMIT KUMAR	8826307745	SUMITKUMAR.CNLU271@GMAIL.COM	13.10.2026
			306	CS (COMM)	CS (COMM)/1280/2026	16-10-2026	M/S SUPER ELECTRICALS Vs M/S FALGUNI CORPORATION	ISHWAR SINGH	9212727374	ishwarsingh.delhi@gmail.com	13.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			306	CS (COMM)	CS (COMM)/1287/2026	17-10-2026	J N ARORA & CO PVT LTD VS VISHAL KUMAR	PARVEEN DUTT	8178512005	advparveen1827@gmail.com	15.10.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/860/2026	17-10-2026	TATA CAPITAL LTD Vs ROBIN ENTERPRISES	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	15.10.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/861/2026	17-10-2026	TATA CAPITAL LTD Vs GAUTAM CRANE SERVICES	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	15.10.2026
			306	CS (COMM)	CS (COMM)/1295/2026	22-10-2026	PAWAN KUMAR Vs MS AMBUJ HOTEL AND REAL ESTATE PVT LTD	Rubeena Rizvi(P),	8299289055	rizvirubeena@yahoo.com	16.10.2026
			306	Misc DJ	Misc DJ/662/2026	23-10-2026	DEV STAINLESS STEEL PVT LTD pvt ltd Vs KDS COMPONENT	SAGAR SINGH(P),	9999763303	kadianlegalconsultants@gmail.com	16.10.2026
			306	Misc DJ	Misc DJ/667/2026	27-10-2026	BANK OF BARODA Vs AJAY KUMAR JAIN	Geetanjali Sharma(P),	8447833470	advocate.134@gmail.com	22.10.2026
			306	CS (COMM)	CS (COMM)/1312/2026	29-10-2026	BANK OF INDIA Vs GAURAV SHARMA AND ORS	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	24.10.2026
			306	CS (COMM)	CS (COMM)/1323/2026	30-10-2026	BANK OF INDIA Vs MOHAMMAD FIROZ ALAM	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	28.10.2026
2	**SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)**	CENTRAL	--								
3	**SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)**	CENTRAL	--								

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4	**SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)**	CENTRAL	410	CS (COMM)/1196/2026	CS (COMM)/1196/2026	01-10-2026	M/S MLJ INDUSTRIES LTD Vs GIOVE TECHNOSERVES PRIVATE LIMITED	Rama Sharma(P),	9911855122	ramasharma4597@gmail.com	25.09.2026
			410	OMP (I) (COMM)/843/2026	OMP (I) (COMM)/843/2026	05-10-2026	M/S TATA CAPITAL LTD Vs SUBHASH CHAND SHARMA	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	26.09.2026
			410	OMP (I) (COMM)/842/2026	OMP (I) (COMM)/842/2026	05-10-2026	M/S TATA CAPITAL LTD Vs FAIZUL JAMAL	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	26.09.2026
			410	CS (COMM)/1218/2026	CS (COMM)/1218/2026	06-10-2026	MR RAJ KUMAR SHARMA Vs M/S VIDVEDAA ORNATERIOR PVT LTD	Vineet Taneja(P),	7838661141		29.09.2026
			410	CS (COMM)/1319/2026	CS (COMM)/1319/2026	30-10-2026	M/S OSWAL PROMOTERS PRIVATE LIMITED Vs MR NITIN KUMAR GAUTAM	Mani Bhadra Jain(P),	9811042284	manibhadrajain@gmail.com	25.09.2026
			410	CS (COMM)/1209/2026	CS (COMM)/1209/2026	05-10-2026	SHRI AKSHAT AGGARWAL Vs SHRI MANAV ARORA	C.M GROVER	9654624323	manigrover001@gmail.com	28.09.2026
			410	CS (COMM)/1225/2026	CS (COMM)/1225/2026	07-10-2026	BANK OF BARODA Vs SMT SHAILY KUMARI	Umesh Joshi(P),	9910568669	advocateumesh2005@gmail.com	01.10.2026
			410	CS (COMM)/1217/2026	CS (COMM)/1217/2026	06-10-2026	UNION BANK OF INDIA Vs ROHIT GUPTA	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	01.10.2026
			410	OMP (I) (COMM)/847/2026	OMP (I) (COMM)/847/2026	07-10-2026	TATA CAPITAL LTD Vs PANKAJ	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	03.10.2026

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			410	CS (COMM)/1229/2026	CS (COMM)/1229/2026	07-10-2026	ROTARY OVERSEAS LLP Vs GK ENTERPRISES AND ANR	Jatin Rajput	9868242577	advocatejatinrajput@gmail.com	05.10.2026
			410	CS (COMM)/1244/2026	CS (COMM)/1244/2026	10-10-2026	M/S JAY SHREE TEA AND INDUSTRIES LIMITED Vs MOHIT AGGARWAL	Sanjay Aggarwal(P),	9871369954	aggarwal.sanjay1974@gmail.com	07.10.2026
			410	Execution (Comm)/482/2026	Execution (Comm)/482/2026	16-10-2026	M/S RAJORA BUILDERS Vs DELHI JAL BOARD	Hunny Singh(P),	9990389721	hysingh88@gmail.com	06.10.2026
			410	CS (COMM)/1274/2026	CS (COMM)/1274/2026	15-10-2026	VIVA BOOKS PRIVATE LTD Vs DUGA RAO MUTYALA	Narender Vashishta(P),	9811140704	nvashishta@gmail.com	08.10.2026
			410	Execution (Comm)/473/2026	Execution (Comm)/473/2026	14-10-2026	M/S LUXURY CAR WORLD Vs AMIT SINGH	Rajinder Singh	9818489589	office@rajindersingh.co.in	09.10.2026
			410	OMP (I) (COMM)/858/2026	OMP (I) (COMM)/858/2026	16-10-2026	ANKIT JAIN Vs M/S FLASHIFY AND ORS	G S GANGWAR(P),	9717211123	info@jurisvista.in	13.10.2026
			410	CS (COMM)/1283/2026	CS (COMM)/1283/2026	17-10-2026	SAURABH CHOUDHARY SOLE PROP OF ADDMART COM Vs OM PAL SINGH SOLE PROPRIETOR OF ORBEST TECH	Mojahid Karim Khan	8800123812	mojahidkarimkhan@gmail.com	15.10.2026
			410	OMP (I) (COMM)/869/2026	OMP (I) (COMM)/869/2026	27-10-2026	M/S TATA CAPITAL LTD Vs GD INFRA SOLUTION	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	15.10.2026
			410	CS (COMM)/1290/2026	CS (COMM)/1290/2026	17-10-2026	REEDHINOX STEELAGE PRIVATE LIMITED Vs AMIT JOLLY	Shubham Agarwal(P),	9999877470	legaladvise.shubham@gmail.com	15.10.2026

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			410	Execution (Comm)/495/2026	Execution (Comm)/495/2026	27-10-2026	CANARA BANK Vs IMRAN KHAN	Vipin Verma(P),	9871273759	vipinverma.adv.@gmail.com	16.10.2026
			410	Execution (Comm)/494/2026	Execution (Comm)/494/2026	23-10-2026	SIDDHARH ARORA Vs KHEM CHAND	Deepak Yadav	9999980081	DeepakYadavAdvocate@gmail.com	30.10.2026
			410	CS (COMM)/1308/2026	CS (COMM)/1308/2026	27-10-2026	M/S JAY SHREE TEA AND INDUSTRIES LIMITED Vs RAJINDER PAPNEJA	Sanjay Aggarwal(P),	9871369954	aggarwal.sanjay1974@gmail.com	22.10.2026
			410	CS (COMM)/1315/2026	CS (COMM)/1315/2026	29-10-2026	SHRI RISHI PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	C.P TYAGI	9810231866	cptyagi54@gmail.com	17.10.2026
			410	CS (COMM)/1310/2026	CS (COMM)/1310/2026	28-10-2026	AMBA TRAVELS (PREET VIHAR) Vs BENGALI SENIOR SECONDARY SCHOOL	Rajeev Mishra(P),	8871560604	rajeevmishraclc@gmail.com	24.10.2026
			410	Execution (Comm)/499/2026	Execution (Comm)/499/2026	29-10-2026	SH AMIT KHANNA Vs SH AAZAM HUSSAIN	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	24.10.2026
			410	CS (COMM)/1328/2026	CS (COMM)/1328/2026	31-10-2026	ASHWANI AHUJA Vs ASHWANI ARYA AND ORS	Yogesh Chhabra(P),	9871204245	noorkeshav.yc@gmail.com	28.10.2026
			410	Execution (Comm)/505/2026	Execution (Comm)/505/2026	31-10-2026	M/S GK RANGWALA AND CO LTD Vs M/S GAYATRI MARKETING CO	Vishnu Swaroop Sharma(P),	8802200600	adv.vssharma@gmail.com	23.10.2026
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 302	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./141/2026	05-10-2026	Ankit Agarwal Prop of Pawan Export fabric Vs Gunjan Agarwal PRO OF PITRU OVERSEAS	JP GUPTA	9868597298	-	01-10-2026

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			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1211/2026	05-10-2026	DEEPIKA JINDAL Vs ANSHUL GOEL	JASDEEP ANAND	9999276924		01-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1214/2026	05-10-2026	BALMUKUND RANA Vs DEVENDER KUMAR SHARMA	AMIT KUMAR RANA	3178303621	advakrana01@gmail.com	30-09-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1215/2026	05-10-2026	BANK OF BARODA Vs M/S CODEX INFRATECH	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	03-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1216/2026	05-10-2026	M/S RITE MOULD PLAST PVT. LTD. Vs M/S SBT MANUFACTURING PVT. LTD.	VISHAL GARG	9810771302		30-09-2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/846/2026	06-10-2026	TATA CAPITAL LTD Vs YOGESH AGRAWAL 7737	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	05-10-2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/854/2026	07-10-2026	INDORAILBUS TRAVEL PRIVATE LIMITED Vs JAGUAR TRAVELS	LAKSH CHUTANI	9220899553		05-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1230/2026	07-10-2026	Dimple Kedia Vs Dheeraj Alagh	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	05-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1235/2026	08-10-2026	M/S AICA Laminates India Pvt Ltd Vs M/S Plywood Emporium	RISHABH MISTRY	9773877433	Rishabhmistry1997@gmail.com	07-10-2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/471/2026	09-10-2026	Gammeys (India) And Co. Vs SURBHI MARKETING AGENCY	RAKESH SRIVASTAVA	9911116314		07-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1258/2026	12-10-2026	KUKREJA AUTO COMPONENTS PVT. LTD. Vs NAZIR AHEMAD J AHURDDIN SHEIKH	SARABJOT SINGH	9582416602	legalsolutions1313@gmail.com	08-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1259/2026	12-10-2026	MOBATREE MANUFACTURERS PRIVATE LIMITED Vs ARIGATO AND OBLIGADO MERCHANDISE PRIVATE LIMITED	LOKESH KUMAR AGGARWAL	9811218876	Lokesh@ACEconsilion.com	10-10-2026

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			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/472/2026	13-10-2026	MOHD IQBAL Vs CHETAN	MANISH BANSAL	9811415557	Manish.y10@gmail.com	12-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1263/2026	13-10-2026	MR ANIL GUPTA PROPRIETOR OF MS JAMMU PIPES Vs M/S RTC INDUSTRIES PVT. LTD.	VIBHU JAIN	9729615170	admin@vjlawoffice.in	12-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1264/2026	13-10-2026	Manjot Singh Vs Prakash Kumar	GOPAL DASS KATHURIA	9818920778	gopaldasskathuria1961@gmail.com	12-10-2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/477/2026	14-10-2026	VARUNA VERMA Vs Municipal Corporation of Delhi and Ors.	SATYENDRA KUMAR SINGH	9811161525	sksimghl16@gmail.com	13-10-2026
			COURT ROOM 302	CIVIL SUIT	OMP MISC. (COMM.)/15/2026	15-10-2026	M/S SAVELIFE INSTITUTE OF MEDICAL SCIENCES PVT. LTD. Vs M/S ANH TECHNOLOGIES PVT. LTD.	PARVEEN KUMAR AGGARWAL	9873935534	aggarwal_parveenkumar@yahoo.co.in	13-10-2026
			COURT ROOM 302	CIVIL SUIT	RP (Civil)/37/2026	15-10-2026	M/S PIONEER POLYPLAST Vs M/S PERFECT PLASTIC	RISHABH BANSAL AND RAVI NAMSAUT	9560670288		14-10-2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/480/2026	15-10-2026	Vikas Sharma PROPRIETOR MS NITIN PRODUCTS Vs M/s Gagan Pharmaceuticals A Partnership Firm	PRADEEP KUMAR BHARDWAJ	9971929787	adv.pradeep1980@gmail.com	13-10-2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/481/2026	15-10-2026	CANARA BANK Vs SANTOSH KUMAR	VIPIN	9871273759	vipin.verma.adv@gmail.com	13-10-2026
			COURT ROOM 302	CIVIL SUIT	OMP (I) (COMM.)/857/2026	15-10-2026	TATA CAPITAL LTD Vs REKHA DEVI 3154	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	14-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1275/2026	15-10-2026	Rajeev Kumar Gupta Vs Municipal Corporation of Delhi	A.K. TRIVEDI AND ASSOCIATES	9810104312	aktrivedilawoffices@gmail.com	13-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1276/2026	15-10-2026	UNION BANK OF INDIA Vs AMAR PAL	MADHAV KUMAR PATHAK	7838808850	PATHAKMADHAV17588@GMAIL.COM	14-10-2026

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			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1301/2026	23-10-2026	ICICI BANK LTD Vs DHRITI SETH AND ANR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	22-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1302/2026	23-10-2026	PRASHANT GUPTA Vs VINEET TANDON	S.B. PANDEY	9313780408	sbpandey@yahoo.com	22-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1307/2026	24-10-2026	AVM TRADERS THROUGH ITS PARTNER GAURAV ANAND Vs HQ LAMPS MANUFACTURING COMPANY PRIVATE LIMITED	DEEPAK KOHLI	9811376026	deepak_adv1@yahoo.com	23-10-2026
			COURT ROOM 302	CIVIL SUIT	OMP (COMM.)/95/2026	29-10-2026	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs M/S YOGESH KUMAR AND COMPANY	RISHIKANT SINGH & DINESH KUMAR	9810186857	singhrishikantdos@gmail.com	24-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1318/2026	29-10-2026	AKDK JAIN TRADING PVT LTD Vs NEERAJ KUMAR	NITIN ARORA	9818189667	nitin.arora465@gmail.com	24-10-2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)/1327/2026	30-10-2026	BANK OF INDIA Vs SHAHIDA PROPRIETOR OF SHAHIDA BOUTIQUE	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	29-10-2026
6	**MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)**	CENTRAL	308	RECOVERY	CS (COMM)/1199/2026	01-10-2026	SAURABH PAHWA Vs Harish Kumar	TANISHA VERMA(P),	9810283700	tverma2500@gnnail.com	30-09-2026
			308	RECOVERY	CS (COMM)/1203/2026	03-10-2026	UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs PARAMOUNT BOOK STALL	Sonu Vivek(P),	8800883110	apexleKalpartners@email.com	01-10-2026
			308	RECOVERY	CS (COMM)/1204/2026	03-10-2026	UBS PUBLISHERS DISTRIBUTORS PVT LTD Vs NEW INDIAN BOOK AGENCIES	Sonu Vivek(P),	8800883110	apexleKalpartners@email.com	01-10-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/844/2026	06-10-2026	TATA CAPITAL LTD Vs BIJENDER SINGH	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.com	05-10-2026
			308	RECOVERY	CS (COMM)/1222/2026	06-10-2026	GURCHARAN SINGH JASBIR SINGH Vs AUGURI	hemant manjani(P),	9818182925	hemantmanjani@gmail.com	05-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	EXECUTION	Execution (Comm)/465/2026	06-10-2026	LOVESH GUPTA Vs MUNICIPAL CORPORATION OF DELHI	vidya sagar shrama(P),	8279971561	ADVOCATEVlDYASAGAR94@GMAIL.COM	05-10-2026
			308	RECOVERY	CS (COMM)/1228/2026	07-10-2026	Hari Ram Son and Grand Son HUF Vs G K Enterprises and anr	GAURAV TRIPATHI(P),	9868242577	advocatejatinrajput@gmail.com	06-10-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/853/2026	07-10-2026	TATA CAPITAL LTD Vs SUKHWINDER KAUR	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	06-10-2026
			308	U/S 34 OF ARBITRATION ACT	OMP (COMM)/93/2026	14-10-2026	CHAWLA IRON TRADERS PVT LTD Vs INTEC CAPITAL LIMITED	USHA PANDEY(P),	9871000801	advocate.usha@yahoo.com	13-10-2026
			308	MISC. APPLICATION	Misc DJ/640/2026	13-10-2026	LALLI JEWELLERS Vs RISHAB CARGO CARE AND ORS				12-10-2026
			308	RECOVERY	CS (COMM)/1291/2026	17-10-2026	Elpis Health Point Vs Kanchana Proprietor Indian Pharmaceuticals	Amit Kumar Singh(P),	871291420	jurisprudence011@gmail.com	16-10-2026
			308	EXECUTION	Execution (Comm)/488/2026	17-10-2026	Maharishi Technology Corporation Pvt L Vs Bisha Developers Pvt Ltd	Ravi Ranjan(P),	9971495605	raviranjanllb@gmail.com	16-10-2026
			308	EXECUTION	Execution (Comm)/490/2026	22-10-2026	PRATEEK JAIN Vs LALIT KIRAR	RAM PRAKASH SONI(P),	9958430361	info.rpslegalsolution.com RPSLEGALSOLUTION.COM	17-10-2026
			308	EXECUTION	Execution (Comm)/491/2026	22-10-2026	DEE GEE FABRICS PVT LTD Vs BRIJESH KUMAR	SANTOSH KUMAR(P),	9313780408	SBPANDEY7@YAHOO.COM	17-10-2026
			308	MISC. APPLICATION	Misc DJ/656/2026	22-10-2026	SUKESH KUMAR CHAUHAN Vs MUNICIPAL CORPORATION OF DELHI	Manish Yadav(P),	7 6 3 3 8 6 0 5 7 6	NA	17-10-2026
			308	RECOVERY	CS (COMM)/1305/2026	24-10-2026	BTC TRADERS PRIVATE LIMITED Vs MODERN CIVIL CONSTRUCTION LLP	Jaspreet Singh(P),	9899641617	Jaspreet.law@gmail.com	23-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	RECOVERY	CS (COMM)/1306/2026	24-10-2026	MS KEPRO TOOLS EQUIPMENTS P LTD Vs MS KANWAR ENTERPRISES P LTD	Sanjeev Sharma(P),	9810199132	NA	23-10-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/870/2026	29-10-2026	Kotak Mahindra Prime Ltd Vs AYYAJ MUSTAFA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-10-2026
			308	RECOVERY	CS (COMM)/1325/2026	30-10-2026	PK OVERSEAS PVT LTD Vs KRBL Private Limited	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.com	29-10-2026
			308	RECOVERY	CS (COMM)/1324/2026	30-10-2026	STATE BANK OF INDIA Vs VINOD KUMAR	Sweety Sood(P),	9811786067	msssoodadvocate@gmail.com	29-10-2026
7	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)**	CENTRAL	301	Civil	CS (COMM)/1208/2026	03-10-2026	BANK OF BARODA Vs MAHESH KUMAR PASWAN	Umesh Joshi	9910568669	advumeshjoshi@gmail.com	30.09.2026
			301	Civil	CS (COMM)/1207/2026	03-10-2026	BANK OF BARODA Vs BHUPESH JAIN	Umesh Joshi	9910568669	advumeshjoshi@gmail.com	01.10.2026
			301	Civil	CS (COMM)/1205/2026	03-10-2026	M/s UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs M/s BOOK ZILLA	Sonu Vivek	8800883110	apexlegalpartness@gmail.com	30.09.2026
			301	Civil	CS (COMM)/1206/2026	03-10-2026	THE SUPREME INDUSTRIES LIMITED Vs ASHOK KUMAR AND ANR	SHRIHAR TRIPATHI	9548888420	legal@boostip.in	01.10.2026
			301	Civil	CS (COMM)/1212/2026	05-10-2026	Bank of Baroda Vs Heeralal	Umesh Joshi	9910568669	advumeshjoshi@gmail.com	01.10.2026
			301	Civil	CS (COMM)/1233/2026	08-10-2026	Rukmani Metals (through its Partner Mr Utsav Khosla) Vs Mrs Rekha Rana (Sole Proprietor The Hardware Merchant)	Avsi Malik	9871921015	avsimalik@virayalegal.com	06.10.2026
			301	Civil	RP (Civil)/36/2026	09-10-2026	Sammaan Capital Limited Vs Balaji Jewellers and Ors	RISHABH GUPTA	8586834657	rishabhgupta.lawyer@gmail.com	07.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301	Civil	CS (COMM)/1250/2026	10-10-2026	BANK OF BARODA Vs NAGENDRA KUMAR	Geetanjali Sharma	8447833470	advocate.134@gmail.com	08.10.2026
			301	Civil	CS (COMM)/1257/2026	12-10-2026	ARUN KUMAR GOYAL (Prop M/s BMW Universal) Vs RAJVIR SINGH (Prop M/s Walia Traders)	Sandeep Jindal	9810474101	SANDEEPJINDAL@REDIFFMAIL.COM	09.10.2026
			301	Civil	CS (COMM)/1262/2026	13-10-2026	MANJOT SINGH Vs UDAY SHANKER PATHAK	Kaushlender Singh	9818920778	gopaldasskathuria1961@gmail.com	10.10.2026
			301	Civil	Execution (Comm)/477/2026	14-10-2026	VARUNA VERMA Vs Municipal Corporation of Delhi and Ors.	Satyendra kumar singh	9811161525	sksimgh116@gmail.com	12.10.2026
			301	Civil	OMP (I) (COMM)/856/2026	14-10-2026	ACCELERATE PRODUCTX VENTURES PVT LTD Vs ABHISHEK SINGH	Ahmar Shad	9764795377	info@dsnrlegal.com	09.10.2026
			301	Civil	CS (COMM)/1271/2026	15-10-2026	RANJAN KUMAR Vs SANJAY KUMAR	Nikhil Garg	9718353555	nikhilgarg1993@gmail.com	13.10.2026
			301	Civil	Execution (Comm)/479/2026	15-10-2026	M/s POOJA DESIGNERS PVT LTD Vs M/s DULHAN SUIT COLLECTION	swadesh bansal	9899848679	swadeshbansal73804@gmail.com	13.10.2026
			301	Civil	CS (COMM)/1288/2026	17-10-2026	HITIN SAHNI Vs SIDDHARTH MEHRA	ANANT RAO	8750602223	sudhir_sukhija@yahoo.com	15.10.2026
			301	Civil	CS (COMM)/1289/2026	17-10-2026	PUNJAB NATIONAL BANK Vs RAVINDER PRATAP SINGH	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	15.10.2026
			301	Civil	CS (COMM)/1298/2026	23-10-2026	M/s LUV KUSH OVERSEAS PVT LTD Vs M/s SHRI DURGA TRADING CO AND ORS	Anubhav Jain	8375887003	adv.anubhav@nyaygiti.in	19.10.2026
			301	Civil	CS (COMM)/1297/2026	23-10-2026	M/s JAY SHREE TEA AND INDUSTIRES LIMITED Vs SANDEEP AGGARWAL	Puja Dubey	9871369954	aggarwal.sanjay1974@gmail.com	22.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301	Civil	CS (COMM)/1296/2026	23-10-2026	Hansraj Kohli and Sons HUF Vs M/s Vaishnavi Diamonds	Sanjay Tyagi	9717824555	sanjaytyagi@gmail.com	17.10.2026
			301	Civil	CS (COMM)/1303/2026	24-10-2026	M/s MRA Sons Enterprises Pvt Ltd Vs Anil Garg (Prop M/s Sewing Stars)	shanker Kashyap	9899036093	kartickay7@gmail.com	15.10.2026
			301	Civil	CS (COMM)/1311/2026	28-10-2026	BANK OF INDIA Vs RAMESH KUMAR CHADHA	Vishwanath prasad Tiwari	9990182901	vptiwariadvocate@gmail.com	24.10.2026
			301	Civil	CS (COMM)/1316/2026	29-10-2026	UDIT MISRA (Prop of M/s Shubhda Cargo) Vs ASHOK KUMAR SHARMA AND ANR	Ronak Gupta	9821104506	ronakgupta131998@gmail.com	27.10.2026
			301	Civil	CS (COMM)/1322/2026	30-10-2026	Pahad Singh Rajput Vs M/s Electrip Pvt Ltd	SUNIL DUTT	8586900330	guptapradeep1964@gmail.com	27.10.2026
			301	Civil	CS (COMM)/1330/2026	31-10-2026	KRISHNA KUMAR SINGH Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj	9560905884	robinbhardwaj529@gmail.com	29.10.2026
			301	Civil	OMP (I) (COMM)/845/2026	06-10-2026	TATA CAPITAL LTD Vs BHOOMI MINES AND CRUSHERS	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	02.10.2026
			301	Civil	Ex-Award by Arb/214/2026	14-10-2026	VIKASH KUMAR JHA Vs CHANDRA FASHION AND ORS (Through its Partners)	Sachin Dhamija	9971755433	Info@legalteamindia.in	10.10.2026
			301	Civil	Execution (Comm)/478/2026	14-10-2026	VIKAS VERMA Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksimgh116@gmail.com	12.10.2026
8	**SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/1223/2026	06-10-2026	UPL LIMITED AND ANR Vs ALPHA CROP CARE	Mohit Yadav	8376025928	adv.mohit36@gmail.com	02.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1224/2026	06-10-2026	Radhika Metals Vs Vikas Steels Enterprises	Aayush Dawar	9667180218	advaayushdawar@gmail.com	05.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	CS (COMM)	CS (COMM)/1226/2026	07-10-2026	KAMAL KUMAR Vs ARIF KHAN	Ajay	7011398178	lawmanfightback@gmail.com	25.09.2026
			COURT ROOM 309	MISC DJ	Misc DJ/633/2026	09-10-2026	DHARAM INDUSTRIES Vs ANJALI LATA	Mansimran Singh	-	-	-
			COURT ROOM 309	CS (COMM)	CS (COMM)/1236/2026	09-10-2026	INDIAN BANK Vs ARNAV ENTERPRISES	Rashmi Srivastava	9810330428	rashmi20a@gmail.com	05.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1242/2026	09-10-2026	BANK OF BARODA Vs RASHI KOHLI	Umesh Joshi	9910568669	advocateumesh2005@gmail.com	06.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1248/2026	10-10-2026	RAJESH MINGLANI Vs SANJAY KUMAR PANDEY	Bharat Prakash	9268300000	Bharat.gupta@rkca.net	08.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1249/2026	10-10-2026	SHYAM SUNDER THRU LRs Vs B K DAS	Dinesh Singh Chaudhary	9868060789	dineshchaudhary21@yahoo.in	01.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1255/2026	12-10-2026	Pawan Kumar Bhutani Vs Anu Ohri	Manish Dewan	9213905829	manishdiwanadv@gmail.com	30.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1265/2026	14-10-2026	UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs LAKSHMI NARAYAN BOOK DEPOT	Kanishk Khullar	7303911469	Apexlegalpartners@gmail.com	26.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1266/2026	14-10-2026	SKAI AUTO PVT. LTD Vs RAJESH MEHTA	Harish Batra	7838828878	Harish.batra7@gmail.com	24.09.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1268/2026	14-10-2026	Rajeev Kumar Gupta Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	aktrivedilawoffices@gmail.com	12.10.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/476/2026	14-10-2026	VASUNDHARA SALES CORPORATION Vs TREHAN INDUSTRIES INDIA	Anurag Jain	9810381308	anuragjainadvocate@gmail.com	06.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	CS (COMM)	CS (COMM)/1270/2026	15-10-2026	ASHOK KUMAR DAGA Vs ROHIT JAIN	Shubham Kothari	9900228403	-	07.10.2026
			COURT ROOM 309	OMP (I) (COMM.)	OMP (I) (COMM.)/862/2026	22-10-2026	M/s TATA CAPITAL LTD Vs SULTAN SEERAJ	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	15.10.2026
			COURT ROOM 309	OMP (I) (COMM.)	OMP (I) (COMM.)/863/2026	22-10-2026	M/s TATA CAPITAL LTD Vs SUBHASH CHAND SHARMA	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	15.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1292/2026	22-10-2026	PUNJABI CHAAP CORNER PRIVATE LIMITED AND ANR Vs ADITYA KUMAR	V K Puri	9911569395	puries_1@yahoo.co.in	08.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1293/2026	22-10-2026	RAUNAK AGGARWAL Vs CHIKKADE LAKSHMANE GOWDA CHETHANK KUMAR	Sonam Jain	9873212406	sonam90jain23@gmail.com	08.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1294/2026	22-10-2026	RAUNAK AGGARWAL Vs SHRI SHAMALAJI SALES PVT LTD	Sonam Jain	9873212406	sonam90jain23@gmail.com	08.10.2026
			COURT ROOM 309	OMP (I) (COMM.)	OMP (I) (COMM.)/864/2026	23-10-2026	IDFC FIRST BANK LTD Vs SANDEEP SINGH	Mayank Mahajan	9873347330	mayank_mahajan05@yahoo.com	13.10.2026
			COURT ROOM 309	OMP (I) (COMM.)	OMP (I) (COMM.)/865/2026	23-10-2026	M/s INDORAILBUS TRAVEL PRIVATE LIMITED Vs M/s SHREE GAJRAJ TOURS AND TRAVELS	Laksh Chutani	9220899553	Lca.advocates25@gmail.com	09.10.2026
			COURT ROOM 309	OMP (I) (COMM.)	OMP (I) (COMM.)/868/2026	23-10-2026	TATA CAPITAL LTD Vs YOGESH AGRAWAL	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17.10.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/492/2026	23-10-2026	CANARA BANK Vs BRUNT UBAR THROUGH ITS PROP IMRAN KHAN	Vipin	9871273759	vipin.verma.adv@gmail.com	16.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1304/2026	24-10-2026	HUMMING BIRD MOTORS PVT LTD Vs NITINBHAI GANESHBHAI SOJITRA proprietor of JAY KHODAL INDUSTRIES	Prateek Gandotra	9211180301	prateekgandotra14@gmail.com	22.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/497/2026	28-10-2026	Jaipur Ready Mix Company Vs Municipal Corporation of Delhi	A K Trivedi	9810104312	aktrivedilawoffices@gmail.com	12.10.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/502/2026	30-10-2026	GULSHAN LAMEE PACK PVT. LTD Vs PEARL PRINT PACK PVT LTD	Somesa gupta	9643834635	-	27.10.2026
			COURT ROOM 309	OMP (I) (COMM.)	OMP (I) (COMM.)/871/2026	30-10-2026	ADTYA BIRLA CAPITAL PVT.LTD Vs R K WORLD STONE MARKETING CO AND ORS	Ajay Uppal	9811740125	virtuous.people@gmail.com	23.10.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1326/2026	30-10-2026	MANTHAN CREATION Vs KESHAV VARSHNEY	Shashank Sharma	9560417636	shashanksharma.advocate@gmail.com	28.10.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/504/2026	31-10-2026	MS SHYAM LAL GUPTA Vs Municipal Corporation of Delhi	S K Singh	9811161525	sksingh116@gmail.com	15.10.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/507/2026	31-10-2026	STATE BANK OF INDIA Vs KHUSBOO	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	24.10.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/508/2026	31-10-2026	STATE BANK OF INDIA Vs AJAY KUMAR	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	24.10.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/509/2026	31-10-2026	VINOD KUMAR BANSAL PROP OF MS PRAMOD KUMAR VINOD KUMAR Vs SUMAN BANSAL	Satish Kumar Jain	9810934875	attorneyskjain@gmail.com	28.10.2026
9	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)**	CENTRAL	401	Execution (Comm.)	459/2026	01-10-2026	MS MAHENDRA KUMAR NARENDRA KUMAR BROTHERS Vs R S TEXTILES	R.S. AGGARWAL & ASSOCIATES	9811258052	rsaggarwalana@gmail.com	28.09.2026
			401	Execution (Comm.)	460/2026	01-10-2026	Arun Narula Vs Abhinav Aggarwal	DHARMENDRA CHAUDHARY & ASSOCIATES	9990855855	dharamadvocare@gmail.com	29.09.2026
			401	OMP (I) (COMM.)	841/2026	01-10-2026	TATA CAPITAL LIMITED Vs Naveen muskaan Auto Pvt Ltd	VARUN KUMAR	9810402535	varun.kumar@karanjawala.in	29.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	CS (COMM)	1197/2026	01-10-2026	Hind Dawakhana India Vs AKRAM BAIG	Lenin Vinober & Himali Gandhi	8800482831	vinobdergandhi@gmail.com	28.09.2026
			401	Execution (Comm.)	463/2026	06-10-2026	LOVESH GUPTA Vs MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA	8279971561	ADVOCATEVIDYASAGAR944@GMAIL.COM	03.10.2026
			401	Execution (Comm.)	464/2026	06-10-2026	LOVESH GUPTA Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh11@gmail.com	03.10.2026
			401	CS (COMM)	1227/2026	07-10-2026	SHIV COTTON MILLS PVT LTD Vs BHUPINDER SINGH	Bhanu Gupta	9953546358	guptanhabu197@gmail.com	07.09.2026
			401	Misc DJ	632/2026	08-10-2026	NURUDDIN Vs PAWAN KUMAR GUPTA	LEX UNIFIED	9971146620		07.10.2026
			401	CS (COMM)	1234/2026	08-10-2026	SARIKA GARG Vs HEENA CHATRATH	Knowlex Associates	9958986363	info@knowlex.in	05.10.2026
			401	Execution (Comm.)	469/2026	09-10-2026	MADAN LAL Vs SANTOSH UPADHYAY	GUPTA DOGRA & ASSOCIATES	8860057314	ica.gupta@gmail.com	30.09.2026
			401	Execution (Comm.)	470/2026	09-10-2026	TEAMASIA MARKETING PVT LTD THROUGH ITS AR PRAVEEN KUMAR Vs GURPREET SINGH PROPRIETOR MS MEHAR INTERNATIONAL	NASIR AZIZ & COMPANY, ADVOCATES	9654426442	nasirazizandcompany@gmail.com	07.10.2026
			401	CS (COMM)	1243/2026	09-10-2026	PP TEXO FAB PRIVATE LIMITED Vs Rahul Gupta	Custodes Legis	9718302748	associates@custodeslegis.com	07.10.2026
			401	OMP (I) (COMM.)	855/2026	10-10-2026	MR DEEPAK BHANDARI Vs MS KOMAL NAGPAL	SAIF ALI	7992289744	saifa1i574@gmail.com	08.10.2026
			401	CS (COMM)	1256/2026	12-10-2026	UFLEX LIMITED Vs ORIENT MARINE LINES PVT. LTD.	Rajiv Agarwal	9810028877	lawyersinc@rediffmail.com	09.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	Execution (Comm.)	474/2026	14-10-2026	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksingh11@gmail.com	12.10.2026
			401	CS (COMM)	1267/2026	14-10-2026	Mukesh Kumar Vs Municipal Corporation of Delhi	A.K. Trivedi	9871441764	aktrivedilawoffices@gmail.com	12.10.2026
			401	Misc DJ	645/2026	15-10-2026	MS GREEN SEEDS PRIVATE LIMITED Vs BALEE MOHD				12.10.2026
			401	Execution (Comm.)	484/2026	16-10-2026	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksingh11@gmail.com	15.10.2026
			401	Execution (Comm.)	485/2026	16-10-2026	RAJAN VERMA Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksingh11@gmail.com	14.10.2026
			401	Execution (Comm.)	486/2026	16-10-2026	STATE BANK OF INDIA Vs RAJ KUMARI	SATYENDRA KUMAR SINGH	9811161525	sksingh11@gmail.com	14.10.2026
			401	CS COMM	1282/26		M/S INDIAN FAB VS RAMESH PRASAD	SIDDHANT BANGA	9999369931	siddhantbanga04@gmail.com	10.10.2026
			401	Execution (Comm.)	487/2026	17.10.2026	SHRI BISHAN SAROOP BHARDWAJ Vs SHRI SUSHIL UDAR				15.10.2026
			401	CS (COMM)	1286/2026	17-10-2026	DAMYA ENTERPRISES PVT LTD Vs MR JITENDER	SATYAKI LEGAL	7982272154	amandurgaadv@gmail.com	13.10.2026
			401	Execution (Comm.)	493/2026	23-10-2026	Canara Bank Vs RAJU YADAV	PRANAY SHARMA	9873101002	Pranav7 advo@gmail.com	16.10.2026
			401	Execution (Comm.)	496/2026	27-10-2026	Manshu Arora Vs Lalit Kirar	BHARDWAJ & ASSOCIATES	7678588750, 8447500360	advocatebharat2882@gmail.com	14.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	Misc. DJ	672/2026	29-10-2026	M/S AIRPORT HANDLING SERVICES Vs INDIAN INSTITUE OF TECHNOLOGY KANPUR	ANIRUDH RAMANATHAN	7550038500	office@anirudhlaw.com	21.10.2026
			401	Misc. DJ	674/2026	30-10-2026	MAHINDER KUMAR NARENDER KUMAR Vs R S TEXTILES	SANJAUY KUMAR JHA	9971104284	adv.sanjayjha1988@gmail.com	14.10.2026
			401	Execution (Comm.)	506/2026	31-10-2026	MOHD ANJUM Vs VISHAL GROVER	AKS LAW FIRM	9311184101	N/A	25.09.2026
10	**SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)**	CENTRAL	COURT ROOM 402	EXECUTION	EX/COMM)/466/2026	46301	VINEET TYAGI VS MCD	SH A.K TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	NA
			COURT ROOM 402	EXECUTION	EX/COMM)/468/2026	46304	MANOJ KUMAR GUPTA VS JAIN DOMESTIC APPLIANCES	Sh. Tashwant Singh	9310096440	advyashvant@gmail.com	NA
			COURT ROOM 402	Misc. Application	M-EX/765/2026	46307	DIGVIJAY SANITISATION VS DELHI JAL BOARD	Sh. Vivek Aanand	9891488079	vivekanandlaw@gmail.com	NA
			COURT ROOM 402	EXECUTION	EX(COMM)/475/2026	46309	VIKAS VERMA VS MCD	Sh. Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	NA
			COURT ROOM 402	Counter Claim	COUNTER CLAIM/47/2026	46310	DESIGN PHI STUDIO VS DR. KAHISH	Ms. Loveli Tyagi	9804013813	lovelityagi91@gmail.com	NA
			COURT ROOM 402	EXECUTION	EX(COMM)/483/2026	46311	VANADANA CHAURVEDI VS J J TRADELINK	Sh. Harsh Chaturvedi	8076921528	advharshchatirvedi@gmail.com	NA
			COURT ROOM 402	EXECUTION	EX(COMM)/489/2026	46312	CANADIAN SEPECIALITY VS NATROYAL INDISTRIES LTD.	Sh. Nitesh Baliyan	8178917473	advniteshbaliyan15@gmail.com	NA
			COURT ROOM 402	Misc Application	Misc DJ/668/2026	46322	Manshu Bansal vs M/s Elign-Electronics	Sh. Mayank garg	9810540219	atulgnrathi@hotmail.com	NA

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			COURT ROOM 402		EX(COMM)/498/2026	46324	AMIT KHANNA VS RAGINI GUPTA				
			COURT ROOM 402		M EX/782/2026	46325	KUNAL MITTAL VS SHAMIM ISLAM	Sh. Sameer Sidhar	9560783406	NA	NA

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
11	MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	201	OMP (I)	OMP (I) (COMM)/1586/2026	01-10-2026	PIRAMAL FINANCE LTD Vs AATIF MALIK	MUKUND KUMAR JHA(P),	7352829959	advakashpratapsingh@gmail.com	29-09-2026
				MISC	Misc DJ/1115/2026	03-10-2026	IBRAHIM Vs PRABHJOT SINGH ANAND AND ORS	Raminder Singh Sasan(P),	9212772816	Not mentioned	01-10-2026
				OMP (I)	OMP (I) (COMM)/1590/2026	05-10-2026	YES BANK LTD Vs SURENDRA PATEL	KARTIK KUMAR(P),	9811250543	Katyalsachin2008@gmail.com	03-10-2026
				CS	CS (COMM)/1001/2026	05-10-2026	PREM CHAND AND SONS Vs SIDDHARTH ENTERPRISES AND ORS	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	03-10-2026
				OMP (I)	OMP (I) (COMM)/1599/2026	06-10-2026	YES BANK LTD Vs SIPRA PANDEY	KARTIK KUMAR(P),	9811250543	Katyalsachin2008@gmail.com	05-10-2026
				OMP (I)	OMP (I) (COMM)/1597/2026	06-10-2026	PIRAMAL FINANCE LTD Vs SANGITABEN VIRAMDEV CHAUHAN	MUKUND KUMAR JHA(P),	7352829959	advakashpratapsingh@gmail.com	05-10-2026
				OMP (I)	OMP (I) (COMM)/1598/2026	06-10-2026	YES BANK LTD Vs CHANDRAKESH CHANDRAKESH	KARTIK KUMAR(P),	9811250543	Katyalsachin2008@gmail.com	05-10-2026
				OMP (I)	OMP (I) (COMM)/1607/2026	07-10-2026	Yes Bank Ltd Vs JOSHI JOSHI	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				CS	CS (COMM)/1014/2026	07-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs NALIN DEEPAK KUMAR SOLE PROPRIETOR OF D M SALES	MANISH SINGHAL(P),	9811529112	mangla.i12r@gmail.com	06-10-2026
				CS	CS (COMM)/1015/2026	07-10-2026	MOHD ZAKI PROP (PROP) M/S AMIR ELECTROPLATING-- Vs MS NISHPAL (PROP) M/S SHIV SHAKTI INDUSTRIES	Naved Rajput(P),	9811282952	navedrajput786@gmail.com	06-10-2026
				OMP (I)	OMP (I) (COMM)/1605/2026	07-10-2026	Yes Bank Ltd Vs SURESH GUPTA	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				OMP (I)	OMP (I) (COMM)/1606/2026	07-10-2026	Yes Bank Ltd Vs ANJU SUNIL KUMAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				CS	CS (COMM)/1017/2026	08-10-2026	STATE BANK OF INDIA Vs VIKASH	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	06-10-2026
				MISC	Misc DJ/1137/2026	08-10-2026	MOHD ZAKI Vs M/S ONEX INDUSTRIES PVT LTD	Sameer Dewan(P),	9810134864	sameerdewan123@redifmail.com	07-10-2026
				CS	CS (COMM)/1022/2026	08-10-2026	Jai Durga Pharma through its Proprietor Dinesh Kumar Vs M C Pharma through its Proprietor Chirag Jindal	Suraj Singh Chauhan(P),	8077550245	spchauhan2010@gmail.com	06-10-2026
				CS	CS (COMM)/1027/2026	09-10-2026	RAKESH KAPOOR AND ANR -- Vs AKASH BANGIA	GULBIR SINGH(P),	9891571284	ADVoCATEPKGOEL@GMAIL.CoM	08-10-2026

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				CS	CS (COMM)/1037/2026	12-10-2026	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs FOWMINA PROPRIETOR OF M/S TIRUPUR TRADERS	ARCHIT SINGHAL(P),	9599043045	legal@sigmalega.in	10-10-2026
				CS	CS (COMM)/1046/2026	13-10-2026	DR ALIES PROFESSIONAL THROUGH ITS PROPRIETOR MR BHAVIK HASMUKHBHAI PATOLIYA Vs JIVANBHAI BHAGVANBHAI SANGADHIYA and Ors	SANDHYA CHATURVEDI(P),	9582874719	anil.ky94@gmail.com	12-10-2026
				CS	CS (COMM)/1045/2026	13-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs NALIN DEEPAK KUMAR SOLE PROPRIETOR OF D M SALES	MANISH SINGHAL(P),	9811529112	mangla.i12r@gmail.com	12-10-2026
				CS	CS (COMM)/1056/2026	14-10-2026	INDIAN BANK Vs ADVIKA URBAN PACKAGING AND ANR	Vinita Raghav(P),	99580708371	vinitaraghav76@gmail.com	13-10-2026
				CS	CS (COMM)/1057/2026	14-10-2026	M/S CITY ENTERPRISES Vs Lucky Johri Partners of M/s TOT International and Anr	Sudarshan Kumar Sharma(P),	9958448208	sudarshanshanna.adv@gmail.com	13-10-2026
				OMP (I)	OMP (I) (COMM)/1625/2026	16-10-2026	PUNJAB AND SIND BANK Vs PHOENIX ARC PVT LTD AND ORS	Rishabh Yadav(P),	8800718199	Not mentioned	15-10-2026
				CS	CS (COMM)/1070/2026	17-10-2026	APS OBEROI PROP M/S HYDMARK APPLICON -- Vs M/S SUBRTO MACHINE TOOLS AND ANR	Anjani Kumar Choudhary(P),	9811675024	anianichoudhari@gmail.com	16-10-2026
				CS	CS (COMM)/1069/2026	17-10-2026	DINESH KHANNA SOLE PROPRIETOR M/S SHIVA TIMBER TRADERS Vs M/S MOHINI ELECTRICALS LTD	Arush Kumar Malhotra(P),	9818376231	mwlawassociates@gmail.com	15-10-2026
				OMP (I)	OMP (I) (COMM)/1628/2026	23-10-2026	YES BANK LTD Vs VIVEK MALHOTRA	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	17-10-2026
				OMP (I)	OMP (I) (COMM)/1629/2026	23-10-2026	YES BANK LTD Vs VIVEK KAUL	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	17-10-2026
				OMP (I)	OMP (I) (COMM)/1630/2026	23-10-2026	YES BANK LTD Vs SALMAN SALEEM	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	17-10-2026
				CS	CS (COMM)/1094/2026	29-10-2026	HEM KANT JHA PROPRIETOR OF M/S MAA BHAWANI ENTERPRISES Vs PRAKASH SHARMA PROPRIETOR OF M/S SHARMA AND SONS	Karan Bhambri(P),	8882684194	ADVKARANBHAMBRI@GMAIL.COM	27-10-2026
				CS	CS (COMM)/1093/2026	29-10-2026	MOHIT MANGLA PROPRIETOR OF M/S SHRI GANGADHAR ENTERPRISES Vs VIKAS JAIN PROPRIETOR OF M/S KHUSHI FOOTWEAR INDIA	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmail.con	24-10-2026
				CS	CS (COMM)/1092/2026	29-10-2026	THE NAINITAL BANK LIMITED Vs AAYUSHI BAJAJ AND ANR	Karan Anand(P),	9811867947	adv.karananand@gmail.com	24-10-2026
				CS	CS (COMM)/1091/2026	29-10-2026	THE NAINITAL BANK LIMITED Vs SIMRAN BAJAJ AND ANR	Karan Anand(P),	9811867947	adv.karananand@gmail.com	24-10-2026
				OMP (I)	OMP (I) (COMM)/1640/2026	30-10-2026	IDFC FIRST BANK LTD Vs DIVYA DEEP AGARWAL	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	27-10-2026

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				CS	CS (COMM)/1106/2026	31-10-2026	BANK OF INDIA Vs M/S BK ELECTRONICS THROUGH PROPRIETOR BRIJESH GUPTA	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	29-10-2026
				CS	CS (COMM)/1107/2026	31-10-2026	M/S SUKHMAN WELLNESS WORLD THROUGH ITS PROPRIETOR DEVRAJ Vs M/S ROHIN INFOTECH THROUGH PROPRIETOR SANDEEP CHAUHAN	Ashish Jain(P),	9891323730	jainandjainadvocates@gmail.com	28-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	209	CS COMM	997/2026	03.10.2026	ORIENT MICRO ABRASTIVES LTD VS GARDEN GLORY	NIPUN GUPTA	9899995100	legal.nkpartners@gmail.com	03.10.2026
				CS COMM	998/2026	03.10.2026	GIPSKARTON INDIA PVT LTD VS. VARUN MALHOTRA	RACHNA MAHESHWAR	971005668	rachnamaheshwari4@gmail.com	03.10.2026
				OMP(I)/COMM	1595/2026	06.10.2026	PIRAMAL FINANCE VS. BADAL	MUKUND JHA	735282995	adv.akashpratapsingh@gmail.com	06.10.2026
				OMP(I)/COMM	1596/2026	06.10.2026	PIRAMAL FINANCE VS. PUNIT KUMAR MISHRA	MUKUND JHA	735282995	adv.akashpratapsingh@gmail.com	06.10.2026
				OMP(I)/COMM	1601/2026	07.10.2026	YES BANK VS. RAJ KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	07.10.2026
				OMP(I)/COMM	1604/2026	07.10.2026	YES BANK VS. JITENDRA KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	07.10.2026
				CS COMM	1010/2026	07.10.2026	GIRISH ARORA VS. PRAVEEN ARORA	SWADESH BANSAL	9899848679	swadeshbansal73804@gmail.com	07.10.2026
				CS(COMM)	1012/2026	07.10.2026	ICICI BANK VS. SIMAR SING SETHI	SATISH KUMAR	9811191050	satish@klfindia.com	07.10.2026
				CS(COMM)	1019/2026	08.10.2026	MAX ENGINEERING AND MARKETING PVT LTD VS. AMIT KUAMR	JITENDER KUMAR DHINGRA	9811273040	jkdhingra2014@gmail.com	08.10.2026
				CS(COMM)	1026/2026	09.10.2026	BIMAL PAPERS PVT LTD VS. KHATUSHAM PRINTERS	VIKAS SAREEEN	8826872049	lexworkss@gmail.com	09.10.2026
				CS COMM	1029/2026	10.10.2026	BANK OF INDIA VS. SONIA NAGPAL	GAURAV DUA	9910599511	gauravdua8gmail.com	10.10.2026
				CS COMM	1038/2026	12.10.2026	SADHNA NAYAR VS. GOOD TO GO FOODWORKS PVT LTD	KULDEEP RAI CHALWA	9971897143	vchawla@kreco.co.in	12.10.2026
				CS COMM	1047/2026	13.10.2026	CANARA BANK VS. RUPESH SINGH	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	13.10.2026
				CS(COMM)	1047/2026	13.10.2026	SHREE KARANGAR TEXTILES LTD VS. ACP SPORTS PVT LTD	ARCHIT SINGHAL	9599043045	legal@signmaiegal.in	13.10.2026
				CS(COMM)	1054/2026	14.10.2026	SUNIL KUMAR DUREJA VS. INDU BEHL	PARUL DUREJA	9953032067	paruldureja@gmail.com	14.10.2026
				CS(COMM)	1055/2026	14.10.2026	UNION BANK OF INDIA VS. SAHIL BHATI	AMIT GUPTA	9810224624	amitgupta366@gmail.com	14.10.2026

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				CS COMM	1062/2026	15.10.2026	INDIAN BANK VS. BALAJI COMMUNICATION	SWEETY SOOD	9811786067	msssoodadvocate@gmail.om	15.10.2026
				CS(COMM)	1064/2026	16.10.2026	KUNAL KHOSLA VS. NITIN MITTAL	SUSHEL SHAH	8800762412	sushailshahadvocate@gmail.com	16.10.2026
				CS(COMM)	1065/2026	16.10.2026	ABHAY TAYAL VS. PREM BALLABH	ROHIT JAIN	9811074162	rohitjn2003@gmail.com	16.10.2026
				CS COMM	168/2026	17.10.2026	OPEN SOURCE BUSINESS SOLUTIONS PVT LTS VS. SHRIKANT INDRAJIT AALAT	ARUN AGRAWAL	981063624	advocatearun23@gmail.com	17.10.2026
				OMP(I)/COMM	1631/2026	23.10.2026	YES BANK VS. NAVNEET BALA	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	23.10.2026
				OMP(I)/COMM	1632/2026	23.10.2026	YES BANK VS. GAURAV KUMAR	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	23.10.2026
				OMP/MISC./COM M	7/2026	23.10.2026	ADITYA BIRLA FASHION AND RETAIL LTD VS. A AND A ENTERPRISES	VARUN SHRAMA	9650668623	rishikalia80@gmail.com	23.10.2026
				CS(COMM)	1085/2026	27.10.2026	ICICI BANK VS. SIMARANJEET KAUR	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	27.10.2026
				CS(COMM)	1086/2026	27.10.2026	KALICHARAN SHARMA VS. HANUMAN RAM	BANKE BIHARI	7982892966	advocatebbpanda127@gmail.com	27.10.2026
				CS COMM	1089/2026	28.10.2026	VIKAS KOHLI VS. HDFC ERGO	NAVDDEP SINGH	9811311360	Nsingh_1908@yahoo.com	28.10.2026
				MISC. COMM	1227/2026	28.10.2026	SUN COMMODITY VS. MIRZAPUR ELECTRICALS INDUSTRIES	SATISH BHARDWAJ	9891870972	satishadvocate70@g.mail.com	28.10.2026
				OMP(I)/(COMM)	1646/2026	31.10.2026	YES BANK VS. AKHIL KUMAR REHLAN	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	31.10.2026
				OMP(I)/(COMM)	1646/2026	31.10.2026	YES BANK VS. SHIV MAHIMA TRANSPORT	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	31.10.2026
13	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	WEST	209	OMP (I) (COMM)/1585/2026	OMP (I) (COMM)/1585/2026	01-10-2026	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD Vs T NATRAJAN DURGA PRASAD	ABID AHMAD(P),			30-092026
				Execution (Comm)/375/2026	Execution (Comm)/375/2026	06-10-2026	KOTAK MAHINDRA PRIME LTD Vs AMAN SHARMA	Ritu Rana(P),			05-10-2026
				Execution (Comm)/374/2026	Execution (Comm)/374/2026	06-10-2026	KOTAK MAHINDRA PRIME LTD Vs MAHENDER KUMAR	Ritu Rana(P),			05-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM)/1594/2026	OMP (I) (COMM)/1594/2026	06-10-2026	PIRAMAL FINANCE LTD Vs MOHD SALIM	MUKUND KUMAR JHA(P),			05-10-2026
				CS (COMM)/1006/2026	CS (COMM)/1006/2026	06-10-2026	Mrs Sarita Baid Prop Ms Puneet Electricals Vs NOVACARE APPLIANCES PRIVATE LIMITED	CHANDRA SHEKHAR SALHAITA(P),	8130483100	advocatecss99@gamail.com	05-10-2026
				CS (COMM)/1011/2026	CS (COMM)/1011/2026	07-10-2026	MAHINDER GUPTA Vs MS TEX -FAB	BHUPENDRA TYAGI(P),	9810695226		06-10-2026
				CS (COMM)/1009/2026	CS (COMM)/1009/2026	07-10-2026	Ms Eppion Lifesciences Pvt Ltd Vs Charvi Goel	Atul Sahi(P),	987335153	atulshahi@hotmail.com	06-10-2026
				Misc DJ/1139/2026	Misc DJ/1139/2026	08-10-2026	SH ACHAL SHARMA Vs SH ANIL ARORA	Pankaj Tomer(P),			07-10-2026
				CS (COMM)/1025/2026	CS (COMM)/1025/2026	09-10-2026	GOKUL FOOTWEAR PRIVATE LTD Vs NASIM AHMED	Rakesh Kumar(P),	9711771000	rakesh.advocatelS@)email.com	08-10-2026
				Execution (Comm)/383/2026	Execution (Comm)/383/2026	10-10-2026	KAMLADITYYA CONSTRUCTION PVT LTD TH ITS DIRECTOR Mr ABHISHEK KUMAR Vs JAL SURAKSHA ENGINEERS PVT LTD THROUGH ITS CEO MANAGING DIRECTOR Mr RAVI MONGA	Lalit Kumar(P),			09-10-2026
				CS (COMM)/1035/2026	CS (COMM)/1035/2026	12-10-2026	RG POLYMERS TRADERS THROUGH ITS SOLE PROPRIETOR SH RAHUL GARG Vs SS TRADING COMPANY THROUGH ITS SOLE PROPRIETOR SH IMRAN ORS	NEERAJ KUMAR SHAH(P),	9818606997		09-10-2026
				CS (COMM)/1044/2026	CS (COMM)/1044/2026	13-10-2026	CANARA BANK Vs SHOBHA CHHABRA	Ashok Kakkar(P),	9560396555	kakkarashok@redifmail.com	12-10-2026
				CS (COMM)/1043/2026	CS (COMM)/1043/2026	13-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs Nalin Deepak Kumar	MANISH SINGHAL(P),	9811529112	mangla.igr@gmail.com	12-10-2026
				CS (COMM)/1042/2026	CS (COMM)/1042/2026	13-10-2026	Zion International Food Ingredients Private Limited Vs Mohd Akhtar	NIKITA GUPTA(P),	9711894248		12-10-2026
				Execution (Comm)/385/2026	Execution (Comm)/385/2026	13-10-2026	MS SARAOGI SUPER SALES PVT LTD Vs MR BINOD KUMAR CHAWRASIA	Himanshu Gupta(P),			12-10-2026
				Execution (Comm)/384/2026	Execution (Comm)/384/2026	13-10-2026	MS SARAOGI SUPER SALES PVT LTD Vs MS CITY HUB	Himanshu Gupta(P),			12-10-2026
				Misc DJ/1177/2026	Misc DJ/1177/2026	17-10-2026	Satish Ostawal Vs Bhawna	Shreshth Jain(P),			16-10-2026
				CS (COMM)/1071/2026	CS (COMM)/1071/2026	17-10-2026	SHREE KARANGAR TEXTILE P LTD THROUGH ITS AR PARVEEN KUMAR JINDAL Vs BHAGWAN DASS PROPRIETOR OF ANKIT FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	16-10-2026
				CS (COMM)/1074/2026	CS (COMM)/1074/2026	22-10-2026	Bank of Baroda Vs Nidhi Maggo	Sharma & Associates(P),	9650501903	advhunnysharma.28@gmail.com	21-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/1075/2026	CS (COMM)/1075/2026	22-10-2026	Chander Shekhar Kumar Singh Vs Tirupati Metal Recycling Pvt Ltd	Jaspreet Singh(P),	9899604908	karansafron50@gmail.com	21-10-2026
				CS (COMM)/1079/2026	CS (COMM)/1079/2026	23-10-2026	Rivaldo Fashions Private Limited Through AR Mr Vipin Goel Vs Dinesh Kumar Ahirwar Proprietor of Prashant Boot House	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	22-10-2026
				CS (COMM)/1078/2026	CS (COMM)/1078/2026	23-10-2026	ICICI BANK LTD Vs KHULLAR APPARELS PVT LTD AND ORS	ALOK KUMAR(P),	9811000126	alok.adv2001@gmail.com	22-10-2026
				M-Ex/399/2026	M-Ex/399/2026	24-10-2026	VIJAY KUMAR JAIN Vs RICHMOND GLOBAL SCHOOL	Harsh Kashyap(P),			23-10-2026
				Execution (Comm)/392/2026	Execution (Comm)/392/2026	24-10-2026	CENTRAL BANK OF INDIA Vs ANAND KUMAR YADAV	LOKESH KUMAR KALRA(P),			23-10-2026
				CS (COMM)/1083/2026	CS (COMM)/1083/2026	24-10-2026	MS AQUALITE INDUSTRIES PRIVATE LIMITED THROUGH ITS AR NITIN SHARMA Vs GIGA MALA RAM PROPRIETOR OF MS RAJARAM FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	23-10-2026
				CS (COMM)/1090/2026	CS (COMM)/1090/2026	28-10-2026	Shree Shyam Enterprises Vs Shri Ram Plastic And Hardware	SANTOSH KUMAR(P),	9911033443	advsantosh.kumar]987(@gmail.com	27-10-2026
				M-Ex/402/2026	M-Ex/402/2026	29-10-2026	RAJ BALA TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),			28-10-2026
				CS (COMM)/1102/2026	CS (COMM)/1102/2026	30-10-2026	SUNNY CHAWLA Vs M S KARA PETTECH PVT LTD	vikas chhabra(P),	9212416114		29-10-2026
				CS (COMM)/1103/2026	CS (COMM)/1103/2026	30-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs HAMDARD NATIONAL FOUNDATION INDIA	MANISH SINGHAL(P),	9811529112	mangla.igr@gmail.com	29-10-2026
				OMP (I) (COMM)/1643/2026	OMP (I) (COMM)/1643/2026	31-10-2026	Yes Bank Ltd Vs BIDYA SAGAR	ADV. LALIT PANDEY(P),			30-10-2026
				OMP (I) (COMM)/1644/2026	OMP (I) (COMM)/1644/2026	31-10-2026	Yes Bank Ltd Vs RAKESH RANVIR SINGH	ADV. LALIT PANDEY(P),			30-10-2026
				OMP (I) (COMM)/1645/2026	OMP (I) (COMM)/1645/2026	31-10-2026	Yes Bank Ltd Vs VIVEK ARORA	ADV. LALIT PANDEY(P),			30-10-2026
				OMP (I) (COMM)/1641/2026	OMP (I) (COMM)/1641/2026	31-10-2026	Yes Bank Ltd Vs SHIV MAHIMA TRANSPORT	ADV. LALIT PANDEY(P),			30-10-2026
				OMP (I) (COMM)/1642/2026	OMP (I) (COMM)/1642/2026	31-10-2026	Yes Bank Ltd Vs YAKUB ALI	ADV. LALIT PANDEY(P),			30-10-2026
				CS (COMM)/1087/2026	CS (COMM)/1087/2026	27-10-2026	Sh Gurinder Pal Singh And Anr Vs MS Standard Overseas Firm	ANANT RAO(P),	9811297244	RSPREMPAULAHUJA@GMAIL.COM	23-10-2026

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				OMP (I) (COMM)/1627/2026	OMP (I) (COMM)/1627/2026	23-10-2026	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P),			22-10-2026
				CS (COMM)/1077/2026	CS (COMM)/1077/2026	23-10-2026	Smt Vidyawati Vs Prizm Payment Services Pvt Ltd	Digvijay Bhardwaj(P),			22-10-2026
				OMP (I) (COMM)/1626/2026	OMP (I) (COMM)/1626/2026	23-10-2026	YES BANK LTD Vs NIZAMUDDIN RAFIQ KHAN	SANJEEV PATHAK(P),			22-10-2026
				OMP (E) (COMM)/5/2026	OMP (E) (COMM)/5/2026	22-10-2026	Late Smt Veenu Nangia through LR Vs Late Shri Gurjinder Pal Singh through LR	Raghu Tandon(P),			21-10-2026
				OMP (COMM)/23/2026	OMP (COMM)/23/2026	16-10-2026	Stressed Asset Resolve Consultants Vs Valley Iron Steel Co Ltd	Ritu Aggarwal(P),			15-10-2026
				CS (COMM)/1036/2026	CS (COMM)/1036/2026	12-10-2026	MS AQUALITE INDUSTRIES PRIVATE LIMITED Vs UDAY B CHAUHAN HUF TRADE NAME SPARROW ENTERPRISE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.1N	09-10-2026
				CS (COMM)/1032/2026	CS (COMM)/1032/2026	10-10-2026	GS Construction Vs Welkin India Inc	abhishek rawat(P),	7011714699	Advocateabhisheko7@'gmail.com	09-10-2026
				Misc DJ/1138/2026	Misc DJ/1138/2026	08-10-2026	Hariom Aggarwal Vs Welkin India Incorporate and Ors	Mamta sarna(P),			07-10-2026
				OMP (I) (COMM)/1600/2026	OMP (I) (COMM)/1600/2026	07-10-2026	Yes Bank Ltd Vs NIRMALA DEVI	ADV. LALIT PANDEY(P),			06-10-2026
				OMP (I) (COMM)/1603/2026	OMP (I) (COMM)/1603/2026	07-10-2026	Yes Bank Ltd Vs MOHIT MOHIT	ADV. LALIT PANDEY(P),			06-10-2026
				OMP (I) (COMM)/1602/2026	OMP (I) (COMM)/1602/2026	07-10-2026	Yes Bank Ltd Vs AMIT RATHAUR	ADV. LALIT PANDEY(P),			06-10-2026
				OMP (I) (COMM)/1589/2026	OMP (I) (COMM)/1589/2026	05-10-2026	YES BANK LTD Vs MOHD JAHANGIR	KARTIK KUMAR(P),			03-10-2026
				OMP (I) (COMM)/1588/2026	OMP (I) (COMM)/1588/2026	05-10-2026	YES BANK LTD Vs ANKIT JUNEJA	KARTIK KUMAR(P),			03-10-2026
				CS (COMM)/994/2026	CS (COMM)/994/2026	01-10-2026	HUGEL INFRA PRIVATE LIMITED Vs KISSANDHAN AGRI FINANCIAL SERVICES PVT LTD	SIDDHARTH AGGARWAL(P),	9871588350	SA9870@GMAIL.COM	31-10-2026
				CS (COMM)/1080/2026	CS (COMM)/1080/2026	23-10-2026	SANTOSH KUMAR PANDEY Vs SUMIT KHARI		9899911324	AMPLEGALSOLUTIONS@GMAIL.COM	22-10-2026
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST		EX	EXECUTION (COMM.)/367/2026	01-10-2026	WORLDFA EXPORTS PVT LTD VS SATVINDER KAUR	RAJESH KR	9899694578	adv@rajesh.gmail.com	NIL

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				EX	EXECUTION (COMM.)/368/2026	01-10-2026	CANARA BANK VS ANOOP SINGH PROPRIETOR OF SINGH SPORTS AND FITNESS	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1587/2026	05-10-2026	YES BANK LTD VS SANJEEV KUMAR	ROHIT WADHWA	9863584542	apexlaw261@email.com	NIL
				OMP	OMP (I) (COMM.)/1608/2026	07-10-2026	YES BANK LTD VS POOJA SOLANKI	MANOJ KHATRI	9555254789	MANOJKHATRI@GMAIL.COM	NIL
				OMP	OMP (I) (COMM.)/1609/2026	07-10-2026	YES BANK LTD VS AJAY SINGH	RAJESH KUMAR	9312308958	RAKADV@GMAIL.COM	NIL
				EX	EXECUTION (COMM.)/379/2026	08-10-2026	BANK OF MAHARASHTRA VS AISHWARYA SHAHI	MANOJ KHATRI	9811133644	manojk.adv@yahoo.com	NIL
				CS	CS (COMM)/1018/2026	08-10-2026	A AND S STEEL PRIVATE LIMITED VS ANURAG ANAND	ISHANT THAKUR	8800209109	LAWPARTNERS.SS@GMAIL.COM	01-09-2026
				CS	CS (COMM)/1020/2026	08-10-2026	S SUKHJIT SINGH THUKRAL VS SHARAD CHUGH	SUNIL SINGH	8800209109	advsunilsinghp@gamil.com	05-10-2026
				CS	CS (COMM)/1023/2026	08-10-2026	VINOD KUMAR VS MOHAMMAD BILAL TAYOOB HADFA	SEWA SINGH	9999063760	ADVOCATESEWASINGH@GMAIL.COM	05-10-2026
				CS	CS (COMM)/1028/2026	09-10-2026	MESSERS KU PROFILES THROUGH ITS PARTNER SH GAGAN AGGARWAL VS MESSERS SCK INFRATECH PVT LTD	SHAILENDER	9212257887	SHAILENDERKAMRA@GMAIL.COM	03-10-2026
				CS	CS (COMM)/1030/2026	10-10-2026	AKUMS DRUGS AND PHARMACEUTICALS LIMITED VS MS BAKSHI MARK PVT LTD	RANJEET KUMAR	9312578945	ADVRANJEET@GMAIL.COM	05-10-2026
				CS	CS (COMM)/1034/2026	10-10-2026	UNION BANK OF INDIA VS RAM NATH JHA PROP JAI HANUMAN TRADING AND MANUFACTURING	SUMIT	9650941688	SUMITSARNA@GMAIL.COM	26-08-2026
				OMP	OMP (I) (COMM.)/1614/2026	10-10-2026	PIRAMAL FINANCE LTD VS GULFAM ABDULHAMID	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	NIL
				CS	CS (COMM)/1041/2026	12-10-2026	AMIR CHAND AND SONS VS MOHAMMAD SHAMSHER ALAM	GAURAV RANA	9999797229	MALHOTRAGAURAV1976@YAHOO.COM	08-10-2026
				EX	EXECUTION (COMM.)/386/2026	13-10-2026	KOHINOOR RIBBON FACTORY VS GINI AND JONY LIMITED	GAURAV RANA	9312578945	ADVRANJEET@GMAIL.COM	NIL
				CS	CS (COMM)/1061/2026	15-10-2026	RADHIKA AGENCIES PVT LTD VS SHRI BALAJI TRANSFORMERS	RANJEET KUMAR	9999927207	-	11-10-2026
				OMP	OMP (I) (COMM.)/1617/2026	15-10-2026	YES BANK LTD VS CHHAYA BHARANA	RANJEET KUMAR	9815312248	DCLAWOFFICES9408@GMAIL.COM	NIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP	OMP (I) (COMM.)/1618/2026	15-10-2026	YES BANK LTD VS ARUN UPMANYU	ANKIT YADAV	9560990911	ANKITADV1992@GMAIL.COM	NIL
				OMP	OMP (I) (COMM.)/1619/2026	15-10-2026	YES BANK LTD VS HARDEV PURAN SINGH	SADANAND	9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	NIL
				CS	CS (COMM)/1066/2026	16-10-2026	RAMAN GANDHI VS MADHU	MANOJ	9811133644	manojk.adv@yahoo.com	12-10-2026
				CS	CS (COMM)/1073/2026	22-10-2026	RUPALI SINGHAL VS LAKSHYA FOOD INDIA LTD	MANOJ	9811133644	manojk.adv@yahoo.com	01-10-2026
				CS	CS (COMM)/1076/2026	22-10-2026	MS SMART ENTERPRISES VS MS WELKIN INDIA INCORPORATE	MANOJ	9811133644	manojk.adv@yahoo.com	03-10-2026
				MIS	MISC DJ/1181/2026	22-10-2026	M/S DUROJ INFRA PVT LTD VS PARAMJEET KAUR	ANIL	9811021060	ANILPRUTHI25@HOTMAIL.COM	NIL
				CS	CS (COMM)/1082/2026	24-10-2026	STATE BANK OF INDIA VS KOTEKAR ROSHAN BABURAO	MANOJ	9811133644	manojk.adv@yahoo.com	17-10-2026
				CS	CS (COMM)/1084/2026	24-10-2026	CROWN GASKET PVT LTD THROUGH DIRECTOR VARUN ANAND VS KONEET INDUSTRIES THROUGH DIRECTORS KARAN BHAGWAT	MANOJ	9811133644	manojk.adv@yahoo.com	14-10-2026
				MISC	MISC DJ/1200/2026	24-10-2026	TRANJIT SINGH VS YES BANK LTD	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1634/2026	24-10-2026	YES BANK LTD VS JAI SHRI YADAV	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1635/2026	24-10-2026	YES BANK LTD VS PARAG NARULA	MANOJ	9654371856	ADVPANDEYMANOJ@GMAIL.COM	NIL
				COUNTER	COUNTER CLAIM/54/2026	27-10-2026	HARSH GOEL VS PRAVEEN GARG	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	NIL
				MISC	MISC DJ/1210/2026	27-10-2026	YES BANK LTD VS TARANJIT SINGH	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
				CS	CS (COMM)/1088/2026	28-10-2026	MOHIT MANGLA VS SHEETAL WADHWAN	MANOJ KHATRI	9811133644	manojk.adv@yahoo.com	13-10-2026
				MISC	MISC DJ/1228/2026	29-10-2026	TSC FINSERV PRIVATE LIMITED VS ANAVI MOTORS	MANOJ KHATRI	9811133644	manojk.adv@yahoo.com	NIL
				OMP	OMP (I) (COMM.)/1639/2026	29-10-2026	YES BANK LIMITED VS SONU KUMAR	SUNDER SINGH	+91 9810621272	BEHLARSHIA@GMAIL.COM	NIL

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				CS	CS (COMM)/1099/2026	30-10-2026	CANARA BANK VS RIHAN ANSARI PROP MS ALI CHOTE BADHE SARKAR	SADANAND	9871897844	savlawassociate@gmail.com	19-10-2026
				MISC	MISC DJ/1256/2026	30-10-2026	SARAS KNIT INDIA VS CHARAN PAADUKA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.@GMAIL.COM	NIL
				EX	EX.COMM - AWARD BY ARB. COMM./150/2026	31-10-2026	KOTAK MAHINDRA PRIME LTD VS PINKI SHERSINGH	MANOJ	9811133644	manojk.adv@yahoo.com	NIL
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/995/2026	CS (COMM)/995/2026	01-10-2026	Punam Kumari Sole Prop. of M/s Jai Shri Amarnath Enterprises Vs M/s Grand Sourcing Pvt Ltd	ANJALI NEHRA	9811626201	not provided	01-10-2026
				Execution (Comm.)/370/2026	Execution (Comm.)/370/2026	03-10-2026	M/S ASHOK DYESTUFF PVT LTD Vs RAKESH PAHUJA	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	03-10-2026
				CS (COMM)/996/2026	CS (COMM)/996/2026	03-10-2026	IDBI BANK LTD Vs SEEMA MALHOTRA	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	03-10-2026
				M-Ex/359/2026	M-Ex/359/2026	05-10-2026	punjab and sind bank Vs vanity unisex saloon	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				CS (COMM)/999/2026	CS (COMM)/999/2026	05-10-2026	A and S Labels Pvt Ltd Vs Shivam Aqua Industries	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				CS (COMM)/1002/2026	CS (COMM)/1002/2026	05-10-2026	M/S AB PAL ELECTRICALS PVT LTD Vs RAJESH ARORA	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	05-10-2026
				CS (COMM)/1003/2026	CS (COMM)/1003/2026	05-10-2026	BANK OF BARODA Vs Narendra	JAGRITI JAIN	8527506427 7042312792	,lawfirm@unsolvedlcgal.com	05-10-2026
				OMP (I) (COMM.)/1591/2026	OMP (I) (COMM.)/1591/2026	05-10-2026	IDFC FIRST BANK LTD Vs SANDEEP AGGARWAL	ANANT RAO	8750602223	sudhir sukhija@yahoo.com	05-10-2026
				OMP (I) (COMM.)/1592/2026	OMP (I) (COMM.)/1592/2026	05-10-2026	IDFC FIRST BANK LTD Vs MURARI LAL	GAURAV MALHOTRA	999797229	not provided	05-10-2026
				OMP (I) (COMM.)/1593/2026	OMP (I) (COMM.)/1593/2026	05-10-2026	YES BANK LTD Vs GAURAV KAPOOR	GAURAV MALHOTRA	999797229	not provided	05-10-2026
				OMP (COMM.)/20/2026	OMP (COMM.)/20/2026	06-10-2026	M/S LEGIMITED HEALTHCARE PRIVATE LIMITED AND ORS Vs M/S CLIX CAPITAL SERVICES PVT LTD	Aditya Goel	9540828585	advadltvagoei@hormail.com	06-10-2026
				CS (COMM)/1007/2026	CS (COMM)/1007/2026	06-10-2026	Shri Jiwan Parkash Arora Vs Smt Bharti Khurana and anr	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06-10-2026
				CS (COMM)/1008/2026	CS (COMM)/1008/2026	07-10-2026	SAHIL MAKHIJA Vs Sh Padmaram Kanaram and anr	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	07-10-2026

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				CS (COMM)/1016/2026	CS (COMM)/1016/2026	07-10-2026	MAHASHIAN DI HATTI PRIVATE LIMITED Vs NALIN DEEPAK KUMAR	Dhruv Wadhwa	9953598454	OFFICE@AWMLEGAL.IN	07-10-2026
				Execution (Comm.)/380/2026	Execution (Comm.)/380/2026	08-10-2026	LEVI STRAUSS AND CO. Vs MANOJ KUMAR YADAV	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	08-10-2026
				CS (COMM)/1021/2026	CS (COMM)/1021/2026	08-10-2026	ICICI BANK LTD Vs SIMAR SINGH SETHI	KARTIK KUMAR	not provided	legal@Katyalassocites.com	08-10-2026
				Execution (Comm.)/381/2026	Execution (Comm.)/381/2026	09-10-2026	SARDARNI RAVINDER KAUR Vs SHAKEEL KHAN	KARTIK KUMAR	not provided	legal@Katyalassocites.com	09-10-2026
				Execution (Comm.)/382/2026	Execution (Comm.)/382/2026	10-10-2026	ALUTECH INDUSTRIES Vs abeeh keloth	KARTIK KUMAR	not provided	legal@Katyalassocites.com	10-10-2026
				CS (COMM)/1039/2026	CS (COMM)/1039/2026	12-10-2026	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs SUNITA JAIN PROPRIETOR OF MS AB INITIO INTERNATIONAL	Ravi Rai	9999660384	advocateravirai@gmail.com	12-10-2026
				CS (COMM)/1049/2026	CS (COMM)/1049/2026	13-10-2026	CANARA BANK Vs PARV KUMAR	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	13-10-2026
				OMP (I) (COMM.)/1615/2026	OMP (I) (COMM.)/1615/2026	13-10-2026	YES BANK LIMITED Vs KAPIL KUMAR	ARUN AGGARWAL	9810163624	ADVOCATEARUN23@GMAIL.COM	13-10-2026
				OMP (I) (COMM.)/1616/2026	OMP (I) (COMM.)/1616/2026	13-10-2026	YES BANK LIMITED Vs VIDESH KUMAR AND ANR	SHUBHAM VASHISHTH	9312209463	ashokchhaparia@gmail.com	13-10-2026
				CS (COMM)/1059/2026	CS (COMM)/1059/2026	14-10-2026	VMT MOTORS,LLP Vs ASHPAL SINGH BHULLAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-10-2026
				CS (COMM)/1060/2026	CS (COMM)/1060/2026	14-10-2026	ABHISHEK SAPRA PROPRIETOR OF SAPRA ENTERPRISES Vs AMIT YADAV PROPRIETOR OF SHASHWAT INTERNATIONAL	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-10-2026
				Misc DJ/1160/2026	Misc DJ/1160/2026	14-10-2026	MOHAN MEAKIN LIMITED Vs RAVINDER PAL SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-10-2026
				CS (COMM)/1063/2026	CS (COMM)/1063/2026	15-10-2026	CENTRITI PRIVATE LIMITED Vs TSUKU HOSPITALITY LLP through its Partner Pranay Bahl and ors	not provided	not provided	not provided	15-10-2026
				OMP (I) (COMM.)/1620/2026	OMP (I) (COMM.)/1620/2026	15-10-2026	Yes Bank Ltd Vs MANJU SINGH	not provided	not provided	not provided	15-10-2026
				OMP (I) (COMM.)/1621/2026	OMP (I) (COMM.)/1621/2026	15-10-2026	Yes Bank Ltd Vs PRITAM SINGH	Rakesh Kumar Sharma	9868040826 ,9818666198	sharmarakeshadv1@gmail.com	15-10-2026
				OMP (I) (COMM.)/1622/2026	OMP (I) (COMM.)/1622/2026	15-10-2026	Yes Bank Ltd Vs NIRMALA DEVI	MAYANK GUPTA	8076753615	adv.guptamayank(@gmail.com	15-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/1072/2026	CS (COMM)/1072/2026	17-10-2026	MR DINESH KHANNA Vs M/S S M ICONIC FACADE PVT LTD	DEEPAK KUMAR BANSAL	9899951648 ,9811515015	BANSALASSOCIATESLAWFIRM@GMAIL.COM	17-10-2026
				Ex.COMM - Award by Arb. Comm./148/2026	Ex.COMM - Award by Arb. Comm./148/2026	22-10-2026	KOTAK MAHINDRA PRIME LTD Vs HARSH AND OTHERS	SUNITA SINGH	9210585331 ,8920586266	INDOLEXLAW@GMAIL.COM	22-10-2026
				Ex.COMM - Award by Arb. Comm./149/2026	Ex.COMM - Award by Arb. Comm./149/2026	22-10-2026	KOTAK MAHINDRA PRIME LTD Vs MEGHA JOSHI	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	22-10-2026
				CS (COMM)/1081/2026	CS (COMM)/1081/2026	23-10-2026	SHREE KARANGAR TEXTILE P LTD THROUGH ITS AR PARVEEN KUMAR JINDAL Vs BHAGWAN DASS PROPRIETOR OF ANKIT FOOTWEAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	23-10-2026
				OMP (I) (COMM.)/1633/2026	OMP (I) (COMM.)/1633/2026	24-10-2026	YES BANK LTD Vs REENA TOMAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	24-10-2026
				CS (COMM)/1095/2026	CS (COMM)/1095/2026	29-10-2026	OM LOGISTICS LTD Vs M/s REVAA ENGINEERING AND ORS	RITESH	9999495500	mohitmongaadvocate@gmail.com	29-10-2026
				CS (COMM)/1096/2026	CS (COMM)/1096/2026	29-10-2026	M/s AQUALITE INDUSTRIES PRIVATE LIMITED THROUGH ITS AR NITIN SHARMA Vs MOHAMMED SHAKEEL AHMED KHAN PROPRIETOR OF MS SAPNA CREATIONS	Vipin Dilawari	93 I22439 57, 93 I 0875020	vipindilawari83@gmailcom	29-10-2026
				Execution (Comm.)/394/2026	Execution (Comm.)/394/2026	30-10-2026	STATE BANK OF INDIA Vs RAKESH	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	30-10-2026
				CS (COMM)/1100/2026	CS (COMM)/1100/2026	30-10-2026	ICICI BANK LTD Vs P SANTHOSH KUMAR	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	30-10-2026
				CS (COMM)/1101/2026	CS (COMM)/1101/2026	30-10-2026	Bank Of Baroda Vs Vipin Kharbanda And Anr	Saurav Kumar	9643101207 ,8505946080 ,9810104364	asrlegalalliamce9@gmail.com	30-10-2026
				CS (COMM)/1109/2026	CS (COMM)/1109/2026	31-10-2026	ND CHAIR PARTS SOLUTIONS PRIVATE LIMITED Vs TRANSTEEL SEATING TECHNOLOGIES LIMITED	Nitin Arora	9818189667	nitin.arora465@gmail.com	31-10-2026
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Execution (Comm.)/373/2026	Execution (Comm.)/373/2026	05-10-2026	SHELLZ INDIA LTD Vs CHANDARKALA M PROP OF SRI GURU RAGHAVENDRA ENTERPRISES	Nehal Kashyap	9555861211	kashyap2922@gmail.com	30-09-2026
				CS (COMM)/1000/2026	CS (COMM)/1000/2026	05-10-2026	PUNJAB NATIONAL BANK Vs DISHANK SINGH	Ved Prakash	9711900673	advocateprakashved@gmail.com	30-09-2026
				CS (COMM)/1004/2026	CS (COMM)/1004/2026	05-10-2026	TARUN KUMAR KUNDU Vs MPP LEATHERS PVT LTD	Arun	7827245070	verma.arun2907@gmail.com	30-09-2026
				CS (COMM)/1005/2026	CS (COMM)/1005/2026	05-10-2026	MR BHAVYA GOEL Vs INDERDEEP SINGH	BKM Associates	9868113796	bkmdelhi@gmail.com	30-09-2026
				CS (COMM)/1013/2026	CS (COMM)/1013/2026	07-10-2026	ALUTECH INDUSTRIES Vs NAVED KHAN PROPRIETOR OF VARIETY HARDWARE AND TOOLS	Tarun	7827867679	e3legal@gmail.com	03-10-2026

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				OMP (I) (COMM.)/1610/2026	OMP (I) (COMM.)/1610/2026	07-10-2026	Yes Bank Ltd Vs MUKESH MUKESH	Lalit Pandey		lalitpandeyadvassociates@gmail.com	05-10-2026
				OMP (I) (COMM.)/1611/2026	OMP (I) (COMM.)/1611/2026	07-10-2026	Yes Bank Ltd Vs SHUBHAM BHARTI	Lalit Pandey		lalitpandeyadvassociates@gmail.com	05-10-2026
				OMP (I) (COMM.)/1612/2026	OMP (I) (COMM.)/1612/2026	07-10-2026	Yes Bank Ltd Vs BIDESH YADAV	Lalit Pandey		lalitpandeyadvassociates@gmail.com	05-10-2026
				OMP (I) (COMM.)/1613/2026	OMP (I) (COMM.)/1613/2026	07-10-2026	PIRAMAL FINANCE LTD Vs MOHD ALIMUDDIN	Mukund Jha	7352829959	advakashpratapsingh@gmail.com	03-10-2026
				CS (COMM)/1024/2026	CS (COMM)/1024/2026	08-10-2026	STATE BANK OF INDIA Vs MANINDER KUMAR BALIYAN	Tirath Lal Yadav	9643228307	advtirath@gmail.com	06-10-2026
				CS (COMM)/1031/2026	CS (COMM)/1031/2026	10-10-2026	PURE AND CURE HEALTHCARE PRIVATE LIMITED Vs MS BAKSHI MARK PVT LTD	Ishaan Swarn Sharma	9555777622	advocateishaansharma@gmail.com	01-10-2026
				CS (COMM)/1033/2026	CS (COMM)/1033/2026	10-10-2026	GOPAL RAM Vs SUNNY BHATIA	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	09-10-2026
				CS (COMM)/1040/2026	CS (COMM)/1040/2026	12-10-2026	Ashutosh Jain Prop Ms Venus Polymers Vs Ms Lakhani Rubber Products Pvt Ltd	Vinod Kumar Singh	9999271085	vinodadvocate1983@gmail.com	05-10-2026
				CS (COMM)/1050/2026	CS (COMM)/1050/2026	13-10-2026	JITENDER KUMAR JAIN PROPRIETOR OF SUJAL FOAM Vs MOHD AZMAL PROPRIETOR OF GSA FURNITURE	Akshat Jain	8287831539	akshatjainassociates@gmail.com	12-10-2026
				CS (COMM)/1051/2026	CS (COMM)/1051/2026	13-10-2026	JITENDER KUMAR JAIN PROPRIETOR OF SUJAL FOAM Vs RAJESH SONI PROPRIETOR OF S R COLLECTION	Akshat Jain	8287831539	akshatjainassociates@gmail.com	11-10-2026
				CS (COMM)/1052/2026	CS (COMM)/1052/2026	13-10-2026	GOPAL RAM Vs N M PROJECTS PRIVATE LIMITED	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	09-10-2026
				CS (COMM)/1053/2026	CS (COMM)/1053/2026	13-10-2026	Jitendera Impex Pvt Ltd Vs Khatushyam Printers	Vikas Sarin	8826872049	lexworks@gmail.com	08-10-2026
				CS (COMM)/1058/2026	CS (COMM)/1058/2026	14-10-2026	Yogi Crop Sciences Pvt Ltd Thr AR Jyotsana Vs Frito Agro India OPC Pvt Ltd	Muunish Arora	9811427955	munishlaw.vohra@gmail.com	13-10-2026
				OMP (I) (COMM.)/1623/2026	OMP (I) (COMM.)/1623/2026	15-10-2026	YES BANK LTD Vs PRIYA MAHESH KUMAR	Bhanupriya	8448506806	bhanupriya.gour@yesbank.in	03-10-2026
				OMP (I) (COMM.)/1624/2026	OMP (I) (COMM.)/1624/2026	15-10-2026	YES BANK LTD Vs HARDEV PURAN SINGH	Sachin Katyal		legal@katyalassociates.com	03-10-2026
				Execution (Comm.)/388/2026	Execution (Comm.)/388/2026	16-10-2026	KAMLA DEVI Vs M/s SHREE SHIV SHAKTI PULSES MILL AND OTHERS				

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				CS (COMM)/1067/2026	CS (COMM)/1067/2026	16-10-2026	ABHINAV BAJAJ Vs PRATEEK BATRA	Ayush Puri	9811439334	officeayushpuri@gmail.com	01-10-2026
				Misc DJ/1172/2026	Misc DJ/1172/2026	16-10-2026	SH NARESH GOYAL PROPRIETOR LG LOGISTICS Vs TRANSHIP PACKERS AND MOVERS PVT LTD				
				Execution (Comm.)/389/2026	Execution (Comm.)/389/2026	17-10-2026	Vinod Kumar Goswami and anr Vs PROMILA	Mustafa Ali			16-10-2026
				OMP (I) (COMM.)/1636/2026	OMP (I) (COMM.)/1636/2026	24-10-2026	YES BANK LTD Vs RAJWARDHAN TOKAS	Sanjeev Pathak	9717028845	litigation@srcslegal.com	18-09-2026
				OMP (I) (COMM.)/1637/2026	OMP (I) (COMM.)/1637/2026	24-10-2026	YES BANK LTD Vs MANOJ KUMAR	Sanjeev Pathak	9717028845	litigation@srcslegal.com	16-09-2026
				OMP (I) (COMM.)/1638/2026	OMP (I) (COMM.)/1638/2026	24-10-2026	YES BANK LTD Vs RAVI PRAKASH	Sanjeev Pathak	9717028845	litigation@srcslegal.com	16-09-2026
				M-Ex/400/2026	M-Ex/400/2026	27-10-2026	Om Trans Logistics Limited Vs AWS SHIPPING AND LOGISTICS PVT LTD	Arun Aggarwal		advocatearun23@gmail.com	09-10-2026
				CS (COMM)/1097/2026	CS (COMM)/1097/2026	29-10-2026	ARB BEARINGS LIMITED THROUGH ITS AUTH REP MR NILESH KUMAR Vs Kashika Agritech Private Limited Through its Managing Director Samta Sachdeva	Rajeev Kumar	9891178511	rdayalcompany@gmail.com	24-10-2026
				CS (COMM)/1098/2026	CS (COMM)/1098/2026	29-10-2026	SH RAM AVTAR AGGARWAL Proprietor MS JAI SHIV STEEL CO Vs Sumerti Industries Pvt Ltd	Rajeev Kumar	9868592272	rajeevadvocate05@gmail.com	23-10-2026
				CS (COMM)/1104/2026	CS (COMM)/1104/2026	30-10-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Pranav Khanna	Gaurav Malhotra	9999797229	malhotra_gaurav1976@gmail.com	21-10-2026
				CS (COMM)/1105/2026	CS (COMM)/1105/2026	30-10-2026	SAFE RIDE INDIA PRIVATE LIMITED Vs SAKSHAM TOUR AND TRAVELS AND ANR	Sunil Kumar Yadav	9508633604	malhotraadvocate@gmail.com	28-10-2026
				CS (COMM)/1108/2026	CS (COMM)/1108/2026	31-10-2026	ON CLOUDS GMBH Vs RAHUL KUMAR AND ORS	Shravan Kumar Bansal	6201970125	unitedmark@unitedandunited.com	29-10-2026
				OMP (I) (COMM.)/1649/2026	OMP (I) (COMM.)/1649/2026	31-10-2026	Yes Bank Ltd Vs RAJEEV TYAGI	Lalit Pandey		lalitpandeyadvassociates@gmail.com	29-10-2026
				OMP (I) (COMM.)/1650/2026	OMP (I) (COMM.)/1650/2026	31-10-2026	Yes Bank Ltd Vs YAKUB ALI	Lalit Pandey		lalitpandeyadvassociates@gmail.com	29-10-2026
17	**SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01/**	NEW DELHI DISTRICT	1	EX(COMM)AWARD BY ARB COMM	135/2026	01.10.2026	MS BR BIOMEDICAL PVT LTD VS UNION OF INDIA	J. Rajesh	9560347509	JRAJESH@CHAMBERSOFJRAJESH.COM	24.09.2026
			1	OMP(COMM)	2182026	01.10.2026	MOONDROP CHEMINEERS PVT LTD VS CO-OPERATIVE COMPANY LIMITED	JASPREET SINGH NANDINI SINGH	9899641617	OFFICE@JSBASSOCIATES.IN	19.09.2026

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			1	OMP(COMM)	219/2026	01.10.2026	UNION OF INDIA VS SURINDRA KUMAR	RUBY	9958899011	RUBYGAUTAMADV@GMAIL.COM	19.09.2026
			1	CS(COMM)	715/2026	03.10.2026	GEODIS INDIA PVT LTD VS INFILOOM INDIA PVT LTD	VIJAY CHAWLA	9811054503	VCJAWLA@KRCCO.CO.IN	26.09.2026
			1	OMP (MISC.) (COMM.)	110/2026	05-10-2026	TATA CAPITAL FINANCIAL SERVICES LIMITED TRANSFEREE OF Vs AADINATH STEEL	R. SUBHINDER	9899867235	r.sudhiner@argus-p.com	09.09.2026
			1	Ex.COMM - Award by Arb. Comm.	137/2026	05-10-2026	Nirvana Creations Vs RS Seven Lifestyle Pvt Ltd	Jurisvista LLP	9717211123	info@iurisvista.in	16.09.2026
			1	CS (COMM.)	719/2026	05-10-2026	MS VISHESH INFRSTRUCTURE PVT LTD THROUGH ABHISHEK PANCHAL Vs MS KAPIL STEELS THROUGH ANKUR DUREJA	FAHAD KHAN	9999590984	office.advfahad@gmail.com	30.09.2026
			1	ARB. A. (COMM.)	13/2026	06-10-2026	SOURA CONSTRUCTIONS PVT LTD AND ORS THROUGH DIRECTOR Vs HERO FIN CORP LIMITED	Abhlgyan Prakash	7595993179	supanthasinha@gmaiLcom	28.09.2026
			1	CS (COMM.)	720/2026	06-10-2026	STANDARD CHARTERED BANK Vs MOHIT KUMAR MADAAN	Abhlgyan Prakash	9044888880	addtya.kapoor @eruditelegal.asia	24.09.2026
			1	CS COMM.	721/2026	07-10-2026	Bank of India Vs Ajay Kumar	LOVESH GOEL	95606770733	advloveshgoel@gmail.com	16.09.2026
			1	OMP(I)(COMM)	271/2026	08.10.2026	HERO HOUSING FINANCE LTD VS TUNTUN RAM	ASHISH K. SINGH	9971149676	aksingh @anslegal.in	25.09.2026
			1	OMP(COMM)	228/2026	08.10.2026	M/S GARUDA CONSTRUCTION & ENGINEERING LIMITED VS M/S MANMOHAN ENGINEERING WORKS	CHANDRATANAY CHAUBE	7683058103	TANAYCHAUBE@GMAIL.COM	29.09.2026
			1	CS(COMM)	725/2026	08.10.2026	ASAHI INDIA GLASS LTD VS ROYAL ENTERPRISES &ORS	RAJU DUDANI & RAJDEEP SINGH RAO	9811024784/9300420093	RAJDEEPSINGHRAO@GAMIL.COM/RAJUDUDANIADV@GMAIL.COM	29.09.2026
			1	EX(COMM)AWARD BY ARB COMM	140/2026	10.10.2026	HDB FINANCIAL SERVICES LTD VS URBAN LOGISTICS PACKERS AND MOVERS	RAHUL BHARDWAJ	8376049807	AMARANTH RBC@YAHOO.COM	29.08.2026
			1	EX(COMM)AWARD BY ARB COMM	141/2026	10.10.2026	UNION OF INDIA VS RMS POWER SOLUTION PVT LTD	SANYAM JAIN	9953926219	SANYAAM07@GMAIL.COM	06.05.2026
			1	CS (COMM.)	740/2026	12-10-2026	STATE BANK OF INDIA Vs VIKRAM	Shiv K TYAGI	981105903	shivkltyagi@gmail.com	05.10.2026
			1	Execution (Comm.)	131/2026	13-10-2026	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT LTD Vs MsSaluja Construction Company Limited	SH. RAJINDER SINGH	9478033340	upasana@lexjurists.com	06.10.2026
			1	OMP (COMM.)	230/2026	13-10-2026	MOUNT TALENT CONSULTING PVT LTD Vs AFC INDIA LTD	SH. ANURAG LAKHOTLA	9910081392	anuraglakhotia@gmail.com	01.10.2026

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			1	OMP (I) (COMM.)	273/2026	13-10-2026	PIRAMAL FINANCE LTD Vs Aarti Raju	Adv. Ananjay Singh	7455023130	asaplegalandadvocates@gmail.com	
			1	OMP (I) (COMM.)	274/2026	13-10-2026	MS VERTEX ONE CONSORTIUM AND ANR Vs DELHI METRO RAIL CORPORATION LTD	SH. AMIT PUNJ	9810524966	amit.punj@yahoo.com	07.10.2026
			1	CS (COMM.)	742/2026	13-10-2026	Hero Invest Corp P. Ltd & Anr. Vs Ashok Kumar	SH. PARMOD KUMAR SINGH	9810481016	mail@thelegist.com	05.10.2026
			1	CS (COMM.)	744/2026	13-10-2026	BANK OF INDIA Vs HRIDAY LUTHRA	SH. VAGEESH KUMAR	9718726320	Not mail	06.10.2026
			1	CS (COMM.)	748/2026	13-10-2026	MS RELISH ENGINEERING INFRA TECHNOLOGY PVT LTD Through its director SH SHESHNATH CHAUDHARY Vs SH BHOJ RAJ SINGH	SH. ANURAG CHAUHAN	9910091236	anuragop12@gmail.com	03.09.2026
			1	CS (COMM.)	753/2026	14.10.2026	Bank of Baroda Vs PUFF PLACE INDIA	SH. VIJETA OHRI	9971048944	vijetaohri@gmail.com	21.09.2026
			1	CS (COMM.)	752/2026	14.10.2026	Goldenray Services Through Partner Col Rattan Singh Suhag Retd Vs Union of India	MOHAMMAD ALI	8586094428	md.ali@asjlegal.in	05.10.2026
			1	CS (COMM.)	755/2026	15.10.2026	T.V. TODAY NETWORK LIMITED VS CHAUDHARY SAHAB PRODUCTION FOODS PVT. LTD & ANR	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	22.09.2026
			1	OMP (COMM.)	233/2026	16.10.2026	LKP SECURITES LIMITED Vs ISHWAR DAYAL SHARMA	SH. VISHAK OMNAKUTTAN	9643966997	vaishak965@gmail.com	10.10.2026
			1	OMP (I) (COMM.)	276/2026	16.10.2026	L AND T FINANCE LTD Vs KAVITA SHANKER AND ORS	NITIN DAHIYA	9899777772	office@nitindahita.com	01.10.2026
			1	OMP (I) (COMM.)	277/2026	16.10.2026	L AND T FINANCE LTD Vs HIMANKUR ARORA AND ORS	NITIN DAHIYA	9899777772	office@nitindahita.com	01.10.2026
			1	CS (COMM.)	756/2026	16.10.2026	MS CRYSTAL CROP PROTECTION LIMITED Vs VIPIN NARAYAN MISHRA	SH. SUNIL KUMAR	9818256885	snlkmr588@gmail.com	01.10.2026
			1	Execution (Comm.)	134/2026	16.10.2026	I. S. INDUSTRIES Vs M/S ARVIND IMPEX (INDIA) PVT. LTD.	Anju Jain	9891966005	hiteshsachar@gmail.com	14.10.2026
			1	Execution (Comm.)	135/2026	17.10.2026	MR NIKHIL KALRA PROPRIETOR OF MS SHREE GANESH ENTERPRISES Vs MS SHOU RESTAURANT PVT LTD	Anju Jain	9891966005	hiteshsachar@gmail.com	14.10.2026
			1	OMP (I) (COMM.)	279/2026	17.10.2026	WEVOIS LABS PRIVATE LIMITED Vs FINBUILD TECHNOLOGIES PRIVATE LIMITED	Adv Vaibhav Vijayvargiya	7895114677	Vaibhavvijay0645@gmail.com	14.10.2026
			1	CS (COMM.)	758/2026	17.10.2026	DOMS INDUSTRIES LIMITED Vs MR RAJU DAS	ANKURSANGAL	9425341404	litigation@aerionlegal.com	16.10.2026

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			1	OMP (COMM.)	234/2026	23-10-2026	MS LADLI BEGUM Vs MS EXCELLENT TRADING COMPANY,	SH. VISHWRNDRA VERMA	9871704611	vishwendra@yahoo.co.in	15.10.2026
			1	CS (COMM.)	764/2026	23.10.2026	VIPIN KUMAR Vs S AND P INFRASTRUCTURE DEVELOPER PVT LTD	SH. SANJAY GARG	9212193450	Not mail	02.10.2026
			1	OMP (MISC.) (COMM.)	118/2026	23.10.2026		SH. NAMAN JOSHI	9810057280	office@njlaw.in	15.10.2026
			1	CS (COMM.)	765/2026	23.10.2026	MS TEJ RAM DHARAM PAUL Vs GANPAT SINGH CHUNDAWAT	SH. SHAILEN BHATIA	9818558690	adovocate.shailenbhati89@gmail.com	17.10.2026
			1	CS (COMM.)	766/2026	23.10.2026	Ms UNION BANK OF INDIA Vs DALJIT SINGH	SH. RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	08.10.2026
			1	OMP (MISC.) (COMM.)	119/2026	23.10.2026	National Skill Development Corporation Vs Microtek Educational Society	SH. KUMAR PRATEEK	8800777922	mani.gupta@sarthaklaw.com	08.10.2026
			1	CS (COMM.)	767/2026	23.10.2026	GSBA Builders Pvt Ltd Vs Grande Castello Pvt Ltd	SH. RISHAV AMBASTHA	7259528273	rishav.ambastha95@gmail.com	14.10.2026
			1	OMP (COMM.)	235/2026	23.10.2026	Bharat Sanchar Nigam Ltd Vs Paramount Wires and Cables Ltd	LEENA TUTEJA	9810049061	office.leenatuteja@gmail.com	15.10.2026
			1	Ex.COMM - Award by Arb. Comm.	147/2026	24.10.2026	HDB FINANCIAL SERVICES LTD, Vs NKG INFRASTRUCTURE LIMITED	SH. RAHUL BHARDWAJ	9013493108	AMARANTH RBC@YAHOO.COM	28.09.2026
			1	OMP (MISC.) (COMM.)	121/2026	24.10.2026	GAGAN KAPOOR Vs DYNAMIC KREATION AND ORS	SH. NIMISH CHIB	9810823566	nimishchib@gmail.com	16.10.2026
			1	Execution (Comm.)	140/2026	24.10.2026	Revex Plasticisers Pvt Ltd Vs Devender Nath Saini	SH. ISHAN SRIVASTAVA	9205035210	legistauxiliary@gmail.com	17.10.2026
			1	CS (COMM.)	768/2026	24.10.2026	TAMANNA ELECTRODES PVT LTD Vs NKG INFRASTRUCTURE LIMITED	SONALI HARISH	8800209109	lawpartners.ss@gmail.com	21.10.2026
			1	CS (COMM.)	770/2026	27.10.2026	STATE BANK OF INDIA Vs VIPEEN DUBEY	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	17.10.2026
			1	CS (COMM.)	771/2026	27.10.2026	STATE BANK OF INDIA Vs SINONJIT CHAKMA	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	17.10.2026
			1	CS (COMM.)	772/2026	27.10.2026	DIPALI SARIN Vs RAJESH SAGAR	RITIKA JHANJI	9810098588	jhanjiritikal@gmal.com	16.10.2026
			1	CS (COMM.)	773/2026	27.10.2026	ANI MEDIA PVT LTD Vs THE LIVE TV	SIDHANT KUMAR	9899675905	skumar@unumlaw.in	13.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	OMP (COMM.)	236/2026	27.10.2026	UNION OF INDIA Vs GIRDHARI LAL CHAUHAN	SUNIL KUMAR SINGH	8588873809	advsunilsingh@gmail.com	16.10.2026
			1	Execution (Comm.)	141/2026	28.10.2026	RSPL HEALTH PVT. LTD. Vs SARVJEET AND SONS CHEMICAL PRODUCTS PVT LTD	SHRAVAN KUMAR BANSAL	9810017859	unitedmark@unitedandunited.com	21.10.2026
			1	OMP (I) (COMM.)	285/2026	28.10.2026	SHIVALIK SMALL FINANCE BANK LTD Vs CHAND MIYA	SH. LALIT PANDAY	1204351287	lalipandeyadassociates@gmail.com	16.10.2026
			1	OMP (I) (COMM.)	286/2026	28.10.2026	SHIVALIK SMALL FINANCE BANK LTD Vs RUBINA	SH. LALIT PANDAY	1204351287	lalipandeyadassociates@gmail.com	16.10.2026
			1	CS (COMM.)	779/2026	29.10.2026	MS AWANI ENTERPRISE Vs BLU SMART FLEET PRIVATE LIMITED	SH. VIKASH SHARMA	9555333330	Not mail	21.07.2026
			1	OMP (COMM.)	238/2026	30.10.2026	VIRGO SOFTECH LTD Vs NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	SH. AKHIL SACHAR	9891105069	sachar.akhil@gmail.com	30.09.2026
			1	OMP (MISC.) (COMM.)	127/2026	30.10.2026	VIRGO SOFTECH LTD Vs NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	SH. SANJEEV KUMAR	9971160562	teamcanon@luthra.com	23.10.2026
			1	OMP (I) (COMM.)	288/2026	30.10.2026	SIMRAT SINGH SETIA Vs KIAASA RETAIL LIMITED	SH. RISHABH SHARMA	9718389587	lawvhambersfgl@gmail.com	17.10.2026
			1	CS COMM.	783/2026	31.10.2026	M/s MURSHIDABAD BIRI WORKS & ANR. V/s M/s DENA SUNDARI BIDI No. 77	SHAILEN BHATIA	9818558690	advocate.shailenbhati89@gmail.com	17.10.2026
			1	CS COMM.	784/2026	31.10.2026	BANK OF INDIA Vs. VIKASH KUMAR	V. P. TIWARI	9990182901	vptiwariadvocate@gmail.com	25.09.2026
			1	MISC DJ	1691/2026	31.10.2026	DRAKE SCULL WATER ENERGY PVT LTD Vs POWER TRANSMISSION CORPORATION OF UTTARAKHAND LIMITED	MR. KUSHANK GARG	114010790	info@dsnrlegal.com	26.10.2026
			1	CS COMM.	785/2026	31.10.2026	State Bank of India Vs Tara Devi	SH. SACHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23.10.2026
18	**SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT**	NEW DELHI DISTRICT	25	OMP (I) (COMM)	268/2026	01-10-2026	MS ELKAY TELELINKS LTD through its AR ie Mr Rajesh Gaur Vs UNION OF INDIA	Chakit Singhal(P),	9818613613	chakitsinghallawoffices@gmail.com	24.09.2026
			25	Execution (Comm)	127/2026	01-10-2026	SINGHAL PIPES PVT LTD Vs TDI INFRACORP INDIA LTD	Arjun Sanjay(P),	7500000153	arjunsaniay24@gmail.com	22.09.2026
			25	OMP (COMM)	224/2026	05-10-2026	DEVENDRA SINGH Vs ANGEL BROKING LIMITED	Rakesh Kumar(P),	9910280608	rksharma54@gmail.com	26.09.2026
			25	OMP (I) (COMM)	269/2026	05-10-2026	Techtree IT Systems Private Limited Vs CONTROLLER GENERAL OF DEFENCE ACCOUNTS AND ORS	Avneesh Garg(P),	9818479699	avneesh.legal@gmail.com	3.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	OMP (MISC) (COMM)	109/2026	05-10-2026	TATA CAPITAL LIMITED (TRANSFEREE OF TATA CAPITAL FINANCIAL SERVICES LIMITED) Vs M/S AADINATH STEEL AND ORS	Ekta Bhasin(P),	9899867235	r.sudhinder@argus-p.com	9.9.2026
			25	OMP (MISC) (COMM)	107/2026	05-10-2026	TATA CAPITAL LIMITED (TRANSFEREE OF TATA CAPITAL FINANCIAL SERVICES LIMITED) Vs M/S GOUTAM AND COMPANY	Ekta Bhasin(P),	9899867235	r.sudhinder@argus-p.com	16.09.2026
			25	OMP (MISC) (COMM)	108/2026	05-10-2026	TATA CAPITAL LIMITED (TRANSFEREE OF TATA CAPITAL FINANCIAL SERVICES LIMITED) Vs M/S AADINATH STEEL AND ORS	Ekta Bhasin(P),	9899867235	r.sudhinder@argus-p.com	9.9.2026
			25	CS (COMM)	718/2026	05-10-2026	SERVOTECH ELECTRICALS PVT LTD Vs ARE ENTERTAINMENT LIMITED	Rakesh Kumar(P),	9910280608	rksharma54@gmail.com	24.09.2026
			25	Misc DJ	1546/2026	06-10-2026	Pradeep Baweja Vs Trans Green Solution	Ramesh Chand Gupta(P),	9873732842	Rameshguptaequity@gmail.com	26.09.2026
			25	Execution (Comm)	128/2026	06-10-2026	AR AIRWAYS PRIVATE LIMITED Vs MILLION-AIR JETS PVT LTD	Rajeev Agarwal(P),	98100 28877	Iawyersinc@rediffmail.com	25.9.2026
			25	OMP (MISC) (COMM)	111/2026	07-10-2026	USHA AGARWAL Vs DCM LIMITED	Mukti Ghai(P),	9971447700	mokshajuris@gmail.com	28.09.2026
			25	OMP (MISC) (COMM)	112/2026	07-10-2026	SONAM AGARWAL Vs DCM LIMITED	Mukti Ghai(P),	9971447700	mokshajuris@gmail.com	28.09.2026
			25	OMP (MISC) (COMM)	113/2026	07-10-2026	REFRAMAT ENTERPRISES PVT LTD Vs DCM LIMITED	Mukti Ghai(P),	9971447700	mokshajuris@gmail.com	28.09.2026
			25	Misc DJ	1567/2026	07-10-2026	MANISH KUMARPROP M/S RAJEEV ENTERPRISES Vs AL DUA FOOD PROCEESING PVT LTD	Jatin Sharma(P),	9811881981	Www.juristandjurist.com	26.09.2026
			25	OMP (I) (COMM)	270/2026	07-10-2026	Aditya Birla Capital Limited Vs Terrain Geoinfra Limited	DEEPAK YADAV(P),	8130263910	aakashkumar@trulegal.co.in	26.09.2026
			25	OMP (T) (COMM)	7/2026	08-10-2026	SYEDA FARHANA YADULLAHI AND ANR Vs SAMMAAN CAPITAL LIMITED	Chirag Sharma(P),	8860451199	vigilexlawoffices@gmail.com	7.10.2026
			25	CS (COMM)	724/2026	08-10-2026	M/S AVS TEXTILES PRIVATE LIMITED Vs M/S MALIK DECOR	Fahad Khan(P),	9999590984	office.advfahad@gmail.com	29.9.2026
			25	Execution (Comm)	130/2026	08-10-2026	ASSOCIATION OF STATE ROAD TRANSPORT UNDERTAKING THROUGH ITS EXECUTIVE DIRECTOR Vs NATIONAL FEDERATION OF TOURISM 85 TRANSPORT COOPERATIVES OF INDIA LTD	NISHANT SHOKEEN(P),	9999966646	bhasinandassociates@gmail.coni	29.9.2026
			25	OMP (COMM)	227/2026	08-10-2026	GLOBE INTERNATIONAL INC AND ANR Vs ESSENTIAL INTERIOR DESIGNS PVT LTD	ABHIGYAN DWIVEDI(P),	9871144284	Swaroopgeorge@outlook.com	6.10.2026
			25	ExCOMM - Award by Arb Comm	139/2026	09-10-2026	M/S SREE VENKATESWARA ENTERPRISES Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD (IRCTC)	Tushar Sharma(P),	9899832019	unisonlawoffices@gmail.com	3.10.2026

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			25	CS (COMM)	730/2026	09-10-2026	UNICORN DENMART Vs SUBHASH KUMAR (PROPRIETOR OF NEW OM DENTAL LAB)	Gunjan Kumar(P),	9313350568	gk@cgk.legal	1.10.2026
			25	CS (COMM)	729/2026	09-10-2026	STATE BANK OF INDIA Vs NEETENDRA KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	2.10.2026
			25	CS (COMM)	731/2026	10-10-2026	PUNJAB NATIONAL BANK Vs MOHD ISHAAN SAIFI PROP OF M/S ROYAL STEEL AND WOOD WORK	chanchal Kumar(P),	9971990344	kumarchanchal703@gmail.com	18.9.2026
			25	OMP (I) (COMM)	272/2026	10-10-2026	HERO FINCORP LTD Vs KAILASH CHAND SHARMA AND ORS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajanOS@yahoo.com	29.9.2026
			25	CS (COMM)	735/2026	12-10-2026	STATE BANK OF INDIA Vs RAVI KUMAR CHADHA	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	5.10.2026
			25	OMP (MISC) (COMM)	116/2026	12-10-2026	SANASUNU HOSPITALITY PRIVATE LIMITED Vs S A N GARMENT MANUFACTURING PRIVATE LIMITED	Yugam Taneja(P),	7982545823	carina.arora@khaitanco.com	7.10.2026
			25	OMP (COMM)	229/2026	12-10-2026	M/S D CCAN OVERSEAS COMPANY FORMERLY KNOWN AS M/S SHIVALIKA HEIGHTS INDIA PVT LTD Vs UNION OF INDIA THROUGH EE CD-XIV	SANJAY BANSAL(P),	9810959432,	mail2sanjaybansal@yahoo.com	27.09.2026
			25	CS (COMM)	736/2026	12-10-2026	SH RAVINDER KUMAR JAIN PROPRIETOR M/S VARDHMAN STEEL TRADERS Vs SMT SUNIL BHATIA PROPRIETOR M/S RICO STEEL SYNDICATE	Priya Singh(P),	9868592272	not provided	5.10.2026
			25	CS (COMM)	747/2026	13-10-2026	SUPRABHA MITRA Vs JAFAR AHMAD	ARCHIT SINGHAL(P),	9811156111	legal@sigmalegal.in	21.09.2026
			25	CS (COMM)	746/2026	13-10-2026	RLG Systems India Pvt Ltd Vs Prabhdev Industries Private Limited	Aman Thukral(P),	9891602513	amanthukral@outlook.com	1.10.2026
			25	Execution (Comm)	132/2026	13-10-2026	M/s Crystal Crop Protection Limited Vs THIRUVENGADAM DHAMAN	Bhawesh Phular(P),	8448859177	ADVOCATEBPHULAR@GMALL.CQM	23.9.2026
			25	CS (COMM)	750/2026	14-10-2026	HERO INVESCORP PVT. LTD. VS. LUCKY AUTOMOBILE	aastha sharma(P),	9718209970	office@cpsolaw.com	8.10.2026
			25	M-Ex	35/2026	14-10-2026	Balaji Constructions Company through its Proprietor Vs UP SADAN THROUGH ITS ADMINISTRATIVE OFFICER-IN-CHARGE	PARAS JAIN(P),	9899907794	jain.paras52@gmail.com	7.10.2026
			25	OMP (COMM)	232/2026	14-10-2026	ATHENA INFRASTRUCTURE LIMITED VS MRS INDERJIT CHHABRA ORS Vs INDERJIT CHHABRA AND ORS	Preet Singh Oberoi(P),	9999987440	office@cpsolaw.com	23.10.2026
			25	CS (COMM)	751/2026	14-10-2026	HERO INVESCORP PVT. LTD. VS. ASHOK KUMAR	aastha sharma(P),	9718209970	aastha@thelegist.com	7.10.2026
			25	ExCOMM - Award by Arb Comm	142/2026	16-10-2026	M/S GAYTRI INTERNATIONAL Vs M/S GMTD BSNL HISAR	Utsav Garg(P),	8800384404	Trustlexlawfirm@gmail.com	13.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	Execution (Comm)	133/2026	16-10-2026	NEHA BANSAL Vs ANCHIT GUPTA	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	3.10.2026
			25	OMP (MISC) (COMM)	117/2026	17-10-2026	Ms Innovel Energy Services Pvt Ltd Formerly known as Environ Solar Pvt Ltd Vs Elevar Digitel Infrastructure Pvt Ltd Formerly known as ATC Telecom Infrastructure Pvt Ltd	Astha Sharma(P),	011-46594466	litigation@neetinityaman.com	12.10.2026
			25	CS (COMM)	759/2026	17-10-2026	BANK OF BARODA Vs SH TARUN	Divyanshu Bhandari(P),	9711481910	avestapartnersllp@gmail.com	12.10.2026
			25	CS (COMM)	761/2026	22-10-2026	CANARA BANK Vs Rajkumar Chobe	KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	14.10.2026
			25	OMP (I) (COMM)	280/2026	23-10-2026	GAGAN ARORA PROP M/S ARORA TRANSPORT COMPANY Vs DELHI METRO RAIL CORPORATION LIMITED	NISHANT SINGH(P),	9810524966	amit.punj@yahoo.com	16.10.2026
			25	Execution (Comm)	136/2026	23-10-2026	M/S SHREE SHYAM TRAILOR TRANSPORT Vs SHAPOORJI PALLONJI AND COMPANY PVT LTD	Nitin Jain(P),	9810484224	najandcompany@gmail.com	5.10.2026
			25	CS (COMM)	763/2026	23-10-2026	MUKESH KUMAR JAIN Vs M/S S AND P INFRASTRUCTURE DEVELOPER PVT LTD	Sanjay Garg(P),	9212193450	ADVSANJAYGARG1@GMAIL.COM	9.10.2026
			25	ExCOMM - Award by Arb Comm	144/2026	24-10-2026	HDB FINANCIAL SERVICES LIMITED Vs RIDDHI TRANS AND ANR/ORS	DINESH JAIN(P),	8376049807	amarnath_rbc@yahoo.com	8.10.2026
			25	ExCOMM - Award by Arb Comm	146/2026	24-10-2026	HDB FINANCIAL SERVICES LIMITED Vs NKG INFRASTRUCTURE LIMITED AND ANR/ORS	DINESH JAIN(P),	8376049807	amarnath_rbc@yahoo.com	8.10.2026
			25	Execution (Comm)	138/2026	24-10-2026	HEM NARAYAN ROY Vs M/S AMREE PHARMACEUTICALS	SHARVAN DEV(P),	9213295609	SDEV9213295609@GMAIL.COM	12.10.2026
			25	OMP (MISC) (COMM)	120/2026	24-10-2026	SANJAY GUPTA Vs NORTHERN RAILWAY ZONE	MANNAT KOHLI(P),	not provided	hskohli@legumperitis.com	09.10.2026
			25	ExCOMM - Award by Arb Comm	143/2026	24-10-2026	HDB FINANCIAL SERVICES LIMITED Vs NKG INFRASTRUCTURE LIMITED AND ANR/ORS	DINESH JAIN(P),	8376049807	amarnath_rbc@yahoo.com	8.10.2026
			25	ExCOMM - Award by Arb Comm	145/2026	24-10-2026	HDB FINANCIAL SERVICES LIMITED Vs NKG INFRASTRUCTURE LIMITED AND ANR/ORS	DINESH JAIN(P),	8376049807	amarnath_rbc@yahoo.com	8.10.2026
			25	OMP (I) (COMM)	282/2026	27-10-2026	BISTRO HOSPITALITY PRIVATE LIMITED Vs FEASTARY HOSPITALITY LLP	Arush Khanna(P),	9779926792	delhi@numenlaw.com	21.10.2026
			25	CS (COMM)	769/2026	27-10-2026	STATE BANK OF INDIA Vs BAHADUR SINGH	SAURABH GAUTAM(P),	9311131978	not provided	17.10.2026
			25	OMP (I) (COMM)	284/2026	28-10-2026	SHIVALIK SMALL FINANCE BANK LTD Vs SANTOSH YOGI	ADV. LALIT PANDEY(P),	1204351287	lalitpandeyadvassociates@gmail.com	16.10.2026

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			25	OMP (I) (COMM)	283/2026	28-10-2026	VIVRITI CAPITAL LIMITED Vs DALJEET SINGH	ADV. LALIT PANDEY(P),	1204351287	lalitpandeyadvassociates@gmail.com	16.10.2026
			25	OMP (MISC) (COMM)	122/2026	29-10-2026	MANRAJ ENTERPRISES Vs UNION OF INDIA	RAHUL KUMAR SINGH(P),	9350683101	rahuladvo1@gmail.com	17.10.2026
			25	OMP (MISC) (COMM)	123/2026	29-10-2026	M/S ENVIRO INFRA ENGINEERS LTD Vs DELHI DEVELOPMENT AUTHORITY (DDA) THROUGH THE EXECUTIVE ENGINEER	Mithil Malhotra(P),	9560690036	GARGSAHILADV@GMAIL.COM	23.10.2026
			25	OMP (MISC) (COMM)	128/2026	31-10-2026	DHARAMVIR AND COMPANY (THROUGH ITS SOLE PROPRIETOR) Vs DELHI DEVELOPMENT AUTHORITY	GIRDHARI LAL VERMA(P),	9891600120	glvermaS3@yahoo.com	23.10.2026
19	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	NEW DELHI DISTRICT	20	CS (COMM)	713/2026	01-10-2026	THE PRESS TRUST OF INDIA LTD VS PRAVASA MEDIA LLP	SHOURYA TOMAR(P),	9871963988	DAWARSHAURYA@GMAIL.COM	23-09-2026
			20	OMP (COMM)	220/2026	01-10-2026	RAILTEL CORPORATION OF INDIA LIMITED VS TECHNO COMPACT BUILDERS	VARUN SHARMA(P),	9811161300	ADV.VARUNSHARMA@GMAIL.COM	24-09-2026
			20	Misc DJ	1512/2026	01-10-2026	ODWEN TECHNOLOGIES PVT LTD VS ZUARI FURNITURE LTD	JATIN BHATIA(P),	9990259571	BHATIAJATIN1331@GMAIL.COM	24-09-2026
			20	ExCOMM - Award by Arb Comm	136/2026	01-10-2026	KAMLADITYYA CONSTRUCTION PVT LTD VS UNION OF INDIA	YATIN(P),	9654888289	YATINSAVLANI@GMAIL.COM	25-09-2026
			20	OMP (MISC) (COMM)	105/2026	01-10-2026	CENTAURUS GREEN ENERGY PVT LTD VS P D M EDUCATIONAL AND CHARITABLE TRUST	IMON BHATTACHARYA(P),	9818774088	IMON.BHATTACHARYA@GMAIL.COM	24-09-2026
			20	OMP (COMM)	221/2026	03-10-2026	DELHI DEVELOPMENT AUTHORITY VS KP RANA	ARVIND KUMAR UPADHYAY(P),	9971066292	NOT AVAILABLE	30-09-2026
			20	CS (COMM)	714/2026	03-10-2026	ATMA RAM PROPERTIES PVT LTD VS SUDHIR TOMAR	AMIT SETHI(P),	9811050339	SETHI_AMIT70@YAHOO.COM	30-09-2026
			20	OMP (MISC.) (COMM.)	106/2026	03-10-2026	M/S VE COMMERCIAL VEHICLES LTD VS. M/S SURYA AUTOMOTIVE PARTNERSHIP FIRM	SURUCHI SURI	9810255518	NOT AVAILABLE	22-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	CS (COMM)	716/2026	05-10-2026	BANK OF BARODA VS SUSHMITA DEKA	QUAISAR ALI(P),	9999802592	ALIQUAISAR110@GMAIL.COM	06-09-2026
			20	OMP (COMM)	223/2026	05-10-2026	SD ENGINEERSTECH PVT LTD VS AGGARSAIN TEXTILES PVT LTD	ANUPAM DWIVEDI(P),	7011660633	ANUPAMADVSC@GMAIL.COM	24-09-2026
			20	OMP (COMM)	222/2026	05-10-2026	SD ENGINEERSTECH PVT LTD VS GOPAL KRISHNA AGGARWAL	ANUPAM DWIVEDI(P),	7011660633	ANUPAMADVSC@GMAIL.COM	24-09-2026
			20	CS (COMM)	717/2026	05-10-2026	CANARA BANK VS GRAYSHAM ELECTRIC INDIA	NIHARIKA RAI(P),	7838924898	NIHARIKA.KAIM@YAHOO.COM	26-09-2026
			20	Execution (Comm.)	129/2026	06-10-2026	UFLEX LTD. VS. NAVEEN FOOD BEVERAGES	RAJEEV AGARWAL	9810028877	NOT AVAILABLE	22-09-2026
			20	OMP (COMM)	225/2026	06-10-2026	MS VST MOTER INDIA COMPANY VS G4S SECURE SOLUTIONS INDIA PVT LTD	NIRDESH BIDHURI(P),	9999880051	NOT AVAILABLE	29-09-2026
			20	OMP (COMM)	226/2026	07-10-2026	BEATIT ENTERTAINMENT VS ABSOLUTE LEGENDS SPORTS PVT LTD	HARISH KUMAR(P),	9211257033	HARISH.CHOUDHARY89@GMAIL.COM	15-09-2026
			20	CS (COMM)	723/2026	07-10-2026	BANK OF INDIA VS MAHESH	LOVESH GOEL(P),	NOT AVAILABLE	NOT AVAILABLE	16-09-2026
			20	OMP (MISC) (COMM)	115/2026	07-10-2026	R.K JAIN AND SONS HOSPITALITY SERVICES PVT LTD VS. NEW DELHI MUNICIPAL COUNCIL	ABHINAV SHARMA	9953264242	ADVASOFFICE@GMAIL.COM	25-09-2026
			20	OMP (MISC) (COMM)	114/2026	07-10-2026	DEEPAK AGARWAL HUF VS DCM LTD AND ANR	MUKTI GHAI(P),	8766200205	MUKTISINGH.ADV@GMAIL.COM	28-09-2026
			20	CS (COMM)	722/2026	07-10-2026	STATE BANK OF INDIA VS UPENDER	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	28-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	ExCOMM - Award by Arb Comm	138/2026	08-10-2026	MARKETXPANDER SERVICES PVT LTD VS K 12 INNOVATIONS PVT LTD	ADITYA RAJ(P),	7073011531	ADITYA142@GMAIL.COM	30-09-2026
			20	CS (COMM)	727/2026	08-10-2026	CLASS APART SOLUTIONS VS. AIEZE VERTEX PVT LTD	SURENDER SINGH RATHORE	9212234976	ADVSSR007@GMAIL.COM	23-09-2026
			20	CS (COMM)	726/2026	08-10-2026	MS KAY KAY ENTERPRISES VS MS MALLIK DECOR	FAHAD KHAN(P),	9999590984	LEGALMUNSIF@GMAIL.COM	30-09-2026
			20	CS (COMM)	728/2026	09-10-2026	STATE BANK OF INDIA VS RAKESH KUMAR	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	02-10-2026
			20	CS (COMM)	733/2026	10-10-2026	LIVING MEDIA INDIA LIMITED VS ENTERPRENEUR INSIGHTS AND ANR	NAISARGIKA(P),	NOT AVAILABLE	NOT AVAILABLE	18-09-2026
			20	CS (COMM)	734/2026	10-10-2026	TWO GUYS PVT LTD VS NEW MODERN BAZAAR DEPARTMENT STORES PVT LTD	ASHOK KUMAR(P),	9810556443	GUPTAASHOKADV26@GMAIL.COM	05-10-2026
			20	CS (COMM)	732/2026	10-10-2026	BVG INDIA LIMITED VS MS SHAPOORJI PALLONJI AND CO PVT LTD	KIRAN SINGH(P),	9958646151	KARANLCWRI@GMAIL.COM	01-10-2026
			20	CS (COMM)	739/2026	12-10-2026	STATE BANK OF INDIA VS AKSHAY KUMAR	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	05-10-2026
			20	CS (COMM)	738/2026	12-10-2026	ANI MEDIA PVT LTD VS COMPUTERJAGAT24-COM (YOUTUBE CHANNEL) AND ANR	SIDHANT KUMAR(P),	9873047772	SIDHANT@SIDHANTKUMAR.NET	30-09-2026
			20	CS (COMM)	737/2026	12-10-2026	VANSHIKA VERMA VS JASBIR KAUR	SONU VIVEK(P),	9255408986	NOT AVAILABLE	05-10-2026
			20	CS (COMM)	741/2026	13-10-2026	SUPRABHA MITRA VS IKRAMUDDIN	ARCHIT SINGHAL(P),	8447958168	LAWYER.ARCHITSINGHAL@GMAIL.COM	22-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	CS (COMM)	745/2026	13-10-2026	RLG SYSTEMS INDIA PVT LTD VS INDIA POLYMERS AND ORS	AMAN THUKRAL(P),	9891602513	AMANTHUKRAL@OUTLOOK.COM	05-10-2026
			20	OMP (COMM)	231/2026	13-10-2026	CHIFE DISTRICT MEDICAL OFFICER CUM MISSION DIRECTOR9999 VS MS FICCI RESEARCH AND ANALYSIS CENTRE THROUGH ITS CHIEF EXECUTIVE OFFICER	ROHIT KUMAR(P),	9891345445	ROHIT.ADV76@GMAIL.COM	01-10-2026
			20	CS (COMM)	743/2026	13-10-2026	PUNJAB NATIONAL BANK VS BALAJI ENTERPRISES	VED PRAKASH(P),	9911822270	ADVOCATEVPRAKASH@GMAIL.COM	01-10-2026
			20	OMP (I) (COMM.)	275/2026	14-10-2026	KUNDAN AGENCIES VS. HERO MOTOCORP LIMITED AND ANR	MANISH CHAURASIYA	NOT AVAILABLE	NOT AVAILABLE	12-10-2026
			20	CS (COMM)	749/2026	14-10-2026	CRYSTAL CROP PROTECTION LIMITED VS SANJAY VISHNU NER	SUNILL KUMAR(P),	9811767023	ADVSUNIL22@GMAIL.COM	01-10-2026
			20	CS (COMM)	754/2026	15-10-2026	STATE BANK OF INDIA VS SWETA SHARMA PROPRIETOR MICRON LIFE SCIENCE	SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	08-10-2026
			20	CS (COMM)	757/2026	16-10-2026	CANARA BANK VS ATUL KUMAR	PRATAP CHANDRA RANA(P),	9990366723	PRANA25000@GMAIL.COM	08-10-2026
			20	OMP (I) (COMM.)	278/2026	16-10-2026	L AND T FINANCE LTD VS. JAI PRAKASH AND ORS	NITIN DAHIYA	9899777772	NOT AVAILABLE	25-09-2026
			20	CS (COMM)	760/2026	17-10-2026	NS CORPORATION INDIA VS LUCENT I ENERGY CONVERSION PRIVATE LIMITED	NARENDRA TIWARI(P),	NOT AVAILABLE	NOT AVAILABLE	13-10-2026
			20	CS (COMM)	762/2026	22-10-2026	MS ALCOPOP SPIRITS PRIVATE LIMITED VS SATYA NARAIN UPADHYAY	AASTIK DHINGRA(P),	9873478231	AASTIK.DHINGRA1989@GMAIL.COM	06-10-2026
			20	Misc DJ	1613/2026	22-10-2026	MS AJAY STEEL CORPORATION VS MS PUBLIC REFRIGERATION INDUSTRIES	JAI EESH(P),	NOT AVAILABLE	NOT AVAILABLE	11-10-2026

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			20	Execution (Comm)	137/2026	23-10-2026	RAJAT GANDHI VS DIVYA SOOD	KAJAL GAUTAM(P),	9650603844	ADVOCATEKAJALGARG@GMAIL.COM	16-10-2026
			20	OMP (I) (COMM)	281/2026	23-10-2026	ASHIMA CHOWDRY VS DELHI METRO RAIL CORPORATION	NISHANT SINGH(P),	9910811006	NISHANTSINGH.ADV@GMAIL.COM	16-10-2026
			20	Misc DJ	1634/2026	24-10-2026	R K JAIN AND SONS HOSPITALITY SERVICES PVT LTD VS. NEW DELHI MUNICIPAL COUNCIL	ABHINAV SHARMA	9953264242	ADVASOFFICE@GMAIL.COM	16-10-2026
			20	Execution (Comm.)	139/2026	24-10-2026	REVEX PLASTICISERS PVT LTD VS. ABHINAV GUPTA	BHARAT GUPTA	9013534938	BHARAT.GUPTA@OUTLOOK.IN	17-10-2026
			20	ExCOMM - Award by Arb Comm	149/2026	24-10-2026	MS JANAK POSITIONING AND SURVEYING SYSTEMS VS MS NAZARAT DEPUTY COLLECTORATE BHAGALPUR	YASH SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	16-10-2026
			20	ExCOMM - Award by Arb Comm	148/2026	24-10-2026	HDB FINANCIAL SERVICES LTD VS NKG INFRASTRUCTURE LIMITED	DINESH JAIN(P),	9811658677	DINESHKUMAR.SCBA@GMAIL.COM	08-10-2026
			20	CS (COMM)	775/2026	27-10-2026	STATE BANK OF INDIA VS VIKRAM SINGH	SAURABH GAUTAM(P),	9810230498	SAURABHSHARMA12@YAHOO.CO.IN	17-10-2026
			20	CS (COMM)	777/2026	27-10-2026	STATE BANK OF INDIA VS MAHENDRA BHAKUNI	SAURABH GAUTAM(P),	9810230498	SAURABHSHARMA12@YAHOO.CO.IN	17-10-2026
			20	CS (COMM)	776/2026	27-10-2026	CANARA BANK VS MAMTA	DEEPAK KUMAR SINGH(P),	9313402000	NOT AVAILABLE	17-10-2026
			20	CS (COMM)	774/2026	27-10-2026	PUNJAB NATIONAL BANK VS DIL PUKAR	DEVESH KUMAR AGNIHOTRI(P)	8076106430	DEVESHKUMAR201459@GMAIL.COM	19-10-2026
			20	OMP (MISC.) (COMM.)	124/2026	29-10-2026	SAURABH METALS PVT LTD VS. THE DIRECTOR RAILWAY STORES(M)	HENNA GEORGE	NOT AVAILABLE	NOT AVAILABLE	23-10-2026

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			20	CS (COMM)	778/2026	29-10-2026	KOBRA LABS LLP VS GRAVITY STUDIOS INDIA AND ANR	RAKESH KUMAR GUPTA(P),	9810010474	ADVOCATERAKESHKUMARGUPTA070972@GMAIL.COM	10-10-2026
			20	OMP (I) (COMM)	7/2026	29-10-2026	RAJ RANI ARORA VS DELHI METRO RAIL CORPORATION LIMITED	NISHANT SINGH(P),	9910811006	NISHANTSINGH.ADV@GMAIL.COM	23-10-2026
			20	OMP (COMM)	237/2026	30-10-2026	INDENTA CHEMICALS INDIA PRIVATE LIMITED VS EMU LINES PRIVATE LIMITED	DIVYANSH SINGH(P),	9818612730	DIVYANSHJ95@GMAIL.COM	21-10-2026
			20	OMP (MISC) (COMM)	125/2026	30-10-2026	DAYANAND PAL VS DHARMENDRA KUMAR BHATI AND ORS	DEEPAK MISHRA(P),	9810239628	NOT AVAILABLE	15-10-2026
			20	OMP (MISC) (COMM)	126/2026	30-10-2026	CANON INDIA PVT LTD VS AMIT COLOR PRINTS	SAURABH KUMAR(P),	9873753702	SAURAV.KHUDANIA@GMAIL.COM	23-10-2026
			20	CS (COMM)	782/2026	31-10-2026	REVEX PLASTICISERS PVT LTD VS SURYA KIRAN FIBER INDUSTRIES PVT LTD	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	23-10-2026
			20	CS (COMM)	781/2026	31-10-2026	BANK OF INDIA VS JONY KUMAR JHA	VISHWANATH PRASAD TIWARI(P),	8750050078	VPSINGH.ADVOCATE0021@GMAIL.COM	24-10-2026
			20	CS (COMM)	780/2026	31-10-2026	BANK OF INDIA VS ARUN BHOJ	VISHWANATH PRASAD TIWARI(P),	8750050078	VPSINGH.ADVOCATE0021@GMAIL.COM	24-10-2026
20	**SH. RAKESH PANDIT ,DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH	12, New Court Block-I	Execution Petition	Execution (Comm)/176/2026	46300	CANARA BANK Vs SOMNATH DAS	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	25.09.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2754/2026	46298	PIRAMAL FINANCE LTD Vs Mohd Ubais	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	01.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2752/2026	46298	PIRAMAL FINANCE LTD Vs Bhavesh Chikhaliya	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	01.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2751/2026	46298	PIRAMAL FINANCE LTD Vs Karshan Jivabhai Varu	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	01.10.2026

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			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2753/2026	46298	PIRAMAL FINANCE LTD Vs DEEPAK VAISHNAV	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	01.10.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/177/2026	46301	Anoop Velayudhan Vs Pradeep Kumar	Parikshit Singh Bhati(P),	9999106026	office.parikshit@gmail.com	29.09.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/577/2026	46305	SMALL FARMERS AGRI BUSINESS CONSORTIUM MCUI AUDITORIUM Vs KARTHIKEYA CASHEW INDUSTRY	RAVINDRA KANTH(P),	9350873569	advocatekanth@gmail.com	09.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/563/2026	46300	MERINO INDUSTRIES LIMITED Vs MS NINEX DEVELOPERS LTD AND ORS	amjad khan(P),	9811843959	sanjeev.adv@gmail.com	03.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2776/2026	46304	PIRAMAL FINANCE LIMITED Vs KAPIL SHAKIL AHMED	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	03.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/569/2026	46302	Mahto Enterprises Pvt Ltd Vs Raikins Interiodesign Pvt Ltd	Rajeev Kumar(P),	9278078988	mailinrajeev@gmail.com	06.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2777/2026	46305	YES BANK LIMITED Vs NAMAN BHAGAT	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	09.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2778/2026	46305	YES BANK LIMITED Vs VIJAY KUMAR PANESAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	09.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2786/2026	46307	Ms Anuja Singhal Sole Proprietor KKPS Foods Vs Veerji Restaurant Private Limited	RISHUB KAPOOR(P),	9654716337	rk@rklegal.in	08.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/576/2026	46305	Mr Sahil Gera Vs The Kitchen Art Company	Rashi Bansal(P),	9811229212	rashi.bansal@rblaw.in	10.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2793/2026	46311	Cnh Industrial Capital India Pvt Ltd Vs DAVINDER SINGH 78047	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	15.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/583/2026	46311	GOLDMEDAL ELECTRICALS PVT LTD Vs PARDEEP KUMAR	Shravan Bansal(P),	1204511311	unitemark@unitedandunited.com	15.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/587/2026	46317	ZEENAT QURAISHI THROUGH SPA MOHD AHSAN QURAISHI Vs SNEHA UPADHAYAY	deepak kohli(P),	9811376026	deepak_adv1@yahoo.co.in	17.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2796/2026	46317	IDFC FIRST BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/596/2026	46323	SHAFFER ENERGY PRIVATE LIMITED Vs ABS SALES CORPORATION	Bhavya Nihalani(P),	9899755570	advocateramneek@gmail.com	27.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/592/2026	46319	Veerji Restaurant Private Limited Vs Mr Guddu Kumar Veerbhan	Bindra Rana(P),	9818202368	litigation@ssrana.com	23.10.2026

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			12, New Court Block-I	Civil Commercial	CS (COMM)/590/2026	46318	Shivam Jaiswal Vs Pinnki Manmohar	Rishabh Srivastava(P),	9971810270	adv.sunita007@gmail.com	22.10.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/188/2026	46324	STATE BANK OF INDIA Vs ISHWAR SINGH	Shiv Tyagi(P),	9811059032	shivktyagil@gamil.com	26.10.2026
			12, New Court Block-I	Civil Commercial	CS (COMM)/599/2026	46324	State Bank of India Vs Manoj Kumar Singh	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advocate@gmail.com	28.10.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2818/2026	46326	PIRAMAL FINANCE LTD Vs Jimmi Gala	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	30.10.2026
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		6, New Court Block-I	Commercial	CS (COMM) 560/2026	01.10.2026	VEERJI RESTAURANT PVT LTD VS SACHIN KUMAR	S S RANA	9818202368	LITIGATION@SSRANA.COM	28.09.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2756/2026	03.10.2026	PIRAMAL FINANCE LTD VS SHAIH ARMANHUSEN	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	29.09.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2757/2026	03.10.2026	PIRAMAL FINANCE LTD VS GURPREET SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	29.09.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2758/2026	03.10.2026	PIRAMAL FINANCE LTD VS OSMAN FINANCE LTD	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	29.09.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2759/2026	03.10.2026	PIRAMAL FINANCE LTD VS ARATI VILAS LTD	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	29.09.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2760/2026	03.10.2026	PIRAMAL FINANCE LTD VS SHAHRUKHKHAN DHORI	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	29.09.2026
			6, New Court Block-I	Commercial	CS (COMM)/567/2026	06.10.2026	ALKA VAISH THROUGH HER SPA SATYAJIT RAI VAISH Vs ANR FOODWORKS LLP	Manan Batra	9999133644	pinnaclelawofficial@gmail.com	01.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2775/2026	07.10.2026	PIRAMAL FINANCE LTD VS RAVI SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	03.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 568/2026	07.10.2026	LUXMI TRADERS VS HASIM AHMED & ANR	KUNAL KANT	9811489333	KUNALKANT333@GMAIL.COM	03.10.2026
			6, New Court Block-I	Commercial	RP 2/2026	10.10.2026	MADHU SHEELA VS GROCERY 4U RETAIL	DEV RAJ AGGARWAL	9810081751	DEVRAJADVOCATE@GMAIL.COM	05.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 585/2026	17.10.2026	GOLDMEDAL ELECTRICAL PVT LTD VS PP CONSUMER PVT LTD	SHRAVAN KUMAR BANSAL	1204939659	UNITEDMARK@UNITEDANDUNITED.COM	14.10.2026
			6, New Court Block-I	Commercial	EX (COMM) 182/2026	17.10.2026	BALA RANI VS VINTERO HOSPITALITY	ABHIESUMAT GUPTA	9811088803	ABHIESUMATGUPTA@GMAIL.COM	12.10.2026

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			6, New Court Block-I	Commercial	EX (COMM) 184/2026	23.10.2026	MAX HEALTHCARE INSTITUTE LTD VS SUSHILA DEVI	DEEPAK SABARWAL	9810127048	delhi@dsalegal.co.in	13.10.2026
			6, New Court Block-I	Commercial	MISC DJ 683/2026	23.10.2026	MINI POCKET OPC PVT LTD VS SWIKRITI TRAVELS	ABHISHEK SAXENA	7827408545	ADVABHISHEKSAXENA95@GMAIL.COM	22.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2797/2026	23.10.2026	IDFC FIRST BANK LTD VS SUDHANSU BAG	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	17.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 591/2026	24.10.2026	UCO BANK VS SARLA	NIHARIKA RAI	9811884579	ADV.NIHARIKARAI1107@GMAIL.COM	16.10.2026
			6, New Court Block-I	Commercial	EX (COMM) 186/2026	28.10.2026	KISHORE GARMENTS VS SELFX INDIA PVT LTD	NEERAJ GUPTA	9811267045	INFO@JUSLAWASSOCIATES.COM	16.10.2026
			6, New Court Block-I	Commercial	OMP (MISC) (COMM) 19/2026	29.10.2026	NARESH KUMAR VS KENDRIYA VIDYHYALAYA SANGATHAN	R C TIWARI	9868118015	RCTIWARIADV@GMAIL.COM	27.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2802/2026	30.10.2026	YES BANK LTD VS JYOTSNA WILSON	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	26.10.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2803/2026	30.10.2026	MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD VS JBS TECHNOLOGY & ORS	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	26.10.2026
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANDEEP YADAV,	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/566/2026	05-10-2026	MS ADREM INDIA PRIVATE LIMITED Vs TECH DESIGNWORKS PRIVATE LIMITED	RAGHAV BHALLA	9899008796	advraghavbhalla@gmail.com	29.09.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2761/2026	05-10-2026	Shriram Finance Limited Vs NEHA AND ANR	PARUL	9560193857	prajapatiparul94@gmail.com	30.09.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2762/2026	05-10-2026	Jagrawal Credits Pvt Ltd Vs Nemchand	AMAN GARG	9811820309	adv.amangarg3004@gmail.com	30.09.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2765/2026	05-10-2026	PIRAMAL FINANCE LTD Vs BHINIA SHINDE	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	03.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2770/2026	06-10-2026	PIRAMAL FINANCE LIMITED Vs SONY JOSEPH	PRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	03.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2771/2026	06-10-2026	PIRAMAL FINANCE LIMITED Vs ALIKUNJU TM	PRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	03.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2772/2026	06-10-2026	PIRAMAL FINANCE LIMITED Vs NEERAJ KUMAR SAHU	PRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	03.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2773/2026	06-10-2026	PIRAMAL FINANCE LIMITED Vs KOL SINGH	PRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	03.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2780/2026	10-10-2026	YES BANK LIMITED Vs SONU SONU	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	08.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/578/2026	13-10-2026	UNIQUE COLLECTIONS INIDA PVT LTD Vs SACHDEVA DESIGN WORK PRIVATE LIMITED THROUGH ITS DIRECTOR MR BAKUL SACHDEVA	NIKHIL KUMAR	7827867679	E3LEGAL@GMAIL.COM	09.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/579/2026	13-10-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SINGH AGRITECH PVT LTD	PURAN CHAND	7042286270	advdrpc1948@gmail.com	07.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2789/2026	14-10-2026	SPINNY CAPITAL PVT LTD Vs Late Randheer Tiwari, Through His LR	ONKAR GUJJAR,	9810259228	prince@gnplegal.com	13.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2790/2026	15-10-2026	Cnh Industrial Capital India Pvt Ltd Vs VARINDER SINGH 124178	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	12.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/584/2026	16-10-2026	CERA SANITARYWARE LIMITED Vs MS OSWAL CERA INDUSTRIES	PRANAV GUPTA	8851953920	pranavguptaadvocate@gmail.com	14.10.2026
			17, New Court Block-I	Commercial	Counter Claim/1/2026	22-10-2026	VIRGO LAMINATES LTD Vs GARVIT ARORA	MALVIKA AGGARWAL	9811439334	officeayushpuri@gmail.com	16.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2795/2026	22-10-2026	IDFC FIRST BANK LTD Vs ADITYA SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/589/2026	23-10-2026	UCO BANK Vs SHIFA RO SYSTEM THROUGH PROPRIETOR MR DIN MOHAMMAD	NIHARIKA RAI	9811884579	adv.niharikarai1109@gmail.com	16.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/600/2026	29-10-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs RAJENDRA AGGARWAL	S.K. Bansal	9810017859	Unitedmark@unitedandunited.com	28.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/603/2026	30-10-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs SUNNY SINDHI	S.K. Bansal	9810017859	Unitedmark@unitedandunited.com	28.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/604/2026	30-10-2026	State Bank of India Vs Prashant Tomar	Shalini Upadhyay	9899408618	shaliniupadhyayadvocate@gmail.com	27.10.2026
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./96/2026	31-10-2026	MS GK Cold Chain Solutions Pvt Ltd Vs MS BK Structural Contracts Pvt Ltd	VIPIN KR. SHARMA	9899827106	rathmnalawchambers@gmail.com	29.10.2026
			17, New Court Block-I	Commercial	CS (COMM)/605/2026	31-10-2026	STATE BANK OF INDIA Vs ROHTASH SHARMA	MUKULGAUTAM	9990920913	Not provided	29.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2814/2026	31-10-2026	Cnh Industrial Capital India Pvt Ltd Vs ANIL KUMAR 130129	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	30.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2815/2026	31-10-2026	PIRAMAL FINANCE LTD Vs Mohan Singh Patel	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	28.10.2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2816/2026	31-10-2026	Cnh Industrial Capital India Pvt Ltd Vs RAEES AHAMAD 111322	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28.10.2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2817/2026	31-10-2026	PIRAMAL FINANCE LTD Vs Jitendra Kumar	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES @GMAIL.COM	28.10.2026
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	Execution (Comm)/175/2026	46296	EXPANSION MASTERS LLP Vs VEDIC COLLECTION PVT LTD AND ORS	AKANKSHA SISODIA(P),	9717321989	advocateakankshasisodia@gmail.com	30.09.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2749/2026	46296	PIRAMAL FINANCE LTD Vs AZAZ AHMED Pinjara	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	29.09.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2750/2026	46296	PIRAMAL FINANCE LTD Vs SABIRA UMMER KUTTY HAJI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	29.09.2026
			29, New Court Block-II	Commercial	Misc DJ/644/2026	46298	M/S PAL TRANSPORTATION Vs M/S ACCELARATE PRODUCTX VENTURE PT LTD AND ORS	Neha Kumari	8580904537	adv.nehakumari31@gmail.com	01.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/561/2026	46298	IES MASTER LEARNERS PRIVATE LIMTED Vs AFFLE INDIA LIMITED	Sujeet Kumar(P),	011-43541402	aktlawassociates@gmail.com	29.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/565/2026	46300	M/S SHUBHAM GOLDIEE MASALE PVT LTD Vs MOHAMMED RAHEEM (PROPRIETOR OF M/S PARLEY GOLDIE)	Shravan Bansal(P),	9810017859, 0120-4511311	unitedmark@unitedandunited.com	01.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/564/2026	46300	SATYA OM SECURITY SERVICES PVT LTD Vs JANAKPURI SUPER SPECIALITY HOSPITAL	Rishab khurana(P),	8076683052, 9654355369	rkslg55@gmail.com	01.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2763/2026	46300	PIRAMAL FINANCE LTD Vs MENKA KANJWANI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2768/2026	46301	PIRAMAL FINANCE LTD Vs RUPESH JAYSWAL	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	03.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2769/2026	46301	PIRAMAL FINANCE LTD Vs ANKIT NAGAR	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	03.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2767/2026	46301	PIRAMAL FINANCE LIMITED Vs AJAY KUMAR PANDEY	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	03.10.2026
			29, New Court Block-II	Commercial	OMP MISC (COMM)/18/2026	46302	SUNIT BANSAL (THROUGH SPA HOLDER SUMIT BANSAL) Vs M/S R G RESIDENCY PVT LTD AND ANR	Rameezuddin Raja(P),	9899347995	listing@lexindis.com	05.10.2026
			29, New Court Block-II	Commercial	OMP MISC (COMM)/17/2026	46302	SUMIT BANSAL (LR OF LATE SMT PREM BANSAL) Vs M/S R G RESIDENCY PVT LTD AND ANR	Rameezuddin Raja(P),	9899347995	listing@lexindis.com	05.10.2026
			29, New Court Block-II	Commercial	Execution (Comm)/178/2026	46303	EXPANSION MASTER LLP Vs VEDIC COLLECTION PRIVATE LIMITED AND ORS	AKANKSHA SISODIA(P),	9717321989	advocateakankshasisodia@gmail.com	01.10.2026

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			29, New Court Block-II	Commercial	CS (COMM)/572/2026	46303	R KRISHNAN Vs GLUHEND INDIA PRIVATE LIMITED	AROON MENON	9810548075	aroon@amenon.in	07.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/574/2026	46304	BANK OF BARODA Vs M/S DIVYA PAPPADAM AND ANR	Biswajit Patra(P),	9910193233	bkpatra@gmail.com	08.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2785/2026	46307	YES BANK LTD Vs VIJAYPAL SINGH YADAV	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	08.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2779/2026	46305	YES BANK LTD Vs SUNNY SHARMA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	08.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2787/2026	46309	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs GURPREET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	13.10.2026
			29, New Court Block-II	Commercial	Execution (Comm)/181/2026	46311	DIVISHT KAUSHIK AND ANR Vs METENUO KECHU	Bharat Garg(P),	9711979113	lkbg.chamber@gmail.com	15.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2794/2026	46317	IDFC FIRST BANK LTD Vs KUMAR ANGAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17.10.2026
			29, New Court Block-II	Commercial	Execution (Comm)/185/2026	46318	ITC LIMITED Vs MS SAKHUJA SONS	Kapil Kher(P),	9891072729	anilkher@gmail.com	21.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/593/2026	46322	TIVOLI GARDENS AND ANR Vs LANDMARK METRO PROJECTS PVT LTD AND ORS	Shravan Bansal(P),	0120-4511311, 0120-4939659	unitedmark@unitedandunited.com	23.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2801/2026	46323	YES BANK LTD Vs DEVESH KUMAR GAUTAM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	26.10.2026
			29, New Court Block-II	Commercial	Execution (Comm)/187/2026	46323	DIWAN CHAND SHARMA Vs NEERAJ MALIK	Roop Chand Tiwari(P),	9868118015, 9311054419	rctiwariadv@gmail.com	24.10.2026
			29, New Court Block-II	Commercial	Misc DJ/693/2026	46323	CLASSIC DISPLAY SYSTEMS PVT LTD Vs SAAWANRIYA BUILDERS	Deepak Jain	9910505313, 9910115111	dj@radnpartners.com	26.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/595/2026	46323	DEVKI DEVI FOUNDATION Vs LILANAYA DEVI KHASU AND ANR	Vinod Kumar(P),	9999976632	vinod411@gmail.com	27.10.2026
			29, New Court Block-II	Commercial	CS (COMM)/598/2026	46324	VINAY UPPAL Vs JOHN DOE(S) AND ORS	Nakul Gandhi	9873485820	nakul.gandhi@nglawchambers.com	28.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2808/2026	46325	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ARVIND	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	28.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2806/2026	46325	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ROHIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	28.10.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2807/2026	46325	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ANIL KUMAR VERMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	28.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2804/2026	46325	PIRAMAL FINANCE LTD Vs PRIYANSHI SHARMA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2805/2026	46325	PIRAMAL FINANCE LTD Vs BIPIN VISWANATHAN	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.10.2026
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/97/2026	46326	KOGTA FINANCIAL INDIA LTD Vs YASH TRANSPORT CO S/O Propriter MOHIT ACHUTANAD TIWARI AND ORS	Ankur Katyal(P),	9811809439	ankurkatyal@asklegal.co.in	29.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2813/2026	46326	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs NIRANJAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	30.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2811/2026	46326	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ROOP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	30.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2812/2026	46326	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ARVIND KUMAR VERMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	30.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2809/2026	46326	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAHUL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	30.10.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2810/2026	46326	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs BALKRISHNA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	30.10.2026
24A	**SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)**		40, New Court Block-II	Commercial	CS (COMM)/562/2026	46298	STATE BANK OF INDIA Vs SHAM KUMAR	Navruti ojha(P),	8376043196	navruttiyagi@gamil.com	46290
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2755/2026	46298	PIRAMAL FINANCE LTD Vs Amar Jeet	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46295
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2764/2026	46300	PIRAMAL FINANCE LTD Vs Shambhunath Kalluram	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46295
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2766/2026	46301	IDFC FIRST BANK LTD Vs RANJIT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	46296
			40, New Court Block-II	Commercial	CS (COMM)/570/2026	46303	TIVOLI GARDENS Vs PARKWAY DEVELOPMENTS PVT LTD	Shravan Bansal(P),	1202411311	unitedmark@unitedandunited.com	46263

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			40, New Court Block-II	Commercial	CS (COMM)/571/2026	46303	TIVOLI GARDENS Vs KRISHNA CONSTRUCTIONS (CHENNAI) P LTD	Shravan Bansal(P),	1202411311	unitedmark@unitedandunited.com	46263
			40, New Court Block-II	Commercial	Contempt Petition/9/2026	46304	GM MODULAR PVT LTD Vs CHAMPA DEVI VAGTA RAM CHOUDHARY	Shravan Bansal(P),	1202411311	unitedmark@unitedandunited.com	46263
			40, New Court Block-II	Commercial	CS (COMM)/575/2026	46304	HUGO BOSS AG Vs RAJEEV KUMAR ARORA	Shravan Bansal(P),	1202411311	unitedmark@unitedandunited.com	46263
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2781/2026	46307	YES BANK LIMITED Vs VASEEM VASEEM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46304
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2782/2026	46307	YES BANK LIMITED Vs MAHESH KUMAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46304
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2783/2026	46307	YES BANK LIMITED Vs UDIT SHARMA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46304
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2784/2026	46307	YES BANK LIMITED Vs KARANDEEP SINGH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46304
			40, New Court Block-II	Commercial	CS (COMM)/581/2026	46308	M/S DEL TRADE INTERNATIONAL PVT LTD Vs HIPPO LABS PVT LTD	VIJAYANT SHARMA(P),	8745004017	attorney.vijayant@gmail.com	46300
			40, New Court Block-II	Commercial	CS (COMM)/582/2026	46308	GOLDMEDAL ELECTRICALS PVT LTD Vs SURYA PRATAP SINGH	Shravan Bansal(P),	1202411311	unitedmark@unitedandunited.com	46302
			40, New Court Block-II	Commercial	CS (COMM)/580/2026	46308	Batra Breweries and Distilleries Pvt Ltd Vs Mohan Lal	rajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	46291
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2788/2026	46309	Cnh Industrial Capital India Pvt Ltd Vs MUKESH MANDAL 108429	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	46303

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2791/2026	46311	Cnh Industrial Capital India Pvt Ltd Vs BACHITTAR SINGH 86602	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	46303
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2792/2026	46311	Cnh Industrial Capital India Pvt Ltd Vs HARMEET SINGH 109777	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	46303
			40, New Court Block-II	Commercial	Execution (Comm)/183/2026	46317	SUNIL KUMAR Vs AERENS BUILDWELL LTD	Sahil(P),	9810699132	adv.sksangwan@gmail.com	46290
			40, New Court Block-II	Commercial	CS (COMM)/586/2026	46317	Indian Bank Vs Parvinder Kumar and Anr	Rajesh Kumari(P),	9811013123	drrao030@yahoo.com	46310
			40, New Court Block-II	Commercial	CS (COMM)/588/2026	46318	UCO BANK Vs M/S MOBILE GALLERY THROUGH PROPRIETOR MRS SUBINA	NIHARIKA RAI(P),	9811884579	adv.niharikarai@gmail.com	46312
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2798/2026	46322	Utility Consultants LLP Vs Perfect Facilities Management pvt ltd	Praveen Alok(P),	9958494162	praveenalok@op@gmail.com	46317
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2800/2026	46323	IDFC FIRST BANK LTD Vs AKHILESH KUMAR KUSHWAHA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	46312
			40, New Court Block-II	Commercial	CS (COMM)/594/2026	46323	M/S RSPL LTD Vs MD INFOTECH	Shravan Bansal(P),	1202411311	unitedmark@unitedandunited.com	46304
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/95/2026	46323	SUNDARAM FINANCE LTD Vs FLY INDIA EXPRESS	NITIN MEHTA(P),	9773667288	mehtaassociate09@gmail.com	46311
			40, New Court Block-II	Commercial	Misc DJ/692/2026	46323	MS BRISK WORLD VENTURES PVT LTD Vs MS JAMMU HIMACHAL ROADWAYS	Gemin Ratan(P),	9868643592	adv.aps80@gmail.com	46318
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2799/2026	46323	IDFC FIRST BANK LTD Vs MUSLEEN MUSTKEEN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	46312

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			40, New Court Block-II	Commercial	CS (COMM)/597/2026	46324	ICICI BANK LTD Vs BHAN SINGH Prop of Rattiputra Construction	Manish Yadav(P),	9816843592	induslegalia@gmail.com	46317
			40, New Court Block-II	Commercial	CS (COMM)/601/2026	46325	SMALL FARMER AGRIBUSINESS CONSORTIUM Vs KAILASH SADASHIV GAVALI	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	46318
			40, New Court Block-II	Commercial	CS (COMM)/602/2026	46325	SMALL FARMER AGRIBUSSINESS CONSORTIUM Vs DEEPAK VASANT KOLI	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	46318
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	Commercial Suit	CS (COMM)/897/2026	01-10-2026	VSJ FINCAP PRIVATE LIMITED Vs BHARAT ELECTRONICS LIMITED	DORAB SABHARWAL	8800507024	DORAB.SABHARWAL@MAPLEGAL.IN	03.07.2026
					CS (COMM)/904/2026	03-10-2026	STATE BANK OF INDIA Vs NARESH KUMAR	Navruti ojha(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	25.09.2026
					Misc DJ/1209/2026	03-10-2026	Milestone Engineering Private Limited Vs Puneet Kumar	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.coM	26.09.2026
					CS (COMM)/901/2026	03-10-2026	DOLLY GUPTA Vs M/S NEW MODERN BAZAAR DEPARTMENTAL STORES PVT LTD	DINESH SHARMA(P),	9870324333	DSASSOCIATESCORELEGAL@GMAIL	30.09.2026
					CS (COMM)/902/2026	03-10-2026	BHAVYA GUPTA Vs M/S NEW MODERN BAZAAR DEPARTMENTAL STORES PVT LTD	DINESH SHARMA(P),	9870324333	DSASSOCIATESCORELEGAL@GMAIL	30.09.2026
					OMP (I) (COMM)/224/2026	06-10-2026	PIRAMAL FINANCE LTD Vs ANSHIKA CHAUHAN	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	29.09.2026
					M-Ex/82/2026	07-10-2026	M/s SWASTIC CONSTRUCTION CO Vs DELHI DEVELOPMENT AUTHORITY	Vivekanand Semwal(P),	9810149231	VIVEKANANDLAW@GMAIL.COM	05.10.2026
					OMP (I) (COMM)/223/2026	05-10-2026	M/S JOYLINE FASHIONS LLP Vs VRINDA SHARMA	Shahina(P),	9873335453	RACHIT@KOHLI@LEXLAWOFFICES.COM	01.10.2026
					OMP MISC (COMM)/34/2026	09-10-2026	SWASTIK ARORA Vs SACHINAV ARORA	SANJAY JAIN(P),	8860635799	COMMUNICATIONS@LEXCORP.ORG.IN	06.10.2026
					CS (COMM)/923/2026	09-10-2026	NISHI JAIN Vs M/S SUPREME LITE INC	AMAN MATHUR(P),	8802214875	N/A	08.10.2026
					CS (COMM)/942/2026	14-10-2026	M/s BAINDA HERBAL FARMS LLP Vs M/s CCS COMPUTERS PVT LTD	Sumeet Anand(P),	9953154353	SUPRAPARTUERSLEGAL@GMAIL.COM	08.10.2026
					CS (COMM)/928/2026	13-10-2026	FRATELLI WINES PVT LTD Vs SLIQUE (Unit of Megrez Food Beverages Pvt Ltd) and Ors	RACHNA MAHESHWARI (P),	9711005868	RACHNAMAHESHWARI@GMAIL.COM	12.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP MISC (COMM)/36/2026	14-10-2026	SWASTIK PIPE LTD Vs STEELMAN INDUSTRIES AND ORS	SANJAY JAIN(P),	8860635799	COMMUNICATIONS@LEXCORP.ORG.IN	06.10.2026
					CS (COMM)/944/2026	15-10-2026	ORNATE MERCANTILE PVT LTD AND ANR Vs GURUDUTT AND ORS	Abhinav Garg(P),	9810196968	ADV.ABHINAVGARG@GMAIL.COM	13.10.2026
					Misc DJ/1281/2026	16-10-2026	MAHADEV GLAZING INDIA PVT LTD Vs GANNON DUNKERLY CO LTD	DDEPAK ACHARYA	9911219953	ADVOCATEROHIT9805@GMAIL.COM	14.10.2026
					CS (COMM)/952/2026	17-10-2026	STATE BANK OF INDIA Vs SHYAM SUNDER DELU	Harshit Thareja(P),	7607040002	HARSHITTHAREJA.ADV@GMAIL.COM	16.10.2026
					CS (COMM)/967/2026	28-10-2026	BRAWN LABORATORIES LTD Vs M/S HEMSON INDUTRIES	ABHISHEK RANA(P),	8769294919	AJAY@INLAWCHAMBERS.COM	23.10.2026
					Misc DJ/1341/2026	28-10-2026	MUKUND SWARUP Vs SUJOY GUPTA	RUPAL GUPTA(P),	9717228877	RUPALGUPTA@GMAIL.COM	26.10.2026
					CS (COMM)/968/2026	29-10-2026	XXXXXX XX Vs X X XXXX	PRAMOD KR SINGH	9810481016	MAIL@THELEGIST.COM	26.10.2026
					CS (COMM)/969/2026	29-10-2026	XXXX Vs XX XXXX	PRAMOD KR SINGH	9810481016	MAIL@THELEGIST.COM	26.10.2026
					CS (COMM)/973/2026	30-10-2026	PUNJAB NATIONAL BANK Vs KHARI AUTOMOBILES AND ANR	SANCHEET SHARMA(P),	9548667393	SSSANCHIT09@GMAIL.COM	28.10.2026
					Misc DJ/1347/2026	29-10-2026	UNION BANK OF INDIA Vs VINAY KHURANA	Sunil Choudhary(P),	N/A	N/A	29.10.2026
					RP/17/2026	03-10-2026	Smt SHASHI BALA Vs BIMLA GUPTA	GIRDHAR SINGH	9555677975	N/A	26.08.2026
26	**SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	SOUTH-EAST	14	Commercial Suit	OMP (I) (COMM.)/220/2026	01.10.2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs GYAN RANJAN	RIT ARORA	7838737001	ritaorad1@gmail.com	29.09.2026
					OMP (I) (COMM.)/221/2026	01.10.2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs Deepak Thakur	RIT ARORA	7838737001	ritaorad1@gmail.com	29.09.2026
					CS (COMM)/908/2026	05.10.2026	UNITED POLY ENGINEERING PVT. LTD. Vs NYSAA RETAIL LTD.	ASHWANI TYAGI	9136611511	N/A	04.10.2026
					OMP (I) (COMM.)/225/2026	06.10.2026	PIRAMAL FINANCE LTD Vs Kantilal Thummar	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	05.10.2026
					OMP (I) (COMM.)/226/2026	06.10.2026	PIRAMAL FINANCE LTD Vs Hatkar Pragneshbhai Laxmanbhai	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	05.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/227/2026	06.10.2026	PIRAMAL FINANCE LTD Vs Ranjan Jaiswal	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	05.10.2026
					CS (COMM)/911/2026	06.10.2026	MANMACHINE CAR CARE PVT. LTD. Vs Yadagiri Sai Kethan Rao	SHWETA TIWARI	8368180177	Shweta.tiwari@manmachinecarcare.com	05.10.2026
					Misc DJ/1217/2026	06.10.2026	MS DEEP CHAND RAJESH KUMAR Vs MS GODFREY PHILLIPS INDIA LTD	ASHWANI KUMAR SHARMA	9810230492	Ashwani kr.sharma63@gmail.com	05.10.2026
					EXECUTION (COMM.)/317/2026	08.10.2026	M/S AVOOK GLOBAL PVT. LTD. Vs MANTU MANDAL	UJJWAL JAIN	991-0301562	N/A	07.10.2026
					CS (COMM)/918/2026	08.10.2026	KRESTA WINDOR PVT LTD THROUGH ITS AR AKHILESH YADAV Vs GLANZ WINDOWS PVT LTD	ARCHANA CHOUDHARY	8076663931,8595655395	contact@eoschambersoflaw.com	07.10.2026
					Misc DJ/1229/2026	08.10.2026	MS DMR HYDROENGINEERING INFRASTRUCTURES LTD Vs MS NBCC INDIA LTD ANR	DAMAN DEEP SINGH BHALLA	7042980274	N/A	07.10.2026
					EXECUTION (COMM.)/322/2026	09.10.2026	LALIT MOHAN GUPTA Vs KANAKDHARA VENTURE PVT. LTD.	VIBHOR VARDHAN	97119 6 1483	N/A	08.10.2026
					Misc DJ/1245/2026	10.10.2026	NBCC INDIA LTD Vs DMR HYDROENGINEERING AND INFRASTRUCTURE LTD.	DAMAN DEEP SINGH BHALLA	7042980274	N/A	08.10.2026
					CS (COMM)/927/2026	12.10.2026	HEMA RAWAT Vs MS NSB BPO SOLUTIONS PVT LTD	SHIVOM GARG	9650920980	N/A	09.10.2026
					EXECUTION (COMM.)/327/2026	16.10.2026	NAHAR TRADING COMPANY Vs MODA COCKTAIL	RAJ KUMAR SHARMA	9212084750	rajsharma_del@yahoo.com	14.10.2026
					CS (COMM)/946/2026	16.10.2026	M/S ION EXCHANGE INDIA LTD Vs PUNJAB AND SIND BANK	UJJWAL JAIN	991-0301562	N/A	14.10.2026
					M.Ex/89/2026	17.10.2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs ABDUL KHALID	MEHVISH KHAN	319212148	N/A	16.10.2026
					CS (COMM)/947/2026	17.10.2026	Bank Of Maharashtra Vs Navin Kumar Mishra	K K MUDGIL	9871226784	KKMUDGIL29@GMAIL.COM	12.10.2026
					CS (COMM)/951/2026	17.10.2026	STATE BANK OF INDIA Vs ANIL SINGH	HARSHIT TANEJA	7607040002	harshitthareja.adv@gmail.com	16.10.2026
					OMP (COMM.)/50/2026	22.10.2026	M/S D. S. UNITED Vs NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LIMITED	AVIJIT DIXIT	919650481199	Chambers@ADChambers.in	14.10.2026
					Misc DJ/1299/2026	22.10.2026	JAMMU AND KASHMIR BANK LTD Vs ALTAF AHMED SHAH	JIGYASA RATHI		RATHIJIGYASA12@GMAIL.COM	16.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/956/2026	23.10.2026	MANASH LIFESTYLE PRIVATE LIMITED Vs HARI KUMARI AND ORS	DEY KUMHAR	9818823289	DEYANDKUMHAR@GMAIL.COM	17.10.2026
					EXECUTION (COMM.)/330/2026	27.10.2026	State Bank of India through the Branch Manager Vs Laxman	K.K. SINGH	9810343732	l{sfngh 1123(@reditimail.fmn	21.10.2026
					CS (COMM)/963/2026	27.10.2026	ICICI BANK LTD Vs KAUSHAL LAL	DEEPAK KAUSHIK	818050800	INDUSLEGLIA@GMAIL.COM	19.10.2026
					OMP MISC. (COMM.)/38/2026	29.10.2026	MEGALOGIX Vs ST PAUL DIOCESAN SCHOOL	NIRAJ KUMAR SINGH	9810512928	NEERAJSINGH_17@YAHOO.IN	27.10.2026
					EXECUTION (COMM.)/331/2026	29.10.2026	Bhushan Dealmark Pvt. Ltd. Vs Rajan Construction	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	18.10.2026
					CS (COMM)/970/2026	29.10.2026	IZUK IMPEX Vs BEAUTY INDIA	SHRAVN BANSAL	0120-4511311, 4939659	Unitedmark@unitedandunited.com	21.10.2026
					EXECUTION (COMM.)/332/2026	30.10.2026	MS IMPERIA DECOR INDUSTRIES Vs ANKIT BHUPENDRABHAI PATEL PROPRIETOR OF MS PATEL ENTERPRISES	NIKHIL KUMAR	7827867679	N/A	28.10.2026
					Ex.COMM . Award by Arb. Comm./158/2026	31.10.2026	V S Structure Pvt Ltd Vs Victora Hospitalities Pvt Ltd	RONAK GUPTA	9821104506	N/A	29.10.2026
					EXECUTION (COMM.)/336/2026	31.10.2026	Ramu Vs Komal Sawhney	PRAVEEN BASOIYA	9968212605,	N/A	28.10.2026
27	MS. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	MISC DJ/1210/2026	03.10.2026	SHRI SITARAMDASS V/S RNS ENGINEERING	MOHD. SUHAIL	7838924058	suhailadvocate@gmail.com	
					EX.COMM-AWARD.142/2026	05.10.2026	M/S A4 GROUP MANPOWER V/S M/S HANSARI	MR. HARSHIT GOYAL	9999606961	advharshitg0e1@g@ail.com	01.10.2026
					EXECUTION. COMM/314/2026	05.10.2026	CANARA BNAK V/S BDN SOLUTIONS	FAHAD KHAN	9219701292	fahadadvocatekhan@gmail.com	01.10.2026
					CS(COMM)907/2026	05.10.2026	ANKUSH PATHANIA V/S M/S STAYCASE ABODE SOLUTIONS	nishant mittal	8881113636	Adv.sanyamrastogi@gmail.com	30.09.2026
					OMP(I)COMM/228/2026	06.10.2026	PIRAMAL FINANCE LTD V/S PRINCE VISHWAKARMA	ASAP LEGAL	7455023130	Aasaplegalandadvoccates@gmail.com	29.09.2026
					CS(cOMM)910/2026	06.10.2026	MANMACHINE CARE CARE V/S ABDUL SUFIYAN PROP M/S SUFIAN CAR CARE	SHWETA TIWARI	9811507912	shweta.tiwari@manmachinecarcare.com	30.09.2026
					OMP MISC. (COMM)/31/2026	07.10.2026	G4S SECURE SOLUTIONS V/S M/S DAOLI AGRO	EKLAVYA BEHL	9891122330	eklavya@bnalaw.in	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					M-EX/83/2026	07.10.2026	M/S AVOOK GLOBAL PVT. LTD. V/S DEEPAK ARPRA	UJJWAL JAIN	9910301562	jainujjwal1271@gmail.com	05.10.2026
					CS(COMM)/920/2026	08.10.2026	M/S MAXPOSURE LTD. V/S M/S KKGA PAR EXCELLENCE	NARESH GUPTA	9811360477	nareshadvocate@yahoo.com	29.09.2026
					EXECUTION. COMM/325/2026	13.10.2026	HOTELBEDS S.L.U V/S HI DESTINATION MANAGEMENT	SHAURYA M TOMAR	9736255917	bharvi.thakur@chugh-ul.com	09.10.2026
					CS(COMM)945/2026	16.10.2026	M/S USHA ALUMINIUM PVT. LTD. V/S RAJU KUMAR	JAIN & VERMA ASSOCIATES	7827867679	e3legal@gmail.com	08.10.2026
					CS(COMM)950/2026	17.10.2026	STATE BANK OF INDIA V/S JEETANDER KUMAR	HARSHIT THAREJA	7607040002	harshitthareja.adv@gmail.com	16.10.2026
					CS(cOMM)954/2026	22.10.2026	SINGH FURNCRAFT PVT. LTD. V/S GOURMET INVESTMENTS	ANKIT SHARMA	8285503633,	Aankitadvocate09@gmail.com	10.10.2026
					CS(COMM)960/2026	24.10.2026	ICICI BANK LTD V/S MR/ SHAHJAD	DEEPAK KAUSHIK	818050800	induslegalalia@gmail.com	19.10.2026
					EX.COMM AWARD/152/2026	27.10.2026	HIGH ROADLINES PVT. LTD. V/S CONTAINER CORPORATION	ANKIT KASHYAP	8699979909		17.10.2026
					EX.COMM/AWARD/154/2026	29.10.2026	KOTAK MAHINDRA PRIME LTD. V/S SHIVANI BATRA	AMIT KUMAR SINGH	9990659331		01.10.2026
					EXECUTION.COMM/333/2026	29.10.2026	M/S SUPERIOR AIRCON V/S NBCC	VIVEK SINGH	9810182555	exalliance.vivek@gmail.com	23.10.2026
					CS(cOMM)/972/2026	30.10.2026	MANJU DUTTA V/S SHYAM CHARAN	ROHISH ARORA	811976576	rohisharora@gmail.com	28.10.2026
					MISC DJ/1354/2026	30.10.2026	M/S GULSHAN LAMEE PACK LTD. V/S M/S PEARL PRINT PACK	BHUMI SHARMA	9910091280	bhumisharma@foresightlaw.in	28.10.2026
					Ccs(comm)/978/2026	31.10.2026	decor modular systems v/s godrej and boyce	UTKARSH GUPTA	9717093384		29.10.2026
28	**DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/948/2026	17-10-2026	Inzex Textile Pvt Ltd Vs Bhai Ajinder Singh	Akshay Kumar(P),	9811479499	legalaffair.133@gmail.com	46280
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/35/2026	13-10-2026	SHOOGLOO NETWORK PRIVATE LIMITED Vs ICRI CORPORATE SERVICES PRIVATE LIMITED	MAYANK ARORA	9210553252	contach@advocatemayank.in	46282
				COMMERCIAL SUIT	CS (COMM)/915/2026	06-10-2026	MS DIVYA AUTOMOBILES Vs MS ERISHA E MOBILITY PRIVATE LIMITED	JAY KUMAR(P),	8588844195	jaibhadwaj9@gmail.com	46293

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL SUIT	CS (COMM)/898/2026	01-10-2026	UNION BANK OF INDIA Vs VISHAL	Arun Kumar Shukla(P),	9312400295	arunkumarshukla7@gmail.com	46294
				EXECUTION PETITION	EXECUTION (COMM)/313/2026	01-10-2026	CANARA BANK Vs SATENDER	FAHAD KHAN(P),	9219701292	NA	46294
				COMMERCIAL SUIT	CS (COMM)/935/2026	13-10-2026	BANK OF MAHARASHTRA Vs BABITA @ BABITA NANDY	Ajay Sharma(P),	9891399593	ajaysharma2635@gmail.com	46295
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/233/2026	06-10-2026	PIRAMAL FINANCE LTD Vs KAMAL KISHOR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmai.com	46294
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/234/2026	06-10-2026	PIRAMAL FINANCE LTD Vs Kailash Bhoi	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmai.com	46294
				COMMERCIAL SUIT	CS (COMM)/916/2026	06-10-2026	Anil Juneja Vs MS PARKSONS ENGINEERING CO PVT LTD	SACHIN KUMAR LOHIA(P),	9999353434	lohiassociates@gmail.com	46296
				COMMERCIAL SUIT	CS (COMM)/919/2026	08-10-2026	JABLAIN AGRO FOODS PVT LTD Vs SHAMBHU DEV CHANDRA	SOURAV GHOSH(P),	9810468429	*m.h.n.associates@gmail.com	46301
				EXECUTION PETITION	EXECUTION (COMM)/321/2026	08-10-2026	RAKESH BAIJNATH Vs GLOBALCORE PACKAGING PVT LTD	NEERAJ JAIN(P),	9211996125	drjainlawfirm@gmail.com	46301
				COMMERCIAL SUIT	CS (COMM)/929/2026	13-10-2026	MANBEENA Vs MOHD HUMAID	Kushal Kumar(P),	9978724670	kushal.kumar@eruditelegal.asia	46302
				COMMERCIAL SUIT	CS (COMM)/937/2026	14-10-2026	PROACTIVE DATA SYSTEMS PVT LTD Vs RAM NIWAS SUTHAR	Sachin Kumar Jain(P),	9971759700	ADVNKJAIN@GMAIL.COM	46304
				MISC. APPLICATION	Misc DJ/1244/2026	10-10-2026	DEEPAK JAIN Vs Kadimi Tool Manufacturing Pvt Ltd	Mani Bhadra Jain(P),	9811042284	manibhadrajain@gmail.com	46304
				COMMERCIAL SUIT	CS (COMM)/930/2026	13-10-2026	FREECIA PROFESSIONAL INDIA PRIVATE LIMITED Vs SLINKY INTERNATIONAL	Vatsala Singh Bhadauria(P),	9650977005	infor@srivastavalawoffices.com	46305
				COMMERCIAL SUIT	CS (COMM)/941/2026	14-10-2026	ABHISHEK JHATAKIA AND ANR Vs SIPPIN SOLUTIONS PVT LTD AND ORS	Anubhav Singhh(P),	9711429298	chambersofrdb@gmail.com	46306
				COMMERCIAL SUIT	CS (COMM)/931/2026	13-10-2026	STATE BANK OF INDIA Vs VASTRA BY SRISHTI BHUTANI	AMIT SINGH(P),	7011848842	amit.advocate13@gmail.com	46306
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/153/2026	27-10-2026	M/S SUNDARAM FINANCE LTD Vs DEEPAK KUMAR	NITIN MEHTA(P),	8802218291	advocate.mehtaassociates09@gmail.com	46310
				COMMERCIAL SUIT	CS (COMM)/962/2026	22-10-2026	AISHA BHAWAN ESTATES PVT LTD Vs JAUHARS DIA DEVELOPERS INDIA PVT LTD	Arpit Bhargava(P),	9871316969	abandpartenersoffice@gmailc.om	46310

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL SUIT	CS (COMM)/961/2026	23-10-2026	Reynold India Pvt Ltd Vs Fives Cail KCP Ltd	SUHAIL KHAN(P),	9711190303	suhailkhanadv@gmail.com	46312
				COMMERCIAL SUIT	CS (COMM)/975/2026	30-10-2026	MS GOOD WEAR FASHIONS PVT LTD Vs MS INTERTEK INDIA PVT LTD	Nidish Gupta(P),	9910169360	amikuslaw@gmail.com	46317
				COMMERCIAL SUIT	CS (COMM)/964/2026	24-10-2026	ICICI BANK LTD Vs LAXMI GUPTA	Manish Yadav(P),	9818050800	INDUSLEGALIA@GMAIL.COM	46314
				COMMERCIAL SUIT	CS (COMM)/966/2026	28-10-2026	Brawn Laboratories Limited Vs Ms Sawariya Infra	ABHISHEK RANA(P),	8769294919	ajay@jnlawchambers.com	46318
				COMMERCIAL SUIT	CS (COMM)/979/2026	31-10-2026	BRIJ BHUSHAN AGGARWAL Vs DIT PROJECTS PRIVATE LIMITED	Bhaskar Vali(P),	9910358225	office@vali.co.in	46323
				COMMERCIAL SUIT	CS (COMM)/39/2025	46298	M/s High Field Distillers and Bottlers Pvt Ltd Vs Sumit Chauhan	Pritesh kumar	8560475770	Pritesh2092@gmail.com	45670
				COMMERCIAL SUIT	CS (COMM)/530/2026	17/09/26 (restore)	M/s AUM Buildcon vs TWAMEV Construction	Dev Raj sharma	9811387613	devsharmaadvocate@gmail.com	46109
				OMP MISC (COMM)	OMP MISC (COMM)/30/2026	46302	M/s telecommunication consultants vs Jamia milia islamia	Nikhilesh Krishnan	9810683803	nikhilesh_krishnan@yahoo.com	46300
				EXECUTION PETITION	EXECUTION (COMM)/324/2026	46304	Bharatiya Jnanpith vs Jugal kishore	Gurpreet singh sethi	9811259231	gurpreetsethi1974@gmail.com	46301
29	**MS. NEELAM SINGH**	SOUTH-EAST	22	Commercial Suit	CS (COMM)/895/2026	01-10-2026	STATE BANK OF INDIA Vs RIYA GROVER	KM MONIKA	9069091827	monika.thekmc@gmail.com	29-09-2026
				Commercial Suit	CS (COMM)/906/2026	05-10-2026	STATE BANK OF INDIA Vs ARCHITA SINGH	BP SINGH	9971441188,	bpsingh562@gmail.com	01-10-2026
				Execution	Ex.COMM - Award by Arb. Comm./144/2026	07-10-2026	M/S A4 GROUP MANPOWER SOLUTIONS Vs M/S BAJAJ PROCESSPACK LIMITED	HARSHIT GOEL	999606961	advharshitgoel@gmail.com	03-10-2026
				Arbitration and Conciliation Act	OMP (I) (COMM.)/230/2026	07-10-2026	PIRAMAL FINANCE LTD Vs Somvati Mishra	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	30-09-2026
				Arbitration and Conciliation Act	OMP (I) (COMM.)/231/2026	07-10-2026	PIRAMAL FINANCE LTD Vs Gurpreet Singh	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	30-09-2026
				Commercial Suit	CS (COMM)/914/2026	07-10-2026	BABITA SINGH PROP OF SHIVANSH GRAPHICS Vs UDGAM INDUSTRIES PVT LTD THROUGH ITS DIRECTOR	Ajay Sharma	9891399593	AJAYSHARMA2635@GMAIL.COM	01-10-2026
				Misc	Misc DJ/1253/2026	07-10-2026	M/S SPJ CARGO P. LTD Vs M/S WHITE GLOBE (THROUGH ITS PARTNER)	GANESH KUMAR	8076210784	--	--

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Misc	Misc DJ/1252/2026	08-10-2026	ORNATE MERCANTILE PRIVATE LIMITED AND ANR Vs M/S BHARAT TRADING COMPANY	PURSOTH KANNAN	9810196968	ADV.ABHINAVGARG@GMAIL.COM	--
				Arbitration and Conciliation Act	OMP MISC. (COMM.)/33/2026	09-10-2026	SWASTIK PIPE LTD Vs ROHIT SHARMA	SANJAY JAIN	8860635799	communications@lexcorp.org.in	06-10-2026
				Execution	EXECUTION (COMM.)/326/2026	09-10-2026	STATE BANK OF INDIA Vs AJAY KUMAR	RECEIVED BY TRANSFER	--	--	--
				Commercial Suit	CS (COMM)/922/2026	09-10-2026	GENERAL MERCANTILE INDUSTRIES Vs VERTEL INFOTEL PVT LTD	Vedhant Tomar	9999871116	associatesandluthra@gmail.com	01-10-2026
				Commercial Suit	CS (COMM)/925/2026	10-10-2026	PAMR INDUSTRIES PVT LTD Vs RAJNI DUA	SANJAY KUMAR MISHRA	9818336108	sanjayk.advocate@gmail.com	03-10-2026
				Arbitration and Conciliation Act	OMP (COMM.)/48/2026	13-10-2026	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LIMITED NAFED Vs DS UNITED	Nehafaridi	9193039090	Alcnoidal O@gmail.com	10-10-2026
				Commercial Suit	CS (COMM)/938/2026	14-10-2026	Proactive Data Systems Pvt Ltd Vs C2C ADVANCED SYSTEMS LTD	Rachna Maheshwari	9711005868	achnamaheshwari4@gmai1.com	12-10-2026
				Commercial Suit	CS (COMM)/939/2026	14-10-2026	Bank of Maharashtra Vs Arpan Kumar	Ajay Sharma	9891399593	AJAYSHARMA2635@GMAIL.COM	01-10-2026
				Commercial Suit	CS (COMM)/940/2026	14-10-2026	Bank of Maharashtra Vs Mahender Pal	Ajay Sharma	9891399593	AJAYSHARMA2635@GMAIL.COM	01-10-2026
				Commercial Suit	CS (COMM)/943/2026	15-10-2026	18th digitech private limited Vs TRIBHOVANDAS BHIMJI ZAVERI LIMITED	DHRUV GOYAL	9717060696	ADVDHRUVGOYAL@GMAIL.COM	09-10-2026
				Commercial Suit	CS (COMM)/953/2026	22-10-2026	STATE BANK OF INDIA Vs SURAJ	HARSHIT JANEJA	7607040002	harshitthareja.adv@gmail.com	16-10-2026
				Commercial Suit	CS (COMM)/955/2026	23-10-2026	XXXXXXXXXXX Vs XXXXXXXXXXXX	SK BANSAL	9810017859	unitedmark@unitedandunited.com	22-10-2026
				Misc	Misc DJ/1313/2026	23-10-2026	M/S INDOSPIRIT DISTRIBUTION LTD Vs M/S JOTINDRA STEEL AND TUBES LTD. AND ANR	SACHIN YADAV	--	LEGALSOLUTIONSMAURIA@GMAIL.COM	--
				Commercial Suit	CS (COMM)/957/2026	24-10-2026	CANARA BANK Vs UMANJU AIRCONDITIONING PVT LTD	ANKIT GUPTA	8109586292	DBHANDARI8@GMAIL.COM	22-10-2026
				Commercial Suit	CS (COMM)/958/2026	24-10-2026	MS INTEX TECHNOLOGIES INDIA LTD Vs MS BRIHAT HEALTH STATION THROUGH ITS PROPRIETOR MS SUNITA VINAY TIWARI	KARAMVEER	9891396019	karmveer@lexanalytico.com;	22-10-2026
				Arbitration and Conciliation Act	OMP MISC. (COMM.)/39/2026	30-10-2026	JAIPAL SINGH Vs DELHI DEVLOPMENT AUTHORITY	SATYENDRA KUMAR & ORS	9999242552	srandpartnersllp@gmail.com	27-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial Suit	CS (COMM)/971/2026	30-10-2026	Silverline Graphics Private Limited Vs Jaina Offset Printers	TANVI SAPRA	9650276726	tanvi@anmlegal.in	07-10-2026
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	Commercial Suit	CS (COMM)/909/2026	05-10-2026	SYNAPSEINDIA OUTSOURCING PVT.	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh@gmail.com	26.09.2026	29-09-2026
				CS (COMM)/912/2026	06-10-2026	UNION BANK OF INDIA Vs ZENDEVI	KUMAR RUPAK	9650943775	glelawfirm.r@gmail.com	01.10.2026	01-10-2026
				CS (COMM)/913/2026	06-10-2026	MAL CHAND JANGID Vs M/S AURA	NARESH RAWAT	9999704111	VNLAWSUITS111@GMAIL.COM	05.10.2026	03-10-2026
				CS (COMM)/917/2026	08-10-2026	M/S WD-40 MANUFACTURING COMPANY	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	06.10.2026	30-09-2026
				CS (COMM)/932/2026	13-10-2026	AJAY KUMAR Vs SHRI RAJ KUMAR	SUMIT GAUR	9818389203	Gaursumit500@gmail.com	29.09.2026	30-09-2026
				CS (COMM)/933/2026	13-10-2026	GURINDER BIR SINGH SODHI AND ORS. Vs	JANENDER KUMAR CHUMBAK	9910518080	manu@aloindia.com	09.10.2026	
				CS (COMM)/949/2026	17-10-2026	MANOJ KUMAR Vs TIMUR AZIM	MD. ABSAR AHMAD	9999535003	adv.absarahmad@gmail.com	12.10.2026	
				CS (COMM)/959/2026	24-10-2026	M/S UNITED INDIA INSURANCE	NANDITA SAXENA	9654055026	nandita2412@gmail.com	22.10.2026	
				CS (COMM)/974/2026	30-10-2026	BHUSHAN DEALMARK PRIVATE LIMITED Vs	S S WANI	8750618722	sswaniassociates@gmail.com	18.10.2026	
				OMP (I) (COMM.)/229/2026	06-10-2026	PIRAMAL FINANCE LIMITED Vs MUDASSIR	ANANJAY SINGH	8796338571	singh.ananjay@gmail.com	29.09.2026	
				OMP MISC. (COMM.)/32/2026	07-10-2026	MEGALOGIX Vs ST. MARTINS DIOCESAN	NIRAJ KUMAR	9810512928	ankursinghbhadana@gmail.com	05.10.2026	01-10-2026
				OMP (COMM.)/46/2026	07-10-2026	RAMAN SHARMA PROPRIETOR OF M/S	GAURAV BAHL	9811132858	bahlg77@gmail.com	05.10.2026	--
				OMP (I) (COMM.)/236/2026	08-10-2026	PIRAMAL FINANCE LIMITED Vs SATNAM	ANANJAY SINGH	8796338571	singh.ananjay@gmail.com	06.10.2026	--
				OMP (I) (COMM.)/239/2026	13-10-2026	WEST COAST OPTICABLE LIMITED Vs	SHRUTI SABHARWAL	9810746183	Shruti.sabharwal@amsshardul.com	13.10.2026	06-10-2026
				OMP MISC. (COMM.)/37/2026	22-10-2026	RAJESH SABHARWAL (SENIOR CITIZEN) Vs	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh@gmail.com	15.10.2026	--

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/241/2026	24-10-2026	M/S CARS 24 FINANCIAL SERVICES	RIT ARORA	7838737001	ritarora91@gmail.com	11.09.2026	01-10-2026
				Misc DJ/1289/2026	17-10-2026	GR INFRAPROJECTS LIMITED	TRILEGAL	NA	vmteam@Trilegal.com	15.10.2026	03-10-2026
				Misc DJ/1325/2026	24-10-2026	MR. ASHOK JHALANI Vs M/S RSPL LIMITED	NA	NA	NA	NA	10-10-2026
				Misc DJ/1326/2026	24-10-2026	MR. ASHOK JHALANI Vs M/S RSPL LIMITED	NA	NA	NA	NA	12-10-2026
				Misc DJ/1327/2026	24-10-2026	MR. ASHOK JHALANI Vs M/S RSPL LIMITED	NA	NA	NA	NA	01-10-2026
				Ex.COMM - Award by Arb. Comm./143/2026	06-10-2026	MS MAHIPAL SINGH Vs UNION OF	SANJOY BHAUMIK	9810288405, 9654355288	NA	01.10.2026	01-10-2026
				EXECUTION (COMM.)/318/2026	08-10-2026	BALVINDER SINGH Vs VEER RAJU KANAKAM	NARESH GUPTA	9811360477	nareshadvocate@yahoo.com	06.10.2026	09-10-2026
				Ex.COMM - Award by Arb. Comm./146/2026	12-10-2026	SHRI RAM FINANCE LTD Vs VIKAS	MANISH VERMA	9871434840	advocatemanishverma349@gmail.com	08.10.2026	16-10-2026
				Ex.COMM - Award by Arb. Comm./147/2026	13-10-2026	SHREE SHYAM ENTERPRISES Vs DELHI	VISHNU DUTT AND YOMESH DUTT SHARMA	9810910048, 9718167741	yomeshsharma08@gmail.com	30.09.2026	22-10-2026
				Ex.COMM - Award by Arb. Comm./149/2026	17-10-2026	ATUL SETHI Vs ORCHID INFRASTRUCTURE	JATIN KUMAR	9958569293	NA	15.10.2026	--
				EXECUTION (COMM.)/328/2026	22-10-2026	MAN MACHINE CAR CARE PVT LTD Vs	SHWETA TIWARI	8368180177	Shwetatiwari@manmachinecare.in	15.10.2026	22-10-2026
				Ex.COMM - Award by Arb. Comm./150/2026	23-10-2026	MAHARISHI TECHNOLOGY CORPORATI	RAVI RANJAN	9971495605	raviranjanllb@gmail.com	02.10.2026	22-10-2026
				ExCOMM - Award by Arb Comm/155/2026	29-10-2026	SUNDARAM FINANCE LTD Vs RAVINDER	NITIN MEHTA	8802218291	advocate.mehtaassociate09@gmail.com	15.10.2026	27-10-2026
31	**SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	39 BlockIi	OMP(I)	OMP (I) (COMM.)/222/2026	01-10-2026	ANIL KUMAR SRIVASTAVA Vs ROBAB KHAN	SHIKHAR KHARE	7506433495	office@shikharkhare.in	30.09.2026
				CS	CS (COMM)/896/2026	01-10-2026	MS V CARE TECHNOLOGIES PRIVATE LIMITED Vs MS THREE HANDS INFRASTRUCTURE INDIA PRIVATE LIMITED	HARDIK AGGARWAL	9899987799	N/A	28.09.2026
				CS	CS (COMM)/899/2026	01-10-2026	MANASH LIFESTYLE PRIVATE LIMITED Vs BHAVNABEN BABUBHAI KAVAD AND ORS	Ayush Dey	9818823289	info@deyandkumhar.com	30.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS	CS (COMM)/900/2026	03-10-2026	RENU GANDOTRA Vs Nature and Nurture Healthcare Pvt Ltd	Vaibhav Mahajan	9899805856	vaibhav@mahajan.law	29.09.2026
				CS	CS (COMM)/903/2026	03-10-2026	ZAS CHEM INDIA PVT LTD Vs MS VIVAAN INDUSTRIES	Akash Nagar	9999747409	an@akashnagar.com	01.10.2026
				EX	Ex.COMM - Award by Arb. Comm./145/2026	07-10-2026	SUNDARAM FINANCE LTD Vs KAUSHAL SHAH	Nitin Mehta	8802218291	advocate.mehtaassociate09@gmail.com	21.09.2026
				EX	EXECUTION (COMM.)/319/2026	07-10-2026	BHUSHAN DEALMARK PVT. LTD. Vs VIJAY KUMAR SAHU INFRASTRUCTURE PVT. LTD.	ISHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmail.com	11.09.2026
				EX	EXECUTION (COMM.)/320/2026	07-10-2026	BHUSHAN DEALMARK PVT. LTD. Vs M/S RAMJEE SINGH AND COMPANY	ISHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmail.com	11.09.2026
				MISC DJ	Misc DJ/1329/2026	07-10-2026	DHARMENDER Vs FAZLU REHMAN	N/A	N/A	N/A	07.10.2026
				CS	CS (COMM)/921/2026	08-10-2026	MADHULIKA PROPRIETOR OF ALFA AMBIENCE ENGINEER Vs Parksons Engineering Company Private Limited	Deepak Kumar	9560376098	advocatedeepakmishra18@.gmail.com	30.09.2026
				OMP(I)	OMP (I) (COMM.)/237/2026	09-10-2026	PIRAMAL FINANCE LTD Vs MUKESH JAISWAL	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	06.10.2026
				OMP(I)	OMP (I) (COMM.)/238/2026	09-10-2026	PIRAMAL FINANCE LTD Vs SUKANTA BARIK	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	06.10.2026
				EX	EXECUTION (COMM.)/323/2026	09-10-2026	HEEMANSHU PUBLICATIONS Vs MOTHER TERESA ENTERPRISES AND ORS	VANSH GANDOTRA	9810821771	CHAMBERSOFGG@GMAIL.COM	01.10.2026
				CS	CS (COMM)/924/2026	09-10-2026	NEW PRINT INDIA PRIVATE LIMITED Vs DHARAMJAY PRASAD	WASIM KHAN	7982268882	wasimm.khan04@gmail.com	04.10.2026
				M EX	M-Ex/84/2026	10-10-2026	NARESH KUMAR Vs KEWAL SINGH	ASHOK SONI	8130624150	soni.ipoffices@gmail .	08.10.2026
				M EX	M-Ex/85/2026	10-10-2026	M/S E.S ELECTRICAL SWITCHGEAR AND CONTROL PVT. LTD. Vs AMAR SINGH	Rajeev Kumar Tewari	9811231910	r.tewari88@gmail.com	30.09.2026
				CS	CS (COMM)/926/2026	10-10-2026	PLEASANCE 27CLICKS PVT LTD Vs PARAS HEALTHCARE PVT LTD	GAGAN DEEP	9654853242	gmkulyanaassociates@gmail.com	25.09.2026
				MISC DJ	Misc DJ/1243/2026	10-10-2026	NARESH KUMAR Vs KEWAL SINGH	ASHOK SONI	8130624150	soni.ipoffices@gmail .	28.09.2026
				OMP(I)	OMP (I) (COMM.)/240/2026	13-10-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs ASIV	Rit Arora	7838737001	ritarora91@gmail.com	05.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS	CS (COMM)/936/2026	13-10-2026	NEELAM BHALLA Vs Gopi Chand Sons	Abhiesumat Gupta	9811088803	akg.lawassociates@gmail .com	03.10.2026
				EX	Ex.COMM - Award by Arb. Comm./151/2026	23-10-2026	HDB FINANCIAL SERVICES LTD, Vs PRAKASH ROAD CARRIER AND ORS	RAHUL BHARDWAJ	8376049807	Amaranthrbc@yahoo.com	03.10.2026
				EX	Ex.COMM - Award by Arb. Comm./157/2026	30-10-2026	M/S SHREE SHYAM ENTERPRISES Vs DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LIMITED	YOMESH DUTT	9718167741	yomeshsharma08@gmail.com	30.09.2026
				CS	CS (COMM)/976/2026	31-10-2026	PUNJAB NATIONAL BANK Vs HIMANSHU ENTERPRISES	SANCHEET SHARMA	9548667393	sssanchit09@smail.com	28.10.2026
32	**SH. RAVINDER SINGH/ MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH-EAST	39 BlockIi	EX(COMM)/315/2026	05.10.2026	CANARA BANK VS. MOHAMMAD KUDUS	Fahad Khan	9219701292	fahadadvocatekhan@gmail.com	29.09.2026	22.08.2026
				OMP(I) (COMM)/232/26	07.10.2026	PIRAMAL FINANCE LTD. VS. FAISAL	Ananjay Singh	7455023130	asaplegalandavocate@gmail.com	29.09.2026	24.08.2026
				OMP(I) (COMM)/235/26	08.10.2026	PIRAMAL FINANCE LTD. VS. SATNARYAN PARKASH	Ananjay Singh	7455023130	asaplegalandavocate@gmail.com	06.10.2026	27.08.2026
				OMP(COMM)/47/2026	08.10.2026	GURDEEP SINGH VS. KOTAK MAHINDRA PRIME LTD.	Nirmal Tiwari	9161343067	n313033@gmial.com	08.10.2026	06.08.2026
				CS(COMM)/934/2026	13.10.2026	BANK OF MAHARASTHA VS CHHUGREMSIAM	Ajay Sharma	9891399593	ajaysharma2635@gmail.com	30.09.2026	21.08.2026
				OMP(COMM)/49/2026	14.10.2026	KANWAR PAL VS. M/S LYALLPUR UNIFORM	RHEA LUTHRA	9917079999	advrtalchambers@gmail.com	13.10.2026	02.09.2026
				EX.COMM.AWARD BY ARBT. 148/2026	16.10.2026	HDB FINANCE PVT. LTD. VS. PRAKASH ROAD	Rahul Bhardwaj	8376049807	Amarnath rbc@yahoo.com	03.10.2026	309.2026
				M-EX/91/2026	16.10.2026	AGILUS DIAGNOSTICS LTD. VS. RWL HEALTHWORLD LTD.					25.08.2026

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				OMP(COMM)/51/2026	23.10.2026	M/S TAK TECHNOLOGIES PVT. LTD. VS. M/S DIGIFY ENGINEERI	Abhijeet Swaroop	9711666059	abhijeet.swaroop@theguild.co.in	14.10.2026	31.08.2026
				CS(COMM)/965/2026	28.10.2026	SAITRONICS SYSTEMS P. LTD. VS. M/S TONER INDIA	Bhrigu Dhami	9999461507	bhrigudhami2@gmail.com	27.10.2026	01.09.2026
				MISC. DJ/1342/2026	28.10.2026	HARVINDER SINGH TOKAS VS. BONSO KIDS APPAREL P.	Kimal Shukla		advocatekomal12@gmail.com	26.10.2026	21.08.2026
				EX(COMM)/156/2026	29.10.2026	KOTAK MAHINDRA PRIME LTD. VS. DAYA ENTERPRISES	AMIT KUMAR	9990659331	kmpspartner@gmail.com	01.10.2026	26.08.2026
				EX. (COMM)/334/2026	30.10.2026	UFLEX LTD. VS. COSMAS REASEARCH LTD.	Rajeev Aggarwal	9810028877	lawyersinc@rediffmail.com	25.09.2026	27.08.2026
				EX. (COMM)/335/2026	30.10.2026	UFLEX LTD. VS. COSMAS PHARAMACLS LTD.	Rajeev Aggarwal	9810028877	lawyersinc@rediffmail.com	25.09.2026	09.09.2026
				CS(COMM)/977/2026	31.10.2026	IQBAL HUSSAIN VS. M/S GANNON DUNKERLEY AND CO.	Parveen Singhal,	9711615956	legall.lawwallet@gmail.com	29.10.2026	02.09.2026
33	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	EAST	209	CS COMM 74	3102/2026	01-10-2026	M S HIMNARD INDIA PVT. LTD. VS M NAV DURGA COAL TRADERS AND ANR	SH KUSHAGRA BANSAL	9999448797	kushagrabansal@akassociates.org.in	01.10.26
			209	CS COMM 74	3128/2026	03-10-2026	PACE RESOURCES PVT. LTD. VS AARAVINTERNATIONAL	SH JAGDEEP SHARMA	9810455080	jagdeepsharma01@gmail.com	03.10.26
			209	CS COMM 74	3208/2026	08-10-2026	BANK OF BARODA VS RISHABH JAIN	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	08.10.26
			209	CS COMM 74	3225/2026	10-10-2026	CENTRAL BANK OF INDIA VS PREETI ENTERPRISES	SH MANISH KUMAR	9971105049	dr.manishkumar08@gmail.com	10.10.26
			209	CS COMM 74	3228/2026	12-10-2026	KRISHNA KUMAR VS CHANDAN BATEJA	MS SONIA ARORA	8076764633	soniyaarora.adv2020@gmail.com	10.10.26
			209	CS COMM 74	3230/2026	10-10-2026	VERAGE DEVELOPERS PVT. LTD. VS PRKASH KUMAR JHA	SH RAVI KUMAR	9891164680	chaudharyravikumar304@gmail.com	10.10.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			209	CS COMM 74	3254/2026	13-10-2026	STATE BANK OF INDIA VS ANKITA CHOPRA	SH VIJAY PRAKASH	9810210832		13.10.26
			209	CS COMM 74	3258/2026	13-10-2026	STATE BANK OF INDIA VS RANJEET KUMAR GAUTAM	SH RAJESH KUMAR SHANDILYA	9312993437	shandilyalawoffices@gmail.com	13.10.26
			209	CS COMM 74	3281/2026	15-10-2026	VIJAY LAXMI VS SHRESTH BUILDCON PVT. LTD.	SH S.P. SRIVASTAVA	9811405665	advocatesrivastavasp@gmail.com	15.10.26
			209	CS COMM 74	3294/2026	16-10-2026	MANOJ KUMAR MODI VS SHIVAM	SH ABHISHEK WADHWA	9999391916	wadhwalawchambers.office@gmail.com	16.10.26
			209	CS COMM 74	3311/2026	17-10-2026	PARASNATH LOOMTEX PVT. LTD. VS AARAV	SH LUVKUSH	8808633231	luvkush1979@gmail.com	17.10.26
			209	CS COMM 74	3354/2026	24-10-2026	JITENDER VS NIRMAL SINGH	SH VAIBHAV SHAH	9999162226	nutshelllawfirm@gmail.com	24.10.26
			209	CS COMM 74	3357/2026	27-10-2026	SHEELTRANS CONTAINER LINE PVT. LTD. THRU KAPIL BADYAL VS POONAM DEVI	SH JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	27.10.26
			209	CS COMM 74	3373/2026	27-10-2026	RAM PRAVESH GUPTA VS CHANDER BHAN SINGH	SH KAMESHWAR MISHRA	9650463164	dakchhalawchamber@gmail.com	27.10.26
			209	CS COMM 74	3379/2026	28-10-2026	UNITED EKTA ENGG UDYOG PVT. LTD. VS SAURABH KUMAR GUPTA PROP NAMAN TRADING CO	SH HEMANT GUPTA	9891265248	hemant.legal@gmail.com	28.10.26
			209	CS COMM 74	3416/2026	29-10-2026	TARUN AGGARWAL VS NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LTD.	SH VINAY BHARDWAJ	9953865303	advvinaybhardwaj@gmail.com	28.10.26
			209	CS COMM 74	3433/2026	30-10-2026	BANK OF MAHARASHTRA VS AJEET	SH K.K. MUDGIL	7838821105	kkmudgil29@gmail.com	30.10.26
			209	CS COMM 74	3441/2026	31-10-2026	EARNEST NTERPRISES VS 32 ND VISTAS PVT. LTD.	SH DEEPAK BHARDWAJ	9810662291	deepakbhardwaj_adv@yahoo.com	30.10.26
			101	CS COMM 74	3114/2026	03-10-2026	SHITIZ SINGHAL VS TBS TUBE AND TANKS	SH KSHITIJ SHARDA	9899039349	contact@shardaandassociates.com	01.10.26
			101	OMP COMM 73	3153/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	OMP COMM 73	3154/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	OMP COMM 73	3163/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	OMP COMM 73	3164/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	OMP COMM 73	3165/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	CS COMM 74	3169/2026	06-10-2026	CATURA TECH AUTOMATION PVT. LTD. VS UNITY BUILDERS	SH SHRESHTH JAIN	9871206484	shreshth.law@gmail.com	06.10.26
			101	CS COMM 74	3183/2026	07-10-2026	GLOW GREEN ENERGY LTD. VS S.K. ELECTRONICS	SH AJAY KAPOOR	9212128749	ajaykapoor17feb@gmail.com	07.10.26
			101	CS COMM 74	3189/2026	09-10-2026	EMITES INDIA PVT. LTD. VS TPM GURU PVT. LTD.	SH S.K. JAIN	9811717798		07.10.26
			101	CS COMM 74	3207/2026	08-10-2026	BANK OF BARODA VS DEV RAJ	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	08.10.26
			101	CS COMM 74	3211/2026	08-10-2026	PATANJALI FOODS LTD VS SHREE SIDDHI VINAYAK ENTERPRISES	SH HARSHIT BATRA	7838828878	contact@hbalegal.in	08.10.26
			101	CS COMM 74	3217/2026	10-10-2026	DEEPAK GUPTA PROP VK TRADERS VS VIKAS GUPTA PROP YOGMAYA FABRICS	SH D.K. YADAV	9650508945	advdk.yadav79@gmail.com	09.10.26
			101	CS COMM 74	3251/2026	14-10-2026	CP CENTURY HARDWARE PVT. LTD. VS W L PLYWOOF HARDWARE STORE	SH VISHAL PATEL	9711023307	litigationlexlegalizer@gmail.com	13.10.26
			101	CS COMM 74	3259/2026	16-10-2026	PREETI AGGARWAL VS BURGER CLUB PVT. LTD.	SH KAUSHAL KUMAR SINGH	7988724752	officeofkaushal@gmail.com	13.10.26
			101	CS COMM 74	3285/2026	16-10-2026	RAVI SHARMA VS BABITA GUPTA	SH PAWAN SHARMA	9818156973	30.praveensingh@gmail.com	15.10.26
			101	CS COMM 74	3301/2026	17-10-2026	KARTIK PAPER MARKETING PVT. LTD. VS LEENA GARG	SH ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	16.10.26
			101	CS COMM 74	3313/2026	17-10-2026	AJAY JAIN PROP ACHRUMAL AND SONS VS IRSHAD AHAMAD	SH GAURAV MALHOTRA	9999797229	malhotra_gaurav1976@yahoo.com	17.10.26
			101	CS COMM 74	3328/2026	27-10-2026	NARESH KUMAR BANSAL VS CHINTU KUMAR SINGH	SH SHUBHAM VERMA	7017930978	advshubhamverma2020@gmail.com	22.10.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	CS COMM 74	3331/2026	Not received	GURUNATH PHARMA PVT. LTD. VS DE MORPEN LTD.	SH SUBHASH SHARMA	9891338895	sharmasub777@rediffmail.com	22.10.26
			101	OMP COMM 78	3334/2026	24-10-2026	AMIT VS WHIZDM FINANCE PVT LTD MONEYVIEW	SH MONU SINGH KAIN	8826907124	advmonu18@gmail.com	23.10.26
			101	CS COMM 74	3346/2026	23-10-2026	HAPPY ELECTRICALS VS JASBIR SINGH PARMAR	SH VIJAY SHARMA	9717348305	vijaysharma321@gmail.com	23.10.26
			101	CS COMM 74	3422/2026	30-10-2026	CANARA BANK VS DREAM HOMEZ	SH RAJEEV SAGAR	9810021846	sagarandsagar@live.com	29.10.26
			101	CS COMM 74	3423/2026	30-10-2026	SR ELECTRO PVT. LTD. VS ITOSS SOLUTIONS INDIA PVT. LTD.	SH SUSHANT BALI	8447242406	sushantbali.advocate@gmail.com	29.10.26
			101	CS COMM 74	3437/2026	30-10-2026	STATE BANK OF INDIA VS ASHA	SH PANKAJ KUMAR	8010812345	advocatepankaj2018@gmail.com	30.10.26
34	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	EAST	101	CS COMM 74	3114/2026	03-10-2026	SHITIZ SINGHAL VS TBS TUBE AND TANKS	SH KSHITIJ SHARDA	9899039349	contact@shardaandassociates.com	01.10.26
			101	OMP COMM 73	3153/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	OMP COMM 73	3154/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	OMP COMM 73	3163/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	OMP COMM 73	3164/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	OMP COMM 73	3165/2026	05-10-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhi@gmail.com	05.10.26
			101	CS COMM 74	3169/2026	06-10-2026	CATURA TECH AUTOMATION PVT. LTD. VS UNITY BUILDERS	SH SHRESHTH JAIN	9871206484	shreshth.law@gmail.com	06.10.26
			101	CS COMM 74	3183/2026	07-10-2026	GLOW GREEN ENERGY LTD. VS S.K. ELECTRONICS	SH AJAY KAPOOR	9212128749	ajaykapoor17feb@gmail.com	07.10.26
			101	CS COMM 74	3189/2026	09-10-2026	EMITES INDIA PVT. LTD. VS TPM GURU PVT. LTD.	SH S.K. JAIN	9811717798		07.10.26
			101	CS COMM 74	3207/2026	08-10-2026	BANK OF BARODA VS DEV RAJ	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	08.10.26

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			101	CS COMM 74	3211/2026	08-10-2026	PATANJALI FOODS LTD VS SHREE SIDDHI VINAYAK ENTERPRISES	SH HARSHIT BATRA	7838828878	contact@hbalegal.in	08.10.26
			101	CS COMM 74	3217/2026	10-10-2026	DEEPAK GUPTA PROP VK TRADERS VS VIKAS GUPTA PROP YOGMAYA FABRICS	SH D.K. YADAV	9650508945	advdk.yadav79@gmail.com	09.10.26
			101	CS COMM 74	3251/2026	14-10-2026	CP CENTURY HARDWARE PVT. LTD. VS W L PLYWOOF HARDWARE STORE	SH VISHAL PATEL	9711023307	litigationlexlegalizer@gmail.com	13.10.26
			101	CS COMM 74	3259/2026	16-10-2026	PREETI AGGARWAL VS BURGER CLUB PVT. LTD.	SH KAUSHAL KUMAR SINGH	7988724752	officeofkaushal@gmail.com	13.10.26
			101	CS COMM 74	3285/2026	16-10-2026	RAVI SHARMA VS BABITA GUPTA	SH PAWAN SHARMA	9818156973	30.praveensingh@gmail.com	15.10.26
			101	CS COMM 74	3301/2026	17-10-2026	KARTIK PAPER MARKETING PVT. LTD. VS LEENA GARG	SH ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	16.10.26
			101	CS COMM 74	3313/2026	17-10-2026	AJAY JAIN PROP ACHRUMAL AND SONS VS IRSHAD AHAMAD	SH GAURAV MALHOTRA	9999797229	malhotra_gaurav1976@yahoo.com	17.10.26
			101	CS COMM 74	3328/2026	27-10-2026	NARESH KUMAR BANSAL VS CHINTU KUMAR SINGH	SH SHUBHAM VERMA	7017930978	advshubhamverma2020@gmail.com	22.10.26
			101	CS COMM 74	3331/2026	Not received	GURUNATH PHARMA PVT. LTD. VS DE MORPEN LTD.	SH SUBHASH SHARMA	9891338895	sharmasub777@rediffmail.com	22.10.26
			101	OMP COMM 78	3334/2026	24-10-2026	AMIT VS WHIZDM FINANCE PVT LTD MONEYVIEW	SH MONU SINGH KAIN	8826907124	advmonu18@gmail.com	23.10.26
			101	CS COMM 74	3346/2026	23-10-2026	HAPPY ELECTRICALS VS JASBIR SINGH PARMAR	SH VIJAY SHARMA	9717348305	vijaysharma321@gmail.com	23.10.26
			101	CS COMM 74	3422/2026	30-10-2026	CANARA BANK VS DREAM HOMEZ	SH RAJEEV SAGAR	9810021846	sagarandsagar@live.com	29.10.26
			101	CS COMM 74	3423/2026	30-10-2026	SR ELECTRO PVT. LTD. VS ITOSS SOLUTIONS INDIA PVT. LTD.	SH SUSHANT BALI	8447242406	sushantbali.advocate@gmail.com	29.10.26
			101	CS COMM 74	3437/2026	30-10-2026	STATE BANK OF INDIA VS ASHA	SH PANKAJ KUMAR	8010812345	advocatepankaj2018@gmail.com	30.10.26
35	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01**	NORTH EAST	201, New Building KKD	C.S. (COMM)	106/2026	01-10-2026	MEG S GEO ENGINEERING SERVICES Vs THE RELIEANCE INFRASTRUCTURE LIMITED	RAMNESH VERMA	9711297749	advocateramneshverma@gmail.com	28-09-2026
			---do--	C.S. (COMM)	107/2026	01-10-2026	ISHAN SNACKS AND NAMKIN PRIVATE LIMITED Vs KUMAR SNACKS PRODUCTS PRIVATE LIMITED	ASHOKA LAW ASSOCIATES	9873815146	ip@ashokalaw.com	29-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do--	C.S. (COMM)	108/2026	06-10-2026	KISHAN KANT Vs RAKESH YADAV	ATUL RATHI	9810540219	atulgnrathi@hotmail.com	01-10-2026
			---do--	C.S. (COMM)	109/2026	08-10-2026	IDBI BANK LTD Vs SOURABH AGGARWAL	KUMAR DIVYANSHU	9599654540	adv.kr.divyanshu@gmail.com	05-10-2026
			---do--	C.S. (COMM)	110/2026	08-10-2026	BSES YPL Vs MANMOHAN SINGH	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	08-10-2026
			---do--	C.S. (COMM)	111/2026	08-10-2026	BSES YPL Vs SUMIT	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	08-10-2026
			---do--	C.S. (COMM)	112/2026	14-10-2026	INDIAN FAB Vs SHAREEF AHMAD	SIDDHANT BANGA LAW OFFICE	9999369931, 9999369940	siddhantbanga04@gmail.com	09-10-2026
			---do--	C.S. (COMM)	113/2026	22-10-2026	MR. MD. NAZIR AHMED AND ANR Vs PRAKASHDEEP CONSTRUCTION	MOHD. SUHAIL	7838924058, 9871701758	suhaiiladvocate@gmail.com	16-10-2026
			---do--	C.S. (COMM)	114/2026	22-10-2026	ASIAN PAINTS LIMITED Vs JAMAL HARDWARE PAINTS AND SANITARY	SINGH LAW CHAMBERS LLP	9811686165	info@singhlawchambers.com	19-10-2026
			---do--	C.S. (COMM)	115/2026	24-10-2026	SUPRABHA MITRA THROUGH SPA HOLDER Vs MOHD TALIB PROPRIETOR OF M T BUILDERS	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	29-09-2026
			---do--	C.S. (COMM)	116/2026	24-10-2026	PUNJAB NATIONAL BANK Vs KARAN PANDEY	JYOTI GAUTAM	7000041067	jyoti_gautam2010@yahoo.com	17-10-2026
			---do--	C.S. (COMM)	117/2026	29-10-2026	STATE BANK OF INDIA Vs DARSHAN SINGH BISHT	PANKAJ KUMAR	8010812345	advocatepankaj2018@gmail.com	28-10-2026
			---do--	C.S. (COMM)	118/2026	30-10-2026	MS HNI IDEA VENTURES PRIVATE LIMITED Vs RENEE KHANNA	BHAWNA SANSANWAL	9930630667	adv.bhawnasansawal@gmail.com	30-10-2026
			---do----	EX.(COMM) AWARD	72/2026	14-10-2026	KOTAK MAHINDRA BANK LTD Vs MANOJ KUMAR YADAV	mohit rana & monty singh	9654883570, 9999988060	advmontysingh@gmail.com	01-10-2026
			---do----	EX.(COMM) AWARD	73/2026	29-10-2026	KOGTA FINANCIAL INDIA LIMITED Vs WASIM	sondhi and partners	9999925860	deepankur@sondhipartners.com	24-10-2026
			---do----	EX.(COMM) AWARD	74/2026	29-10-2026	KOGTA FINANCIAL INDIA LIMITED Vs KAVERPAL	sondhi and partners	9999925860	deepankur@sondhipartners.com	24-10-2026
			---do----	EX.(COMM) AWARD	75/2026	30-10-2026	BALKRISHAN SHARMA Vs INSAD ALI	devinder pratap singh	9811048361	singh_devinder57@gmail.com	23-10-2026
			---do----	EX.(COMM)	69/2026	01-10-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs ABDUL SAMI PROP OF MS AMBER CRAFT	abhay mohan sharma	7011702973	advbhaymohan@gmail.com	28-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do----	EX.(COMM)	70/2026	03-10-2026	STATE BANK OF INDIA Vs AJEET SINGH	vijay prakash & ass	9810210832	vijayprakash9682@gmail.com	25-09-2026
			---do----	EX.(COMM)	71/2026	05-10-2026	DEEPAK JAIN PROPRIETOR MS SANTOSH TIMBER TRADERS Vs MOHAMMAD ASLAM PROPRIETOR MS ASLAM BUILDER	mayank gupta	8076753615	adv.guptamayank@gmail.com	21-09-2026
			---do----	EX.(COMM)	72/2026	16-10-2026	VINESH SHARMA Vs MOHD ANAS RAZA	Kakra & associates	8375987225	kakra.associates@gmail.com	12-10-2026
			---do----	EX.(COMM)	73/2026	16-10-2026	PS GRAPHICS INDIA PRIVATE LIMITED Vs SHANKER DAYAL TIWARI	amit kumar singh & ranjana singh	9953198936	adcamitsinghbunty88@gmail.com	14-10-2026
			---do----	EX.(COMM)	74/2026	22-10-2026	M/S BANSAL SALES CORPORATION PVT. LTD. Vs M/S MOHD. IKRAM	-	-	-	-
			---do----	EX.(COMM)	75/2026	24-10-2026	BANK OF INDIA Vs SUNITA JAIN	deokant tripathi	9711332383	deokanttripathi2@gmail.com	24-10-2026
			---do----	EX.(COMM)	76/2026	28-10-2026	ANAND JAIN PROP M/S CRAFT METAL Vs ASHOK KUMAR SHARMA PARTNER AAA POWERTECH	jawahar chawla	9312965659	chawla811@gmail.com	24-10-2026
			---do----	MISC DJ	513/2026	01-10-2026	SUNDARAM FINANCE LTD Vs NAVEEN YADAV	nitin mehta	8802218291	advocate.mehtaassociate09@gmail.com	29-09-2026
			---do----	MISC DJ	514/2026	01-10-2026	M/S SUNDARAM FINANCE Vs NAVEEN YADAV	nitin mehta	8802218291	advocate.mehtaassociate09@gmail.com	29-09-2026
			---do----	MISC DJ	522/2026	06-10-2026	THE SUPREME INDUSTRIES LIMITED Vs MAURYA TRADERS	aadish jain	9810093029	debasishmoitra@gmail.com	04-10-2026
			---do----	MISC DJ	523/2026	07-10-2026	EQUITAS SMALL FINANCE BANK LTD Vs KOMESH KUMAR ANR	rohit kumar	9643713189	rohitkumar9842@gmail.com	02-10-2026
			---do----	MISC DJ	529/2026	13-10-2026	SUSHILA SHARMA Vs BHARDWAJ ENTERPRISES PVT LTD	pratap sahani	9871437605	-	12-10-2026
			---do----	MISC DJ	549/2026	28-10-2026	BANK OF BARODA Vs RISHABH KUMAR	umesh joshi	9910568669	advocateumesh2005@gmail.com	23-10-2026
			---do----	MISC DJ	554/2026	29-10-2026	SH BHANU SINGH PROP Vs MR NARENDER CHHABRA, PROP	a a legal services	9555552354	aalegalservices4774@gmail.com	06-10-2026
			---do----	MISC DJ	556/2026	31-10-2026	POONAM AGGARWAL Vs RAKESH	bhaskar tiwari	9810146082	vakilguru@gmail.com	29-10-2026
			---do----	MISC DJ	557/2026	31-10-2026	TUSHAR AGGARWAL Vs JAGDISH	bhaskar tiwari	9810146082	vakilguru@gmail.com	29-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do----	MISC DJ	558/2026	31-10-2026	POONAM AGGARWAL Vs JAGDISH	bhaskar tiwari	9810146082	vakilguru@gmail.com	29-10-2026
			---do----	OMP (COMM)	4/2026	09-10-2026	RAMAN KALRA Vs MS SBI CARDS AND PAYMENT SERVICES LIMITED	ayush gupta	9958525460	ayushadv2009@gmail.com	08-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	01-10-2026	CS (COMM)/500/2026	HOSPICARE SYSTEM THROUGHITSSOLEPROPRIETOR SMT MEENA GOY AL, THROUGH SPA VIKAS GOYAL Vs MS BHAGWATI TRADERS THROUGH ITS SOLE PROPRIETOR	HEMANT KAUSHIK	19899957273	Hemantkaushil<2660@gmail.com	29.09.2026
			301, New Court Building	CS (COMMERCIAL)	07-10-2026	CS (COMM)/512/2026	JYOTHIS CONSTRUCTIONS Vs SAM INDIA BUILTWELL PVT LTD	Piyo Harold Jaimon	9958983495	PIYO96HARNOLD@GMAIL.COM	03.10.2026
			301, New Court Building	CS (COMMERCIAL)	08-10-2026	OMP MISC (COMM)/4/2026	ELAN FASHION Vs N AND S EXPORTS	KAILASH CHAND	9711133630	MILINDGARGPRAKASH@GMAIL.COM	06.10.2026
			301, New Court Building	CS (COMMERCIAL)	08-10-2026	Ex. - Award by Arb./87/2026	KOTAK MAHINDRA PRIME LTD Vs AYUSH JAIN	Amit Kumar Sinha	9990559331	KMSPARTNER@GMAIL.COM	04.10.2026
			301, New Court Building	CS (COMMERCIAL)	08-10-2026	Ex. - Award by Arb./88/2026	KOTAK MAHINDRA PRIME LTD Vs MOHIT KUMAR	Amit Kumar Sinha	9990559331	KMSPARTNER@GMAIL.COM	04.10.2026
			301, New Court Building	CS/COMMERCIAL	08-10-2026	MISC DJ/1012/2026	AJAY KUMAR Vs RAJESH KUMAR	AJAY KUMAR	9995789788	AJAYKUMARADV123@GMAIL.COM	03.10.2026
			301, New Court Building	CS (COMMERCIAL)	09-10-2026	CS (COMM)/521/2026	MAHAPRAGYA ENTERPRISES PVT LTD Vs SANVIE RETAIL PRIVATE LIMITED	NEELAM MALIK	7303296156	NEELAMMAILI@GMAIL.COM	29.09.2026
			301, New Court Building	CS (COMMERCIAL)	09-10-2026	CS (COMM)/522/2026	GEX GARMENTS PVT LTD Vs SANVIE RETAIL PRIVATE LIMITED	NEELAM MALIK	7303296156	NEELAMMAILI@GMAIL.COM	29.09.2026
			301, New Court Building	CS (COMMERCIAL)	09-10-2026	CS (COMM)/523/2026	M S SHREE GIRIRAJ TEXTILES Vs ARV IMPORT EXPORT OPC PRIVATE LIMITED	DEVENDER KR. DHIRYAN	9811403534	devenderdhiryan@gmail.com	01.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	10-10-2026	CS (COMM)/524/2026	DAYAL SINGH KALSI - SENIOR CITIZEN Vs SUKHDEV SINGH	P ADAM K. KHANNA,	8800268148	ADVMOHITKHANNA<@GMAIL.COM	01.10.2026
			301, New Court Building	CS (COMMERCIAL)	12-10-2026	CS (COMM)/526/2026	VIKASH NAHAR Vs ANIL SHARMA	SIDDHANT DHIGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	06.10.2026
			301, New Court Building	CS (COMMERCIAL)	12-10-2026	CS (COMM)/527/2026	UNION BANK OF INDIA Vs MS VAISHNAVI COLLECTION	Rajeev Sagar	9810021846	sagarandsagar@live.com	07.10.2026
			301, New Court Building	CS (COMMERCIAL)	13-10-2026	CS (COMM)/529/2026	SHIV KUMAR SHARMA Vs S J ENTERPRISES AND ORS	TRILOK SINGH	968466963	advocatemanishkumar@outlook.com	06.10.2026
			301, New Court Building	CS (COMMERCIAL)	13-10-2026	CS (COMM)/530/2026	ARKAYLITE ELECTRICALS PVT LTD Vs DEVENDRA NATH GUPTA	SUNIL KUMAR VERMA	8076881188	Advsunilverma.delegal@email,com	08.10.2026
			301, New Court Building	CS (COMMERCIAL)	13-10-2026	CS (COMM)/531/2026	SURENDER KUMAR, Vs VIMLESH	PANKAJ SINGHAL	9891475320	PANKAJSINGHAL.ADVOCATE@GMAIL.COM	08.10.2026
			301, New Court Building	CS (COMMERCIAL)	15-10-2026	Execution (Comm.)/188/2026	VIJAY KUMAR Vs Vineet Khanijow	TILAK RAJ	9818939888	akshay.rkc@gmail.com	13.10.2026
			301, New Court Building	CS (COMMERCIAL)	16-10-2026	CS (COMM)/534/2026	SHUBHAM AUDIO VIDEO PVT LTD Vs Poswal Music India Pvt Ltd	LEX LEGALIZER	7303296156	LEXLEGALADV@GMAIL.COM	12.10.2026
			301, New Court Building	CS (COMMERCIAL)	17-10-2026	Execution (Comm.)/193/2026	PSJ INTERNATIONAL TRADING LLP VS VEDANTA NOTE BOOK INDUSTRIES Vs M/S VEDANTA NOTE BOOK INDUSTRIES AND ANR	NITIN KUMAR JAIN	9873600240	NKJ1979@YAHOO.COM	13.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	17-10-2026	CS (COMM)/537/2026	Medicalbridge Innovative Services Pvt Ltd Vs Kaga Studio Pvt Ltd	Chakitan Vikram Shekher Papta	9129999918	chakitanpapta@gmail.com	15.10.2026
			301, New Court Building	CS (COMMERCIAL)	22-10-2026	Ex. - Award by Arb./90/2026	BHARAT PETROLEUM CORPORATION LIMITED Vs ICON CONTROLS PVT LTD	KUNAL KALRA	9871028645	KUNAL123@GMAIL.COM	12.10.2026
			301, New Court Building	CS (COMMERCIAL)	22-10-2026	Execution (Comm.)/195/2026	HARISH KUMAR GOEL Vs YOGESH KUMAR	M.L. Sharma	9810318865	mlsharma520@outlook.com	14.10.2026
			301, New Court Building	CS (COMMERCIAL)	23-10-2026	Execution (Comm.)/196/2026	Sanjay Gupta Vs Lajja Ram and sons	V K SHARMA	9811116149	V KSHARMA ADV @GMAIL.COM	14.10.2026
			301, New Court Building	CS (COMMERCIAL)	29-10-2026	CS (COMM)/541/2026	SHRI PASHUPATI NATH PAPERS Vs SACHIN ENTERPRISES	Prashant Parihar	9971307856	PRASHANT. INTRALEGEM@OUTLOOK.COM	27.10.2026
			301, New Court Building	CS (COMMERCIAL)	29-10-2026	CS (COMM)/542/2026	Sonu Jain Vs Mohd Zahid	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	28.10.2026
			301, New Court Building	CS (COMMERCIAL)	29-10-2026	MISC DJ/1058/2026	Bank of Baroda Vs Ankit Arya	UMESH JOSHI	9910568669	advumeshjoshi@gmail.co	23.10.2026
			301, New Court Building	CS (COMMERCIAL)	30-10-2026	CS (COMM)/543/2026	Jai Bajrangi Textile Vs Usha Devi	GAURAV SHARMA	9861695953	GAURV@GMAIL.COM	22.10.2026
			301, New Court Building	CS (COMMERCIAL)	30-10-2026	CS (COMM)/544/2026	PALLAV SINGHAL Vs SHRIKANT PORWAL PROPRIETOR PARTNER OF OM COLLECTION	S.K SINHA	7428314365	SKADVOCATE @GMAIL.COM	27.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	31-10-2026	Execution (Comm.)/200/2026	TANU GUPTA AND ANR Vs sagar kumar	AKHILESH KUMAR DIXIT	9717927002	AKHILESHKUMARDIXIT@GMAIL.OM	29.10.2026
			301, New Court Building	CS (COMMERCIAL)	31-10-2026	CS (COMM)/546/2026	Shree Bankey Behari Fabrics Private Limited Vs Kamlesh Chandak Prop Shiv Om Fabrics	NEELAM MALIK	7303296156	NEELAMMAILI@GMAIL.COM	27.10.2026
			301, New Court Building	CS (COMMERCIAL)	31-10-2026	CS (COMM)/548/2026	Vivek Sain Vs Rajesh Kumar Gupta	SONU PANDEY	9599454759	advocatesk pandey2018@zgmail.com	31.10.2026
			301, New Court Building	CS (COMMERCIAL)	31-10-2026	MISC DJ/1087/2026	PANASONIC LIFE SOLUTIONS INDIA PVT LTD Vs Mr Dinesh Kumar	SHRA VAN KUMAR BANSAL	6201970125	unitedrnarkrdtunitedandunired.com	24.10.2026
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	01-10-2026	Execution (Comm.)/183/2026	AR AGENCIES Vs MAYA SAREE MAHAL	BRIJ PALSINGH	9811702566	brijpalsingh0167@gmail.com	01-10-2026
			ROOM NO 208	COMMERCIAL	05-10-2026	Ex. - Award by Arb./86/2026	SBI CARDS AND PAYMENT SERVICES LTD Vs VISHWA PRAKASH SHARMA	MOHD RASHID	9811988189	vrkhanass@gmail.com	05-10-2026
			ROOM NO 208	COMMERCIAL	05-10-2026	CS (COMM)/505/2026	PRASHANT AGGARWAL SOLE PROPRIETOR OF SHRI SHYAM GARMENTS Vs MOHAMMAD IRSHAD ANSARI	KMA LAW OFFICE	9717468652	admin@kmalaoffice.com.	02-10-2026
			ROOM NO 208	COMMERCIAL	05-10-2026	CS (COMM)/506/2026	AJIT AGGARWAL PROPRIETOR OF KG APPARELS Vs AKHILESH KUMAR	NITIN GARG	9811865967	gglegalconsultants@gmail.com	05-10-2026
			ROOM NO 208	COMMERCIAL	05-10-2026	CS (COMM)/507/2026	TURACO PIGMENTS AND CHEMICALS Proprietor Anshu Bhardwaj Vs MONATO BRANDS PRIVATE LIMITED	ATUL KRISHNA	8010414123	Advocateatulkrishna@gmail.com	30-09-2026
			ROOM NO 208	COMMERCIAL	05-10-2026	CS (COMM)/508/2026	Shree Bankey Behari Fabrics Pvt Ltd Vs NITIN KUMAR MITTMITTAL	Neelam Malik	7303296156	neelam.malik8512@gmail.com	29-09-2026
			ROOM NO 208	COMMERCIAL	07-10-2026	CS (COMM)/515/2026	Sonu Jain Vs Sushil Kumar Jain	PIYUS H KATYAL	8700925528	piyushkatyal98@gmail.com	07-10-2026
			ROOM NO 208	COMMERCIAL	08-10-2026	CS (COMM)/517/2026	ARKAYLITE ELECTRICALS PVT LTD Vs SERAJUDIN	SUNIL KUMAR VERMA	9971113447	sunilverma.delegal@gmail.com.	07-10-2026
			ROOM NO 208	COMMERCIAL	08-10-2026	CS (COMM)/518/2026	Quadis Services Private Limited Vs Jatin Awana	MAYUR SINGHAL	9990013964	lexparchambers@gmail.com	08-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	09-10-2026	Ex. - Award by Arb./89/2026	RAINBOW PACKAGING INDUSTRIES Vs INDIA LIGHT SOLUTIONS PVT LTD	SHUBHAM CHABBRA	9873655670	vipinyadav.03@gmail.com	09-10-2026
			ROOM NO 208	COMMERCIAL	10-10-2026	CS (COMM)/525/2026	Parmod Jain Vs Amit Kumar Jain	PIYUS H KATYAL	8700925528	piyushkatyal98@gmail.com	46305
			ROOM NO 208	COMMERCIAL	12-10-2026	Execution (Comm.)/186/2026	M/s Suresh Apparels Vs ANURAG JAIN	Bharat Gupta	926830000	Not mentioned	46305
			ROOM NO 208	COMMERCIAL	12-10-2026	Execution (Comm.)/187/2026	DHERAJ KUMAR Vs DIWAKAR KUMAR SINGH	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	46307
			ROOM NO 208	COMMERCIAL	16-10-2026	Execution (Comm.)/190/2026	KING TEXTILES Vs CASTAM JEANS	SHIVAM SHARMA	9582535164	advshivamsharma1@gmail.com	46311
			ROOM NO 208	COMMERCIAL	16-10-2026	Execution (Comm.)/191/2026	Phool Kumar Vs Deepak Aggarwal and Anr	DINESH KUMAR AGGARWAL	99905688798	Not mentioned	46311
			ROOM NO 208	COMMERCIAL	16-10-2026	Execution (Comm.)/192/2026	MS SARAOGI SUPER SALES PVT LTD Vs MS MAA AMBEY TEXTILES	HIMANSHU GUPTA	9971146714	advocatehimanshu27@gmail.com	12-10-2026
			ROOM NO 208	COMMERCIAL	17-10-2026	Execution (Comm.)/194/2026	SHRI NITESH KUMAR PROP OF Ms DELHI CARE SYSTEM Vs Ms HOSPIMED LIFE SCIENCE	MOHD ISHRAFIL ANSARI	9910558377	mohdishrafil@hotmail.com	17-10-2026
			ROOM NO 208	COMMERCIAL	27-10-2026	OMP (COMM)/21/2026	Institute of Human Behaviour Allied Science IHBAS Vs ASHISH GUPTA	Tushar Sannu	9911991166	adv.tusharsannu@gmail.com	23-10-2026
			ROOM NO 208	COMMERCIAL	27-10-2026	Ex. - Award by Arb./91/2026	KOGTA FINANCIAL INDIA LIMITED Vs Kamal Chaudhary	Sondhi & Partners	9999925860	deepankur@sondhipartners.com	27-10-2026
			ROOM NO 208	COMMERCIAL	27-10-2026	Ex. - Award by Arb./92/2026	SUNDARAM FINANCE Vs DIVYAKASHI APPAREL	NITIN MEHTA	8802218291	advocate.mehtassoociate09@gmail.com	24-10-2026
			ROOM NO 208	COMMERCIAL	27-10-2026	CS (COMM)/539/2026	Ms Apoorva Verma Vs Shri Satveer Singh Satbir Singh	Pulkit Aggarwal	9971001141	pulkit@plegal.in	24-10-2026
			ROOM NO 208	COMMERCIAL	28-10-2026	Execution (Comm.)/198/2026	CANARA BANK Vs VIKRAM (BORROWER) AND ANOTHER	Not Mention	Not Mention	Not Mention	28-10-2026
			ROOM NO 208	COMMERCIAL	28-10-2026	CS (COMM)/540/2026	SHRI PASHUPATI NATH PAPERS Vs DEEPAK AGGARWAL SONS	Prashant Parihar	9971307856	prashant.intralegem@outlook.com	28-10-2026
38	**SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	SHAHDARA	OMP I(COMM) 16/2026	01.10.2026	PIRAMAL FINANCE LIMITED VS GAGAN AHUJA	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com			29.09.2026
			EX(COMM) 184/2026	01.10.2026	ADITYA TEX FAB VS ABBAS RAJA @ MOHD ABBAS	BHARAT DEEP SINGH	9911770005	bharatdeepsingh.advocate@gmail.com			17.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			MISC DJ 974/2026	01.10.2026	NEHA KALRA VS VINOD ARORA	S. B. PANDEY	9313780408	8bpanday7@yahoo.com			29.09.2026
			CS(COMM) 501/2026	01.10.2026	BANK OF INDIA VS PANKAJ TYAGI & ANR.	V P TIWARI	9990182901	vptiwariadvocate@gmail.com			25.09.2026
			CS(COMM) 502/2026	03.10.2026	JAI BAJRANGI TEXTILE VS ANOOP RAWAT	GAURAV SHARMA	9220171119	gnlegal.in@gmail.com			12.09.2025
			EX(COMM) 185/2026	05.10.2026	RAHUL JAIN VS VIVEK YADAV	SHIV KUMAR	9891417713	shivkumarshastriadv@gmail.com			14.09.2026
			CS(COMM) 509/2026	05.10.2026	M/S SWAGAT HOSIERY VS ANJANIDEVI AKURATI	VARUN MITTAL	9990413737	info@lexzenlawgroup.com			04.10.2026
			CS(COMM) 510/2026	06.10.2026	AJIT AGARWAL VS BABU LAL NEMANI	NITIN GARG	9811865967	gglegalconsultants@gmail.com			03.10.2026
			CS(COMM) 511/2026	06.10.2026	M/S NS INTERIOR CONTRACTS PVT LTD VS M/S LA ROCHE HOTELS AND RESORTS AND ORS	ADITYA SINGH	9811019332	ARYANS.LAW@GMAIL.COM			06.10.2026
			CS(COMM) 513/2026	07.10.2026	PARIDHI ROHTAGI VS IIFL HOME FINANCE LTD & ANR	VISHNU SHARMA	9871705230	vishnushr@gmail.com			01.10.2026
			CS(COMM) 514/2026	07.10.2026	KAMAL KUMAR VS MOHD ZAHID	ADITYA JAIN	8383953944	jain.adityaraj@yahoo.com			06.10.2026
			CS(COMM) 516/2026	08.10.2026	M/S ORIENT ELECTRIC LTD VS CROWN TRADING CO & ANR	KAPIL KUMAR GIRI	9899739391	kapilkumargiri171@gmail.com			07.10.2026
			CS(COMM) 519/2020	08.10.2026	ARKAYLITE ELECTICALS PVT LTD VS ANKIT KUMAR	SUNIL KUMAR VERMA	9971113447	advsunilverka.delegal@gmail.com			07.10.2026
			CS(COMM) 520/2026	08.10.2026	TUSHAR JAIN VS MANISH A JAIN	SHREYEK GUPTA	9711424345	SHREYEK@HORIZONASSOCIATES.IN			08.10.2026
			CS(COMM) 528/2026	12.10.2026	KAVITA VS DESH RAJ	SHEKHAR AGGARWAL	9999745011	shekhar.aggarwal@yahoo.co.in			08.10.2026
			CS(COMM) 532/2026	13.10.2026	AM/S APOLLO PIPES LIMITED VS M/S PARWATI TRADING	NAVDEEP KUMAR	9958607121	advocatenavdeepkumar@gmail.com			12.10.2026
			EX(COMM) 189/2026	15.10.2026	RAJNI JAIN VS FAST N FURIOUS MOTOREN	SUKHVINDER SINGH GULATI	9899732673	adv.gsgulati@gmail.com			10.10.2026
			CS(COMM) 533/2026	15.10.2026	PRADEEP KUMAR VS SAHIB KUNWAR JEET SINGH	MOMIN KHAN	9891158390	mominkhanadvocatef416@gmail.com			14.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			CS(COMM) 535/2026	16.10.2026	STATE BANK OF INDIA VS ROSHANIBEN PANKAJ BHAI NAINAMA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com			15.10.2026
			CS(COMM) 536/2026	16.10.2026	CFC CARRIERS PVT LTD VS AARMA INDIA RUDRAPUR	ABHISHEK MANHAS	8360674179	advabhishekmanhas@gmail.com			25.09.2026
			CS(COMM) 538/2026	22.10.2026	M/S RAJDHANI ENTERPRISES VS REETA BHAYAN & ANR	RAJNI KANT	9810831361	legalroots@gmail.com			16.10.2026
			EX(COMM) 197/2026	28.10.2026	STATE BANK OF INDIA VS HEM LATA	ADITYA CHOUDHARY	9851465254	adv.adityachoudhary@gmail.com			28.10.2026
			EX AWARD 93/2026	29.10.2026	KOGTA FINANCIAL INDIA LIMITED Vs AGAM GOYAL	DEEPANKUR SONDHI	99999255860	DEEPANKUR@SONDHIPARTNERS.COM			24.10.2026
			EX(COMM) 199/2026	29.10.2026	AKASH DEEP VS PAWAN KUMAR	PARVEEN	9910231750	parveen198280@gmail.com			13.10.2026
			EX AWARD 94/2026	30.10.2026	DEEPAK VS M/S AMO MOBILITY SOLUTION PVT LTD	SANJAY GUPTA	9810262231	toshima2612@yahoo.co.in			22.10.2026
			CS(COMM) 545/2026	30.10.2026	FRICTION TECH AUTO VS BALAJI ENTERPRISES	AMIT CHAUDHARY	9868771833	advamitchoudhary@gmail.com			29.10.2026
			CS(COMM) 547/2026	31.10.2026	M/S MERIT HEALTHCARE VS CERY PHARMACEUTICALS PVT LTDQ	MAHESH K CHAUDHARY	9811211232	advocatemahesh56@gmail.com			31.10.2026
			MISC DJ 1088/2026	31.10.2026	MS GALAXY NON WOVEN VS MOHD FAHEEM	ARCHITSINGHAL	9565412546	advarchitsinghal@gmail.com			29.10.2026
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	Ex - Award by Arb/85/2026	KOTAK MAHINDRA BANK LTD Vs GAURAV	Monty Singh(P),	9999988060	-	01-10-2026	29-09-2026
				COMMERCIAL	Ex - Award by Arb/84/2026	KOTAK MAHINDRA BANK LTD Vs CHETAN	Monty Singh(P),	9999988060	-	01-10-2026	29-09-2026
				COMMERCIAL	CS (COMM)/504/2026	MS SHALINI SHARMA AND ANR Vs MR	Ankit Mehta(P),	9313700115	LEGALPAWANrffGMAIL.COM	03-10-2026	30-09-2026
				COMMERCIAL	CS (COMM)/503/2026	INDIAN BANK Vs MOHD RIZWAN	MANOJ KUMAR ARORA(P),	981125407	anvakil378@gmail.comIN	03-10-2026	01-10-2026
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM)/711/2026	01-10-2026	LAXMI PLASTIC THROUGH ITS PROPRIETOR JITENDER Vs RAJDHANI BOOT HOUSE THROUGH ITS PROPRIETOR AJEET	SHYAM SUNDAR TIWARI(P),	852744770	advshyamsundar65@gmail.com	30-09-2026
					CS (COMM)/712/2026	01-10-2026	NARESH KUMAR @ RAM NARESH DAS Vs AMIT SOLANKI	KAPTAN SINGH(P),	9810212477	pardeepvijayran@gmail.com	30-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/718/2026	03-10-2026	Jain Retailers Vs Khatu Shyam Electronics	Mudit Sood(P),	999932126		01-10-2026
					CS (COMM)/717/2026	03-10-2026	BANK OF BARODA Vs Dinesh Kumar	Geetanjali Sharma(P),	8447833470	advocate.134@gmail.com	01-10-2026
					CS (COMM)/719/2026	05-10-2026	Nicholas Healthcare Limited Vs KALPESH RAMESH BRAMHECHA	Pranav Sapra(P),	9953290847	pranavsapra.adv@gmail.com	03-10-2026
					CS (COMM)/721/2026	06-10-2026	Pradeep Bhagat Vs Jovian Creations Pvt Ltd	mirtunjay singh narooka(P),	9899184570	advobsrathore@yahoo.com	05-10-2026
					CS (COMM)/722/2026	06-10-2026	A G ENTERPRISES Vs PRIME EXPORTS AND ANR	DEEPANSHU GARG(P),	9700510442	legalassist.co.in@gmail.com	05-10-2026
					CS (COMM)/720/2026	06-10-2026	BANK OF BARODA Vs NITISH KUMAR	SUSHIL SAPRA(P),	7982175989	sushilkrsapraadvocate@gmail.com	05-10-2026
					CS (COMM)/732/2026	07-10-2026	Madhusudan Elastics Through its Proprietor Sh Shyam Garera Vs M/S KOLOUR SPINTEK LTD	Raj Kamal Singh(P),	9891688600	advocatemayankbansal@gmail.com	05-10-2026
					CS (COMM)/735/2026	08-10-2026	State Bank of India Vs Sh VIJAY KUMAR	Sweety Sood(P),	9811786067	msssoodadvocate@gmail.com	06-10-2026
					CS (COMM)/736/2026	08-10-2026	State Bank of India Vs SHYAM GUPTA PROP OF SHRI SHYAM NETWORKS	Gopal Chand Sharma(P),	9810210838	vijayprakash9682@gmail.com	07-10-2026
					CS (COMM)/738/2026	09-10-2026	NICHOLAS HEALTHCARE LTD Vs Tintu Kumari B	Bhawna Jain(P),	9810905600	bhawnaadv.17@gmail.com	08-10-2026
					CS (COMM)/737/2026	09-10-2026	ASIAN PAINTS LTD Vs SANJEEV PAINTS AND HARDWARE	Amit Kumar(P),	9911686165	amitsingh@gmail.com	08-10-2026
					CS (COMM)/741/2026	12-10-2026	VIKAS JAIN PROP OF M/S RAJRISHI STEEL Vs M/S SURYANSH TRADEX PVT LTD AND ORS	HARINDRA YADAV(P),	8700266217	yadavharindra018@gmail.com	09-10-2026
					CS (COMM)/743/2026	13-10-2026	Shri Chandra Shekhar Ojha Vs Pinnacle Piling India Pvt Ltd	ANANT RAO(P),	9911355489	kumar.rabindra27005@gmail.com	12-10-2026
					CS (COMM)/744/2026	13-10-2026	EKAM CONSTRUCTION PVT LTD Vs M/S BALA G MOULD AND MACHINERY SOLUTION AND ORS	Rahul manik(P),	9289296060	rahulmaliklb@gmail.com	12-10-2026
					CS (COMM)/750/2026	22-10-2026	NICHOLAS HEALTHCARE LIMITED Vs NARENDRA SINGH	Pranav Sapra(P),	9953290847	pranavsapra.adv@gmail.com	17-10-2026
					CS (COMM)/752/2026	24-10-2026	LOREAL SA Vs AMIT KUMAR ARORA	Shravan Bansal(P),	6201970125	unitedmark@unitedlandunited.com	22-10-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/756/2026	27-10-2026	HTL Metal Pvt Ltd Vs Mukesh Kumar Bagrecha	Purvesh Buttan(P),	9818208200	purveshbhuttan@gmail.com	24-10-2026
					CS (COMM)/757/2026	28-10-2026	M/S ESHANOVA PHARMA LLP Vs SILICON FORMULATION BAWAL AND ORS	Aayushi Gupta(P),	9599644689	advaayushig@gmail.com	27-10-2026
					CS (COMM)/762/2026	28-10-2026	State Bank of India Vs ROSHAN PAL NOW DECEASED THROUGH HIS LR FATHER LAKHMI CHAND	JAWAHAR CHAWLA(P),	9312965659	chawla8jl@gmail.com	27-10-2026
					CS (COMM)/763/2026	28-10-2026	State Bank of India Vs SHAMO DEVI NOW DECEASED THROUGH LRS SH SAGAR AND SH BIJENDER	JAWAHAR CHAWLA(P),	9312965659	chawla8jl@gmail.com	27-10-2026
					CS (COMM)/759/2026	28-10-2026	M/S ETALORS TRADERS PVT LTD Vs RAJ SAHA	salman sheikh(P),	8920048700	vattax07@gmail.com	27-10-2026
					CS (COMM)/761/2026	28-10-2026	CANARA BANK Vs POONAM SINHA	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	27-10-2026
					CS (COMM)/760/2026	28-10-2026	CANARA BANK Vs RAJ KUMAR	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	27-10-2026
					CS (COMM)/758/2026	28-10-2026	SMT KIRAN Vs MOHD FIROJ	Dilip kumar Dube(P),	9711760305	ddubey@gmail.com	27-10-2026
					CS (COMM)/769/2026	30-10-2026	CANARA BANK Vs SV ENGG WORKS THROUGH ITS PROP SH SANJAY VERMA	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	27-10-2026
					CS (COMM)/768/2026	30-10-2026	CANARA BANK Vs RUCHIKA SINGHAL WIFE AND LEGAL HEIR OF NIRMESH SINGHAL SINCE DECEASED PROP OF SHRI BALAJI INDUSTRIE	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	28-10-2026
					CS (COMM)/770/2026	30-10-2026	NARENDER KUMAR Vs SANJAY NARANG	HARISH KUMAR(P),	7988706226		28-10-2026
					CS (COMM)/771/2026	30-10-2026	EVAN AUTOMATION PVT LTD Vs NUTECH CONTRACTS PVT LTD	NIKHIL RASTOGI(P),	989108891	gvnlitigation@gmail.com	28-10-2026
					CS (COMM)/767/2026	30-10-2026	Varun Juneja Vs M/S SDLC PROJECTS PVT LTD AND ORS	Gaurav(P),	9711615956	legal1.lawwallet@gmail.com	28-10-2026
					CS (COMM)/773/2026	30-10-2026	VIJENDER PLASTICS Vs KRISHNA FOOT WEAR	Prashant Chauhan(P),	7769989500	prtlegalsolutions@gmail.com	28-10-2026
41	**SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT./SH.VINOD**	NORTH-WEST	--								
42	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	110	Civil		-	-		not mentioned in e-filing portal		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/640/2026	01-10-2026	Mohammad Tosib and Anr Vs Relaxo Hi-Tech Appliances and Ors	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/641/2026	01-10-2026	STATE BANK OF INDIA Vs BIMLA DEVI	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/642/2026	01-10-2026	JAI BALA JI STEELS Vs SHREE SHYAM INDUSTRIES	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/644/2026	01-10-2026	JAI BALA JI STEELS Vs VINAYAK TRADERS	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2271/2026	01-10-2026	ARKA FINCAP LIMITED Vs ANIL KUMAR BAG	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2272/2026	01-10-2026	Idfc First Bank Vs ROHIT SENGAR 7361	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2273/2026	01-10-2026	Idfc First Bank Vs SHIV KUMAR 5945	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2274/2026	01-10-2026	Idfc First Bank Vs KUMAR JYOTI RANJAN 0973	RAVI CHAUHAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2275/2026	01-10-2026	Kotak Mahindra Bank Ltd Vs JAI MATA DI TEMPO SERVICES 2890	PARAS AGGARWAL(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2276/2026	01-10-2026	Kotak Mahindra Bank Ltd Vs NITESH KUMAR SINGH 9382	Manish Sharma(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2277/2026	03-10-2026	Kotak Mahindra Bank Ltd Vs HARSH	Manish Sharma(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Misc Ex/23/2026	03-10-2026	Saroj Gupta Vs YASH FANS	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Misc Ex/24/2026	03-10-2026	GHANISH DHAWAN Vs SS AIR HYDRO	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/645/2026	03-10-2026	Harsh Plastics Vs Shiv Shakti Plastic	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/646/2026	03-10-2026	Bank of Baroda Vs sunny kumar	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/647/2026	03-10-2026	V R Multimetal Vs SHREE SIDDHIVINAYAK DS INTERNATIONAL	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS DJ/829/2026	03-10-2026	VMT MOTORS LLP Vs Chander Singh, Proprietor	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					MISC DJ/1617/2026	03-10-2026	BANK OF BARODA Vs GHANSHYAM	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2286/2026	03-10-2026	KOTAK MAHINDRA BANK LTD Vs SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2287/2026	03-10-2026	KOTAK MAHINDRA BANK LTD Vs SHREE VAGHESHWARI ROADWAYS	Varun Sharma(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2288/2026	03-10-2026	SHRIRAM FINANCE LTD Vs ANKIT KUMAR	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2289/2026	03-10-2026	SHRIRAM FINANCE LTD Vs JONI DHAKA	SHANKER SEHGAL(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2290/2026	03-10-2026	PEEJAY FINANCE CO. LTD Vs SMT VEENA GUPTA	Banke Bihari Sharma(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2291/2026	03-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KOMAL AKASH BINAWAT	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2292/2026	03-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DATTATRAY BHASKAR PACHARNE	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2293/2026	03-10-2026	PIRAMAL FINANCE LIMITED Vs MUDABBIR ALI	Sahil Talwar(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2294/2026	03-10-2026	PIRAMAL FINANCE LIMITED Vs RISHABH HARISH	Ms REEMA BATRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2295/2026	03-10-2026	PIRAMAL FINANCE LIMITED Vs DEO PRASAD KAIWART SCUCL001F259	Ankur Sharma(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2296/2026	03-10-2026	PIRAMAL FINANCE LIMITED Vs MOHD SHAHNAWAZ KHAN UCL0000372031	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2297/2026	05-10-2026	PIRAMAL FINANCE LIMITED Vs AJAY MOHAR SINGH	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/648/2026	05-10-2026	ASHISH GUPTA Vs LEATHER CEATRA OPC PVT LTD	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2308/2026	05-10-2026	SHRIRAM FINANCE LTD Vs ROHIT KUMAR	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2309/2026	05-10-2026	PIRAMAL FINANCE LIMITED Vs DIPAK BALASAHEB MORE	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2310/2026	05-10-2026	PIRAMAL FINANCE LIMITED Vs VIKAS SHARMA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2311/2026	05-10-2026	Cnh Industrial Capital India Pvt Ltd Vs SAHRU	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2312/2026	05-10-2026	Kotak Mahindra Bank Ltd Vs PARVEZ KHAN CONSTRATOR	Vimal kumar Dhingra(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2313/2026	05-10-2026	Kotak Mahindra Bank Ltd Vs PRAKASH TRANSPORT COMPANY	Amit Bhardwaj(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2314/2026	06-10-2026	Kotak Mahindra Bank Ltd Vs PREM PAL	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/54/2026	06-10-2026	Mamta Vs HDB FINANCIAL SERVICES LTD	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Execution (Comm.)/215/2026	06-10-2026	VASU GUPTA Vs Sonia Plastics Pvt Ltd	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2329/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs SHASHI KUMAR 87068	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2330/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs GYAN CHAND 93296	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2331/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs SATENDER PREM SINGH 112406	ABHISHEK TYAGI(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2332/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs SITENDER SINGH 115685	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2333/2026	07-10-2026	Cnh Industrial Capital India Pvt Ltd Vs RAKSHIT BHUPENDER SINGH 98657	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					CS (COMM.)/649/2026	07-10-2026	MANJEET SINGH Vs M S BNM BREWERIES LLP	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/650/2026	07-10-2026	MS SK ENTERPRISES Vs MR HAZARI LAL AGGARWAL PROPRIETOR OF MS RR ENTERPRISES	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					MISC DJ/1618/2026	07-10-2026	NAPIN IMPEX LIMITED Vs Sushil Dhawan	Kapil Malik(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					MISC DJ/1619/2026	07-10-2026	IDBI BANK LTD Vs GAURAV MATTA	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					MISC DJ/1620/2026	07-10-2026	SURI AGRO FRESH PVT. LTD. Vs ROHIT ANEJA	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2342/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs MINTU	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2343/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs MECH FIN INFRA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2344/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs MOHIT KUMAR MISHRA	JAGRITI JAIN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2345/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs N K TIMBER TRADERS	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2346/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs R K CRANES SERVICES	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2347/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs RK BUILDING MATERIAL SUPPLIER	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2348/2026	07-10-2026	PIRAMAL FINANCE LIMITED Vs MOHIT	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2349/2026	07-10-2026	PIRAMAL FINANCE LIMITED Vs KHIMJI A MATANG	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2350/2026	07-10-2026	PIRAMAL FINANCE LIMITED Vs KSHITIZ GAURAV	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2351/2026	07-10-2026	PIRAMAL FINANCE LIMITED Vs GAITAMKUMAR BACHUVAN GOSWAMI	Sunny Arora(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2352/2026	07-10-2026	Cnh Industrial Capital India Pvt Ltd Vs ARUN SINGH	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2353/2026	07-10-2026	PIRAMAL FINANCE LIMITED Vs SHEHRIYA KHAN	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2354/2026	07-10-2026	PIRAMAL FINANCE LIMITED Vs RIYAJ ANSARI	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2355/2026	07-10-2026	KOTAK MAHINDRA BANK LTD Vs Malik Constructions	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2356/2026	08-10-2026	SHRIRAM FINANCE LTD Vs JITENDRA DHINGAN	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Execution (Comm.)/219/2026	08-10-2026	Aggarwal Metal Industries Through Its Proprietor Sh Sonu Aggarwal Vs POPULAR INDUSTRIES	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Execution (Comm.)/220/2026	08-10-2026	WINGROW GRAUVERS PVT. LTD. Vs NAKORA EXIM	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/653/2026	08-10-2026	BANK OF BARODA Vs MR DHARMENDRA KUMAR	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/654/2026	08-10-2026	BANK OF BARODA Vs ARUN KUMAR TYAGI	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/655/2026	08-10-2026	SH VISHAL SHARMA AND ANR Vs SH AJAY KUMAR PROP OF MS SHREE RAM TRADING COMPANY	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2379/2026	08-10-2026	KOTAK MAHINDRA BANK LTD Vs SUMIT KUMAR	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2380/2026	08-10-2026	KOTAK MAHINDRA BANK LTD Vs MITHLESH KUMAR MANTHAPURWAR	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2381/2026	08-10-2026	KOTAK MAHINDRA BANK LTD Vs SUMIT KUMAR	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2382/2026	08-10-2026	KOTAK MAHINDRA BANK Vs SUMIT KUMAR	abhayendra rai(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2383/2026	08-10-2026	KOTAK MAHINDRA BANK Vs SUMIT KUMAR	YAKSHU JINDAL(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2384/2026	08-10-2026	SHRIRAM FINANCE LTD Vs NEW YADAYV TOURIST THROUGH PROPRIETOR HARI OM YADAV	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2385/2026	08-10-2026	SHRIRAM FINANCE LTD Vs NEW YADAV TOURIST THROUGH PROPRIETOR HARI OM YADAV	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2386/2026	08-10-2026	SHRIRAM FINANCE LTD Vs NEW YADAV TOURIST THROUGH PROPRIETOR HARI OM YADAV	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2387/2026	08-10-2026	SHRIRAM FINANCE LTD Vs NEW YADAV TOURIST THROUGH PROPRIETOR HARI OM YADAV	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2388/2026	08-10-2026	SHRIRAM FINANCE LTD Vs NEW YADAV TOURIST THROUGH PROPRIETOR HARI OM YADAV	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2389/2026	08-10-2026	ARKA FINCAP LIMITED Vs MR JYOTI RANJAN PADHI	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (COMM.)/2390/2026 (I)	08-10-2026	ARKA FINCAP LIMITED Vs MR PRASANJIT MAHAKUD	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2391/2026 (I)	09-10-2026	PIRAMAL FINANCE LIMITED Vs GURWINDER SINGH	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2399/2026 (I)	09-10-2026	Nissan Renault Financial Services India Private Limited Vs SUHAIL KHAN	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2400/2026 (I)	09-10-2026	Kotak Mahindra Bank Ltd Vs LAKHAN 0972	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2401/2026 (I)	09-10-2026	Kotak Mahindra Bank Ltd Vs MOHD ARSHAD 7093	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2402/2026 (I)	09-10-2026	Kotak Mahindra Bank Ltd Vs RAHIL WOOD WORKS2538	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2403/2026 (I)	09-10-2026	Kotak Mahindra Bank Ltd Vs RAKESH KUMAR 7275	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2404/2026 (I)	09-10-2026	Kotak Mahindra Bank Ltd Vs JAI BHAGWAN LOGISTICS 9841	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2405/2026 (I)	09-10-2026	Kotak Mahindra Bank Ltd Vs JAI BHAGWAN LOGISTICS 8593	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/2406/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs JASWINDER KAUR 9035	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2407/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs SHADAB HUSSAIN 9852	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2408/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs JHUNNI LAL	RAVI KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2409/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs NASIR KHAN 3166	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2410/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs ANIL TRIMBAKRAO BHOOT	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2411/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs PRASAD S	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2412/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs ANUPAMA ANNIREDDY 1275	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2413/2026	09-10-2026	PIRAMAL FINANCE LIMITED Vs MAHADEV LAXMAN DHANAWADE UCL0000364306	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2414/2026	09-10-2026	PIRAMAL FINANCE LIMITED Vs SATISH ZAVERBHAI PUROHIT UCL0000201405	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2415/2026	10-10-2026	PIRAMAL FINANCE LIMITED Vs RITU PRADHAN	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/657/2026	10-10-2026	MS POOJA PACKAING INDUSTRIES Vs HALDIRAM BHUJIAWALA INC	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2443/2026	10-10-2026	KOTAK MAHINDRA BANK Vs SRISTY MILK UDYOG	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2444/2026	10-10-2026	KOTAK MAHINDRA BANK Vs SOURABH GARG	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2445/2026	10-10-2026	KOTAK MAHINDRA BANK Vs SOURABH GARG	RAJEEV JHA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2446/2026	10-10-2026	KOTAK MAHINDRA BANK Vs SABIR AAS MAUHMMAD	Dipesh Sharma(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2447/2026	10-10-2026	KOTAK MAHINDRA BANK Vs RUBI	RAMESH KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2448/2026	10-10-2026	KOTAK MAHINDRA BANK Vs N A ENTERPRISES	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2449/2026	10-10-2026	KOTAK MAHINDRA BANK Vs SHRI BALAJI LOGISTICS	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2450/2026	12-10-2026	SHRIRAM FINANCE LTD Vs IQBAL KHAN	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/658/2026	12-10-2026	RAJESH KUMAR Vs SHREE METALS THROUGH ITS PARTNERS	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/659/2026	12-10-2026	POOJA SHARMA Vs VINAYAK ASSOCIATES	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2441/2026	12-10-2026	Cnh Industrial Capital India Pvt Ltd Vs Avtar Singh Dahiya	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2442/2026	13-10-2026	Cnh Industrial Capital India Pvt Ltd Vs HEMA RAM	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Execution (Comm.)/221/2026	13-10-2026	Wingrow Gravures Pvt. Ltd. Vs Ansh Creations	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/661/2026	13-10-2026	M/S INNOVISION LIMITED Vs DTWELVE SPACES PRIVATE LIMITED	Bhaskar Vali(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2451/2026	13-10-2026	Kotak Mahindra Bank Ltd Vs RAHIL WOOD WORKS	Rajiv Kumar Jha(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2452/2026	13-10-2026	Kotak Mahindra Bank Ltd Vs JAMSED	NITIN GARG(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2453/2026	13-10-2026	Kotak Mahindra Bank Ltd Vs RK BUILDING MATERIAL SUPPLIER	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2454/2026	14-10-2026	Kotak Mahindra Bank Ltd Vs NEM CHAND MEENA	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2460/2026	14-10-2026	KOTAK MAHINDRA BANK Vs SHAHIL	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2461/2026	14-10-2026	KOTAK MAHINDRA BANK Vs VIKALP ENTERPRISES	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2462/2026	14-10-2026	KOTAK MAHINDRA BANK Vs RAJVEER	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2463/2026	15-10-2026	KOTAK MAHINDRA PRIME LTD Vs JITENDER	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/666/2026	15-10-2026	ANNU SALES Vs CELEBRITY BIOPHARMA LIMITED	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/673/2026	15-10-2026	PUNJAB NATIONAL BANK Vs PARTH GROVER	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/674/2026	16-10-2026	VISHAL SETHI THROUGH HIS SPECIAL POWER OF ATTORNEY HOLDER, SH RAJIV TALWAR AND ORS Vs YOGESH GARG ALIAS YOGESH GUPTA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2471/2026	16-10-2026	Shriram Finance Ltd Vs BINDA KUMAR SHARMA	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2475/2026	16-10-2026	Shriram Finance Ltd Vs AMRINDER SINGH	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2479/2026	16-10-2026	Kotak Mahindra Bank Vs RAMESH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2482/2026	16-10-2026	Kotak Mahindra Bank Vs VISHAL	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2486/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Shakti Anand	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2487/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs NADEEM CHAUDHARY	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2488/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Kalpesh Shivaji Garje	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2489/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Manav Chhabra	Siddharth(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2490/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Sukhjinder Singh	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2491/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Sandeep	AMIT KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2492/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Sandeep Sharma	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2493/2026	17-10-2026	PIRAMAL FINANCE LIMITED Vs Vikram Raj Sharma	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/675/2026	17-10-2026	STATE BANK OF INDIA Vs Sumer Singh	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2501/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs HARJEET SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2502/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs JAGSIR SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2503/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs GURBHEJ SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2504/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs BAGICHA SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2505/2026	22-10-2026	ORIX CORPORATION INDIA LIMITED Vs GURVIR SINGH NAGI	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2506/2026	22-10-2026	PIRAMAL FINANCE LIMITED Vs Mugle Ajam	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2507/2026	22-10-2026	KOTAK MAHINDRA BANK LTD Vs SUMIT KUMAR	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2508/2026	22-10-2026	PIRAMAL FINANCE LIMITED Vs Sarthak Jain	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2509/2026	22-10-2026	PIRAMAL FINANCE LIMITED Vs Paramjeet Singh	SANJEEV PATHAK(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2510/2026	22-10-2026	PIRAMAL FINANCE LIMITED Vs Faijan Muin Qureshi	SANJEEV PATHAK(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2511/2026	22-10-2026	PIRAMAL FINANCE LIMITED Vs Azad Kumar	SANJEEV PATHAK(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2512/2026	22-10-2026	Cnh Industrial Capital India Pvt Ltd Vs Satpal Singh	NAVEEN SHARMA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2513/2026	22-10-2026	Cnh Industrial Capital India Pvt Ltd Vs Joy Das	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2514/2026	23-10-2026	KOTAK MAHINDRA BANK LTD Vs SUMIT KUMAR	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2518/2026	23-10-2026	IDFC FIRST BANK LTD Vs KANCHAN SINGH	VAIBHAV(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2519/2026	23-10-2026	IDFC FIRST BANK LTD Vs DIVAKAR JHA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2522/2026	23-10-2026	IDFC FIRST BANK LTD Vs RAJESH BANSAL	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2524/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHANUMATI KUMARI STONE MINES	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2527/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANAND KUMAR SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2529/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ROSHAN KUMAR	Gaganpreet Singh Chawla(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2530/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANDIP MOHAKUD	PARAS AGGARWAL(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2532/2026	24-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ROZY KHATOON	abhayendra rai(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (MISC.) (COMM.)/5/2026	24-10-2026	ms tanvi freight and logistic solution through its proprietor Vs cholamandalam investment and finance company limited through its branch manager narela branch	Gaganpreet Singh Chawla(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					CS (COMM.)/676/2026	24-10-2026	STATE BANK OF INDIA Vs KRISHNA	Gaganpreet Singh Chawla(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/677/2026	24-10-2026	STATE BANK OF INDIA Vs KARAMBIR	Gaganpreet Singh Chawla(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/678/2026	24-10-2026	BANK OF BARODA Vs DHARMENDRA KUMAR	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/679/2026	24-10-2026	PUNJAB NATIONAL BANK Vs PURNA CHANDRA SAHOO	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/680/2026	24-10-2026	STATE BANK OF INDIA Vs DEEPAK	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/681/2026	24-10-2026	STATE BANK OF INDIA Vs KAMLESH	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2534/2026	24-10-2026	PIRAMAL FINANCE LTD Vs AMANDEEP SINGH	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2535/2026	24-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BESUVE NIENU	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2536/2026	24-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BIKASH CHANDRA JENA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2537/2026	24-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEENANATH MAHTO	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2538/2026	24-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHAMMAD SAHREYAR ALAM	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2539/2026	24-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SARTHIK RAUT	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2540/2026	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AYEKPAM GOVIND	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Execution (Comm.)/232/2026	27-10-2026	UCO BANK Vs Rajesh Kumar Yadav	ANURAG MISHRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/692/2026	27-10-2026	SHITTLA PAPER GLOBAL PVT LTD Vs KAILASH PACKAGING INDUSTRY AND ORS	JITENDER SHARMA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/693/2026	27-10-2026	ICICI BANK LTD. Vs RAJEEV KUMAR SINGH	ALOK KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/694/2026	27-10-2026	ICICI BANK LTD. Vs SUSHIL KUMAR	Yogesh Kumar Sharma(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2542/2026	27-10-2026	Kotak Mahindra Bank Ltd Vs ABAD KHAN	ALOK KUMAR(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (COMM.)/2543/2026 (I)	27-10-2026	Kotak Mahindra Bank Ltd Vs JAAN MOHAMMAD	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2544/2026 (I)	27-10-2026	Kotak Mahindra Bank Ltd Vs BANTI	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2545/2026 (I)	27-10-2026	Kotak Mahindra Bank Ltd Vs RAVEES RAO	Pranav Gupta(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2546/2026 (I)	27-10-2026	Kotak Mahindra Bank Ltd Vs SANJAY KUMAR SHARMA	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2547/2026 (I)	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NIHAR RANJAN SAIKIA	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2548/2026 (I)	27-10-2026	PIRAMAL FINANCE LIMITED Vs AKASHDEEP SINGH	PARV MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2549/2026 (I)	27-10-2026	PIRAMAL FINANCE LIMITED Vs MOHD ASIF	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2550/2026 (I)	27-10-2026	PIRAMAL FINANCE LIMITED Vs GURPREET SINGH	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2551/2026 (I)	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SURAJ BAHADUR SARKI	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/2552/2026	27-10-2026	SHRIRAM FINANCE LTD Vs POOJA VERMA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2553/2026	27-10-2026	SHRIRAM FINANCE LTD Vs SUKHDEV SINGH	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2554/2026	27-10-2026	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs BOBY KUMAR	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2555/2026	27-10-2026	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAURAV GOUD	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2556/2026	27-10-2026	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs RANJEETA KHANNA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2557/2026	28-10-2026	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs MONIKA SHARMA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/695/2026	28-10-2026	CERA SANITARYWARE LIMITED THROUGH ITS AUTHORISED SIGNATORY ARIF ALI SPECIAL POWER OF ATTORNEY HOLDER Vs MS ANTIQUE CERAMIC A PARTNERSHIP FIRM THROUGH ITS PARTNERS	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/696/2026	28-10-2026	JINDAL SHOE INTERNATIONAL Vs S R ENTERPRISES	Shravan Bansal(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/697/2026	28-10-2026	CROCS INC Vs RAJAN AWASTHI	Ashish Makhija(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (COMM.)/2582/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BAPPA AND BAPPA TOURS AND TRAVELS	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2585/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ATUL BHATI	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2586/2026 (I)	28-10-2026	TOYOTA FINACIAL SERVICES INDIA LTD Vs ATHARVA CHANDAN BAKARE	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2587/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARGADE SAVITA JAGDISH	MAYANK MAHAJAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2588/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANUP EKNATH YADAV	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2590/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BRAMHANAND SHIVAJI ADE	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2593/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BOTE SATISH SONYABAPU	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2597/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHOOMIKA KISAN SEWA KENDRA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2599/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DHANESH BABURAM YADAV	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/2600/2026	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHHUVARA SADIK A	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2601/2026	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANAND HARIBHAU BALHAL	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2602/2026	28-10-2026	TOYOTA FINANCIAL SERVICE INDIA LTD Vs ANJALI RAHUL YADAV	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2603/2026	28-10-2026	KOTAK MAHINDRA BANK Vs VS CHAUDHARY CRANE SERVICE	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2604/2026	28-10-2026	KOTAK MAHINDRA BANK Vs S KUMAR TRANSPORT COMPANY	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2605/2026	29-10-2026	KOTAK MAHINDRA BANK Vs SABIR	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/708/2026	29-10-2026	MALWA AUTOMOBILES PVT LTD Vs PIYUSH GUPTA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/709/2026	29-10-2026	Jitender Gupta Vs Bal Krishan Sharma	Yashvir Singh(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/710/2026	29-10-2026	Jitender Gupta Vs Vivek Sharma	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ/1742/2026	29-10-2026	MS JYNA ENTERPRISES Vs MS D P ENTERPRISES	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2624/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DINESH VANWAS KHOBRAGADE	Mandeep Bansal(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2625/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GHANSHYAM BORANA	Mandeep Bansal(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2626/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAJJAR DHAVAL VINODBHAI	SANDEEP GARG(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2627/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MORE SANTOSH RAJARAM	Anupam Singh(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2628/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NITIN MAHAVIR KAMBLE	MOHSIN KHAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2629/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NIKHIL THAKUR	Bhanu Deepak Mishra(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2630/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NEITU OBHAAN	ROHIT GOSWAMI(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2631/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs OM GOEL	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/2632/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NITU MADAWADIYA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2633/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAMOD RANGNATH KHURPE	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2634/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAVEEN KUMAR SONI	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2635/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PURVESH MAHENDRAKUMAR KHIVASARA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2636/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAHUL BALU KUMKAR	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2637/2026	29-10-2026	PIRAMAL FINANCE LIMITED Vs ROHIT HANMANT SANKPAL	B.S SHARMA	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2638/2026	29-10-2026	Idfc First Bank Vs VANDANA DWIVEDI	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2639/2026	29-10-2026	Idfc First Bank Vs MANOJ LOHIA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2640/2026	29-10-2026	Idfc First Bank Vs SANDHYA SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (I) (COMM.)/2641/2026	30-10-2026	Idfc First Bank Vs MOHD ASAD	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					Misc Ex/26/2026	30-10-2026	INVIXO CHEMICALS PVT LTD Vs AMIT PACHERWAL	ANUPAM SINGH (P)	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/711/2026	30-10-2026	MS MK INFRATECH Vs MS MASCON PROJECTS INDIA PRIVATE LIMITED	MOHSIN KHAN(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/712/2026	30-10-2026	UMC Mills Pvt Limited Vs Parikalp Care Limited	Bhanu Deepak Mishra(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2642/2026	30-10-2026	Kotak Mahindra Prime Ltd Vs AKASH BHARDWAJ	Pranav Gupta(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2643/2026	30-10-2026	Kotak Mahindra Prime Ltd Vs HARILAL SAH	Pranav Gupta(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2644/2026	30-10-2026	Idfc First Bank Vs DEEPAK KUMAR YADAV	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2645/2026	30-10-2026	Idfc First Bank Vs ARKO DEY	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (I) (COMM.)/2646/2026	30-10-2026	Idfc First Bank Vs MEHUL OBEROI	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (COMM.)/2647/2026 (I)	30-10-2026	Idfc First Bank Vs GULAB PRASAD	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2648/2026 (I)	30-10-2026	ARKA FINCAP LIMITED Vs ANOP SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2649/2026 (I)	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DELARA JAHAN AHMED	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2650/2026 (I)	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHINGANGBAM KIRAN DEVI	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2651/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JEET BAHADUR TAMANG	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					CS (COMM.)/702/2026	31-10-2026	GCN INFOTECH PVT LTD Vs RDP WORKSTATIONS PVT LTD AND ANR	ROHIT GOSWAMI(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2662/2026 (I)	31-10-2026	Idfc First Bank Vs RAJNI TEWATIA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2663/2026 (I)	31-10-2026	Idfc First Bank Vs SIYARAM SUMMER SINGH	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2664/2026 (I)	31-10-2026	Idfc First Bank Vs DINESH KUMAR SHARMA	RAJESH JANGRA(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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					OMP (COMM.)/2665/2026 (I)	31-10-2026	KOTAK MAHINDRA BANK Vs SHABRUN	Pranav Gupta(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2666/2026 (I)	31-10-2026	KOTAK MAHINDRA BANK Vs MOHIT LOGISTICS	Pranav Gupta(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2667/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANKET BALASAHEB BHADALE	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2668/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SENILA MUBINBHAI LAKHANI	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2669/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHALINI PATEL	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2670/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHIVANK MALIK	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2671/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SONU KUMAR	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2672/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAMREEN WAZIR	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	
					OMP (COMM.)/2673/2026 (I)	31-10-2026	TYOTA FINANCIAL SERVICES INDIA LTD Vs VINOD KUMAR GUPTA	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/2674/2026		TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNIL KUMAR	SHOBHIT VYAS(P),	not mentioned in e-filing portal	not mentioned in e-filing portal	

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43	SH. MOHD. FARRUKH/VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	307	Civil	-		-	-	-		
					CS (COMM.)/632/2026	01-10-2026	SARIKA RAJPUT Vs VINOD BHARDWAJ AND ANR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/633/2026	01-10-2026	M/S CHAUDHARY BATTERIES Vs ODIN SYSTEM PVT LTD	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2278/2026	01-10-2026	Kotak Mahindra Prime Ltd Vs PRADEEP SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2279/2026	01-10-2026	Idfc First Bank Vs SAKSHI SHUBHASH MANN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2280/2026	01-10-2026	Idfc First Bank Vs CHEEDA LAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2281/2026	01-10-2026	M/S PIRAMAL FINANCE LIMITED Vs SATYAM GUPTA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2282/2026	01-10-2026	M/S PIRAMAL FINANCE LIMITED Vs YOGESH KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2283/2026	01-10-2026	M/S PIRAMAL FINANCE LIMITED Vs SACHIN GUPTA	BHARAT BHUSHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2284/2026	01-10-2026	M/S PIRAMAL FINANCE LIMITED Vs ANOOP CHAUHAN	VIJAY KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2285/2026	01-10-2026	M/S PIRAMAL FINANCE LIMITED Vs BHULENDRA SINGH	Aaryan Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/110/2026	03-10-2026	Ms Manappuram Finance Ltd Vs JITENDRA SHARMA	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/111/2026	03-10-2026	Ms Manappuram Finance Ltd Vs SUSHMA	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/112/2026	03-10-2026	Ms Manappuram Finance Ltd Vs ANIL KUMAR	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/113/2026	03-10-2026	Ms Manappuram Finance Ltd Vs DAYA SHANKAR TIWARI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/212/2026	03-10-2026	Ashish Garg Vs Bindu	Pushkal Kathpalia(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/634/2026	03-10-2026	I LIKE VENTURES Vs MASAAKI SCOOTERS PRIVATE LIMITED,	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/635/2026	03-10-2026	M/S JDR INTERNATIONAL Vs M/S A ONE SELECTION AND ANR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ/1588/2026	03-10-2026	M/S LOHIA METALS LIMITED Vs M/S SRI KRISHNA IMPEX	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2298/2026	03-10-2026	KOTAK MAHINDRA BANK LTD Vs SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2299/2026	03-10-2026	KOTAK MAHINDRA BANK LTD Vs JAY GURU TRANSPORT	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2300/2026	03-10-2026	KOTAK MAHINDRA BANK LTD Vs SHREE VAGHESHWARI ROADWAYS	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2301/2026	03-10-2026	M/S PIRAMAL FINANCE LIMITED Vs RENI MULLAKKARA DAVIS	kailash rana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2302/2026	03-10-2026	M/S PIRAMAL FINANCE LIMITED Vs JAYASHREE DHANANJAY BAGUL	ANSHU KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2303/2026	03-10-2026	M/S PIRAMAL FINANCE LIMITED Vs RAJENDRA PRASAD	ANSHU KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2304/2026	03-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK CHOUHAN	ANSHU KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2305/2026	03-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK LALCHAND ATKIRE	ANSHU KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2306/2026	03-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARISHMABEN PRATAPBHAI VASAVA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2307/2026	03-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KETKI VIVEK KAMAT	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/53/2026	05-10-2026	MAMTA Vs HDB Financial Services LTD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/114/2026	05-10-2026	HDB FINANCIAL SERVICES LTD, Vs KHURSHID KHAN AND ORS.	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/636/2026	05-10-2026	SUNJIV SACHAR Vs SANJEEV KUMAR ARORA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/637/2026	05-10-2026	MUKESH JHUTHRA AND ANR Vs M/S EMSONS ELETRIC COMPANY AND ANR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2315/2026	05-10-2026	Kotak Mahindra Bank Ltd Vs PRAKASH TRANSPORT COMPANY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2316/2026	05-10-2026	Kotak Mahindra Bank Ltd Vs PRAKASH TRANSPORT COMPANY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2317/2026	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs JITENDRA SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (COMM.)/2318/2026 (I)	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs GAJALA PARVEEN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2319/2026 (I)	05-10-2026	Cnh Industrial Capital India Pvt Ltd Vs JAI BHOLE CONSTRUCTION CO	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2320/2026 (I)	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs PARTH NILESHBHAI GERIYA	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2321/2026 (I)	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs NIKUL DHANJIBHAI MIYANI	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2322/2026 (I)	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD NAUSHAD	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2323/2026 (I)	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs MANISH DHAMIJA	SUNIL DUTT(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2324/2026 (I)	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs TANMAY SUGANDHI	Ashok Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2325/2026 (I)	05-10-2026	M/S PIRAMAL FINANCE LIMITED Vs RAHUL SHARMA	DINESH JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2326/2026 (I)	05-10-2026	SHRIRAM FINANCE LIMITED Vs RAHUL PANDEY	Manish Vats(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2327/2026	05-10-2026	SHRIRAM FINANCE LIMITED Vs RAHUL PANDEY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2328/2026	05-10-2026	SHRIRAM FINANCE LIMITED Vs PAWAN KUMAR VERMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/213/2026	06-10-2026	AKANSHA GOEL Vs NINEPLUS SHOES PVT LTD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/638/2026	06-10-2026	M/S JAI SHREE GANESH FILING STATION Vs KAIYUM KHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2334/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs PREETI SANJEEV KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2335/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs GURDIT SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2336/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs MUKESH MANDAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2337/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs TEJ PAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2338/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs VIKAS MAHENDER SINGH	ARPIT VERMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2339/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs SUNIL SURAJBHAN	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2340/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs JITENDAR RAJENDER	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2341/2026	06-10-2026	Cnh Industrial Capital India Pvt Ltd Vs AAKASH RAM SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (T) (COMM.)/1/2026	07-10-2026	HIMANSHU JAIN Vs SHIV KUMAR SHARMA AND ANR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Misc Ex/22/2026	07-10-2026	M/S REYANSH TRANSMISSION PRODUCTS Vs M/S ACCORD ELECTROPOWER PVT LTD AND ORS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/214/2026	07-10-2026	STATE BANK OF INDIA Vs REENA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/643/2026	07-10-2026	JOHNLEE PHARMACEUTICALS PVT. LTD. Vs ANIL KUMAR AND ANR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1607/2026	07-10-2026	Delhi Tourism and Transportation Development Corporation Ltd Vs Thermal Engineers and Insulators Pvt Ltd	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2357/2026	07-10-2026	KOTAK MAHINDRA BANK LTD Vs JAY GURU TRANSPORT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2358/2026	07-10-2026	KOTAK MAHINDRA BANK LTD Vs JAY GURU TRANSPORT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2359/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs OSAMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2360/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs PANKAJ BANWAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2361/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs PUSHPA RANI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2362/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs PARVEEN YADAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2363/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs MOHAMMED AKSER	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2364/2026	07-10-2026	Kotak Mahindra Bank Ltd Vs MOHD ARIF	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2365/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs GAGAN DEVI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2366/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs ASHOK KONDIRAM KONDIRAM DADE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2367/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs SOMESH SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2368/2026	07-10-2026	Cnh Industrial Capital India Pvt Ltd Vs RAM JAS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2369/2026	07-10-2026	Cnh Industrial Capital India Pvt Ltd Vs FURKAN AHAMAD	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2370/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs ABDUL RASID	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2371/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs BANE SINGH	KAMLESH KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2372/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs RAJESHBHAI MAGANBHAI CHAVDA	Sriballabh Sharan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2373/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs DHARMBIR SHARMA	Rajal Dua(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2374/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs LALIT KUMAR	Utsav jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2375/2026	07-10-2026	M/S PIRAMAL FINANCE LIMITED Vs NARAYAN LAL KHATIK	KAMLESH KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2376/2026	07-10-2026	SHRIRAM FINANCE LTD Vs RNS INFRA	KAMLESH KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2377/2026	07-10-2026	SHRIRAM FINANCE LTD Vs SAMIR	Amit Tanwar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2378/2026	07-10-2026	Cnh Industrial Capital India Pvt Ltd Vs BASANT KUMAR	Sanjay Aggarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/216/2026	08-10-2026	STATE BANK OF INDIA Vs SURESH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/217/2026	08-10-2026	STATE BANK OF INDIA Vs RAJ KRISHAN NIGAM THROUGH LH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/218/2026	08-10-2026	Om Shivay Engineering Pvt Ltd Vs Ms Bansal Industries Through its DirectorProp PartnerARGeneral Manager	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/651/2026	08-10-2026	KK Electro Appliances Pvt Ltd Vs Indotech Switchgear and Controls Delhi Pvt Ltd	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/652/2026	08-10-2026	VISHAL SHARMA AND ANR Vs DIKSHA RAVI SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2392/2026	08-10-2026	SHRIRAM FINANCE LIMITED Vs NEW YADAV TOURIST	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2393/2026	08-10-2026	SHRIRAM FINANCE LIMITED Vs NEW YADAV TOURIST	YAKSHU JINDAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2394/2026	08-10-2026	SHRIRAM FINANCE LIMITED Vs NEW YADAV TOURIST	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2395/2026	08-10-2026	ARKA FINCAP LIMITED Vs PRAMILA BISWAL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2396/2026	08-10-2026	M/S PIRAMAL FINANCE LIMITED Vs SUMIT	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2397/2026	08-10-2026	M/S PIRAMAL FINANCE LIMITED Vs SANJEEV KUMAR SHARMA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2398/2026	08-10-2026	M/S PIRAMAL FINANCE LIMITED Vs ANUSHKABEN MOTWANI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2416/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs DEEPU SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2417/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs HUKAM SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2418/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs RK CARRIER AND TRADERS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (COMM.)(I)/2419/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs KUNAL TRADERS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2420/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs MECH FIN INFRA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2421/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs KRISH TRANSPORT	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2422/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs MECH FIN INFRA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2423/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs AFROZ GAFFAR KHAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2424/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs ABDUL SALAM	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2425/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs PRIYA UMASHANKAR TIWARI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2426/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs YASH UDAYKUMAR RANA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2427/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs FARHEEN IMTIYAZ SHAIKH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (COMM.)(I)/2428/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs KURESHI SOAIB RASHIDBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2429/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs AYASA MANSUR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2430/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs ABHIPSA CHAUHAN	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2431/2026	09-10-2026	Nissan Renault Financial Services India Private Limited Vs SANGEETA BHARTIYA	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2432/2026	09-10-2026	M/S PIRAMAL FINANCE LIMITED Vs DEEPAK SHARMA	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2433/2026	09-10-2026	M/S PIRAMAL FINANCE LIMITED Vs SUDARSHAN DOGRA	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)(I)/2434/2026	09-10-2026	Kotak Mahindra Bank Ltd Vs RAHUL KUMAR SHARMA	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/656/2026	10-10-2026	BANK OF MAHARASHTRA Vs AMIT KUMAR	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1633/2026	10-10-2026	NEERAJ JAIN Vs AMBA AIRCOOL AND ORS	SHAILESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2435/2026	10-10-2026	KOTAK MAHINDRA BANK Vs VIKALP ENTERPRISES	Bhanu Deepak Mishra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2436/2026	10-10-2026	KOTAK MAHINDRA BANK Vs SHAHIL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2437/2026	10-10-2026	KOTAK MAHINDRA BANK Vs ROSHAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2438/2026	10-10-2026	KOTAK MAHINDRA BANK Vs RAJVEER	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2439/2026	10-10-2026	KOTAK MAHINDRA BANK Vs NEELAM SINGH	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2440/2026	10-10-2026	SHRIRAM FINANCE LIMITED Vs ROSHAN KHAN	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/660/2026	13-10-2026	M/S ATUL CHEMICALS Vs SAPHIRE POLYMERSS	PARTHIV J. MEHTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2455/2026	13-10-2026	Nissan Renault Financial Services India Private Limited Vs MONU JAGPAL	Ashish Makhija(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2456/2026	13-10-2026	Nissan Renault Financial Services India Private Limited Vs MUSTAFA KHAN	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2457/2026	13-10-2026	Kotak Mahindra Bank Ltd Vs RENU	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/222/2026	14-10-2026	IDBI BANK LTD Vs Himanshu proprietor of Fair Interprises	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/223/2026	14-10-2026	ALUTECH INDUSTRIES Vs DUSHYANT KUMAR	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2458/2026	14-10-2026	KOTAK MAHINDRA BANK Vs ROSHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2459/2026	14-10-2026	KOTAK MAHINDRA BANK Vs NEELAM SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/662/2026	15-10-2026	M/S JINDAL SHOE INTERNATIONAL Vs M/S J K FOOTWEAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2464/2026	16-10-2026	KOTAK MAHINDRA BANK LTD Vs SHUBHAM SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2465/2026	16-10-2026	KOTAK MAHINDRA BANK LTD Vs SHIV EARTH MOVERS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2466/2026	16-10-2026	KOTAK MAHINDRA BANK LTD Vs VIVEK KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (COMM.)/2467/2026 (I)	16-10-2026	KOTAK MAHINDRA BANK LTD Vs PARVEEN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2468/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs Jaydip Merubhai Merubhai Jograna	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2469/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs Ganesh Ramnath Darade	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2470/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs Mohd Ahmad	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2472/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs Ram Chandrakant Gaikwad	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2473/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs ANAND SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2474/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs Sudhir Tripathi	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2476/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs Mohammad Suleman	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2477/2026 (I)	16-10-2026	PIRAMAL FINANCE LIMITED Vs ANVESH YADAV	MANNAT KOHLI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2478/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs KAPIL SOMANI	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2480/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Satyam Kushawaha	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2481/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Sandeep Kumar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2483/2026	16-10-2026	PIRAMAL FINANCE LIMITED Vs Naresh Kumar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2484/2026	16-10-2026	Kotak Mahindra Bank Ltd Vs MECH FIN INFRA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2485/2026	16-10-2026	SHRIRAM FINANCE LIMITED Vs ROHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex. - Award by Arb./2/2026	17-10-2026	GAMBIT LEASING AND FINANCE PVT LTD Vs PANKAJ VASHISHT AND ORS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/115/2026	17-10-2026	Kotak Mahindra Prime Ltd Vs LAKSHAY MEHTA	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/116/2026	17-10-2026	Kotak Mahindra Prime Ltd Vs VIKAS DAHIYA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					Ex.Comm - Award by Arb.Comm/117/2026	17-10-2026	Kotak Mahindra Prime Ltd Vs CHETAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/118/2026	17-10-2026	Kotak Mahindra Prime Ltd Vs NISHANT KUMAR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/224/2026	17-10-2026	M/S SKG ENTERPRISES Vs M/S CHIRAG STEELS AND ANR	VIKAS DEEP JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/663/2026	17-10-2026	FOCUS WASTE MANAGEMENT PVT. LTD. Vs SALARY E-WASTE LLP	Ruksana Khan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/664/2026	17-10-2026	NARESH CHAND Vs UNITED INDIA INSURANCE COMPANY LTD.	Gopal Chand Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1661/2026	17-10-2026	SHER SINGH SAGAR Vs SUPREME INFRASTRUCTURE INDIA LIMITED	Tarun kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1662/2026	17-10-2026	DIGITECH CALL SYSTEM PVT LTD Vs Smart School Education Pvt Ltd	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2494/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs GURSHRAN SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2495/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs GURPANTH SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2496/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs ARASHDEEP SINGH	MAHESH KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2497/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs JASPREET SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2498/2026	17-10-2026	Cnh Industrial Capital India Pvt Ltd Vs DHRAMVEER SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2499/2026	17-10-2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs CHANDAN PRASAD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2500/2026	17-10-2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs ALOK KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/665/2026	22-10-2026	METRO AD AND PRINT PACK PVT LTD Vs RAMER INDIA PVT LTD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2515/2026	22-10-2026	PIRAMAL FINANCE LIMITED Vs Binati Bhuyan	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2516/2026	22-10-2026	Cnh Industrial Capital India Pvt Ltd Vs Narinder Singh	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2517/2026	22-10-2026	Cnh Industrial Capital India Pvt Ltd Vs Manjinder Singh	RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2520/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUMAN PRASAD SINGH	Nitin Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2521/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BABULGAJI	RAJKUMAR PALIWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2523/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LAISHRAM AJITSEN SINGH	Bharat Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2525/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUSHIL KUMAR	VIKAS DEEP JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2526/2026	23-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DIBAKAR BANIK	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2528/2026	23-10-2026	IDFC FIRST BANK LTD Vs MAARUTH CONSULTANTS PRIVATE LIMITED AND ANR	SHALU KUMARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2531/2026	23-10-2026	IDFC FIRST BANK LTD Vs IMRAN QURESHI AND ANR	ALOK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2533/2026	23-10-2026	S K INTEGRATED CONSULTANTS Vs INSTITUTE OF CHARTERTED ACCOUNTAN	Gaganpreet Singh Chawla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/119/2026	24-10-2026	GAMBIT LEASING AND FINANCE PVT LTD Vs SANDEEP KUMAR AND ORS	Varun Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					Execution (Comm.)/225/2026	24-10-2026	M/S Raj Technopack PVT LTD Vs Raman Khatkar	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/226/2026	24-10-2026	State Bank of India Vs SAHIL SHARMA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/227/2026	24-10-2026	State Bank of India Vs MOHIT KUMAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/228/2026	24-10-2026	RAJPAL SINGH BISHT Vs SHAILENDRA BAHADUR SINGH LOGISTICS PVT LTD	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/229/2026	24-10-2026	ALUTECH INDUSTRIES Vs BIKRAM SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/667/2026	24-10-2026	ICICI BANK LTD Vs ROHIT KUMAR MISHRA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/668/2026	24-10-2026	STATE BANK OF INDIA Vs MANISH AND ANR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/669/2026	24-10-2026	BANK OF INDIA Vs NUSRAT AND ORS.	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/670/2026	24-10-2026	POONAM BIDANI Vs RAJINDER KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					CS (COMM.)/671/2026	24-10-2026	M/S SUN SIGN AND TECHNOLOGIES Vs M/S MAHALAXMI MARKETING	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/672/2026	24-10-2026	ROYALE RESINEX PVT. LTD. Vs AARNA HEALTHCARE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1682/2026	24-10-2026	ANKUR JAIN Vs SHAKUNTALA DEVI	Rahul Bhardwaj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2541/2026	24-10-2026	SHRIRAM FINANCE LIMTED Vs DEEPU	Rahul Bhardwaj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/120/2026	27-10-2026	KOTAK MAHINDRA PRIME LTD Vs AJAY RATHOR	Rahul Bhardwaj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Ex.Comm - Award by Arb.Comm/121/2026	27-10-2026	Kotak Mahindra Prime Ltd Vs HARVINDER KAUR	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/231/2026	27-10-2026	PUNJAB NATIONAL BANK Vs ASHWANI KUMAR	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/682/2026	27-10-2026	STATE BANK OF INDIA Vs LAXMAN SINGH RAWAT PROP OF MS RAWAT FOODS	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/683/2026	27-10-2026	SHITTLA PAPER GLOBAL PVT LTD Vs SAI PACKAGING INDUSTRIES AND ORS	Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					CS (COMM.)/684/2026	27-10-2026	Union Bank Of India Vs Kaushik Kumar Ameta	JITENDER SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/685/2026	27-10-2026	ICICI BANK LTD Vs MUKESH GUPTA	HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/686/2026	27-10-2026	ICICI BANK LTD Vs RAJAN KUMAR	ALOK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2558/2026	27-10-2026	Kotak Mahindra Bank Ltd Vs MOHAN PAL	ALOK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2559/2026	27-10-2026	Kotak Mahindra Bank Ltd Vs VIKRAM SINGH 0695	AMIT KUMAR SINHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2560/2026	27-10-2026	Kotak Mahindra Bank Ltd Vs ASLAMDEEN 4720	NITIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2561/2026	27-10-2026	Kotak Mahindra Bank Ltd Vs SHREE SHYAM TRANSPORT SERVICE 2681	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2562/2026	27-10-2026	Kotak Mahindra Bank Ltd Vs SABIR MALIK 5843	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2563/2026	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PONPAUL ERING	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2564/2026	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJEET TAMANG	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2565/2026	27-10-2026	PIRAMAL FINANCE LIMITED Vs AJIT KUMAR CHAURASIA SCUCL004FBDB	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2566/2026	27-10-2026	PIRAMAL FINANCE LIMITED Vs IRASHAD ALI SCUCL0050845	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2567/2026	27-10-2026	PIRAMAL FINANCE LIMITED Vs ADIL SCUL0051A97	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2568/2026	27-10-2026	PIRAMAL FINANCE LIMITED Vs BHESANIYA VIPUL JAYANTIBHAI SCUCL003CD15	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2569/2026	27-10-2026	PIRAMAL FINANCE LIMITED Vs MITHIL DINESH DAHELE SCUCL00238D7	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2570/2026	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITENDER KUMAR 6073	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2571/2026	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAROONA SINDHU SHARMA 9281	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2572/2026	27-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VISHAL L 7549	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2573/2026	27-10-2026	SHRIRAM FINANCE LIMITED Vs PARMINDERKAUR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2574/2026	27-10-2026	SHRIRAM FINANCE LIMITED Vs Amandeep Kaur	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2575/2026	27-10-2026	SHRIRAM FINANCE LIMITED Vs RAVI KUMAR SHANI	Viraat Tripathi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/55/2026	28-10-2026	Manju Singh Vs AXIS BANK LTD	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/687/2026	28-10-2026	BANK OF INDIA Vs JYOTSANA PANCHNANDA	Amrendra Nath Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/688/2026	28-10-2026	RRR Beverages and Wafers Private Ltd Vs A One Fruit Company	RAJESH KUMAR PANDEY(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/689/2026	28-10-2026	SUSHILA DEVI Vs MANISHA SADH	MANISH KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/690/2026	28-10-2026	M/S GAHLAWAT TRANSPORT Vs SHIVAM	J S JAISWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/691/2026	28-10-2026	M/S STP PAPERS INDUSTRIES PVT LTD Vs M/S MASTER LABELS	Ashish Makhija(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (COMM.)/2576/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIRALI MOHAMEDALI KANADIA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2577/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR DANDOTIYA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2578/2026 (I)	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADITY PRAKASH PANDEY	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2579/2026 (I)	28-10-2026	KOTAK MAHINDRA BANK Vs ROSHAN	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2580/2026 (I)	28-10-2026	KOTAK MAHINDRA BANK Vs SANDIP KUMAR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2581/2026 (I)	28-10-2026	KOTAK MAHINDRA BANK Vs SHAHIL	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2583/2026 (I)	28-10-2026	KOTAK MAHINDRA BANK Vs SRI SIDDHIDATA TRANSPORT CO	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2584/2026 (I)	28-10-2026	KOTAK MAHINDRA BANK Vs SUDHIR KUMAR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2589/2026 (I)	28-10-2026	KOTAK MAHINDRA BANK Vs TRIPURARI LOGISTICS	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2591/2026	28-10-2026	KOTAK MAHINDRA BANK Vs VIHAN TOURIST PARIVAHAN PRIVATE LIMITED 857	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2592/2026	28-10-2026	KOTAK MAHINDRA BANK Vs VIHAN TOURIST PARIVAHAN PRIVATE LIMITED 915	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2594/2026	28-10-2026	KOTAK MAHINDRA BANK Vs GULAM MOHD	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2595/2026	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BABASAHEB KISAN SURYAWANSHI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2596/2026	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHASKAR CHAMOLI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2598/2026	28-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BSK FACILITY SERVICE	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/698/2026	29-10-2026	Jitender Gupta Vs Neeti Singhal	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/699/2026	29-10-2026	MONIKA JAIN Vs ZANEKA HEALTHCARE LIMITED AND ANR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1719/2026	29-10-2026	MANOJ GARG Vs M/S GET GROW INTERNATIONAL AND ORS.	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2606/2026	29-10-2026	Idfc First Bank Vs RAMESH PRASAD	Mandeep Bansal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2607/2026	29-10-2026	Idfc First Bank Vs NITESH SURENDERKUMAR	Sandeep Bisht(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2608/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARAM SINGH	Rakesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2609/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANESH DATTU GORE	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2610/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV NANNORE	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2611/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARIDAS MOHAN JADHAV	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2612/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HONMANE AKASH VITTHAL	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2613/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITESH SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2614/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAVITA SANDEEP CHAUDHARI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2615/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANMEET SINGH TUTEJA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2616/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NIKHIL PADMAKAR PATIL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2617/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NILOFER AGA	AMIT KUMAR SINHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2618/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OM GOEL	Yugant Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2619/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARMAR PANKAJ KUMAR	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2620/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PATEL HARSH BHAGWATPRASAD	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2621/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PIHU TOUR AND TRAVELS	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2622/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJA BHAIYA	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2623/2026	29-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJA SINGH DANGI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					Ex.Comm - Award by Arb.Comm/122/2026	30-10-2026	KOTAK MAHINDRA PRIME LTD Vs RAHUL KUMAR SAH AND ANR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/700/2026	30-10-2026	DEEPAK BHATIA Vs DINESH BHATIA AND ANR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2652/2026	30-10-2026	SHRIRAM FINANCE LIMITED Vs ZAID QURESHI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2653/2026	30-10-2026	SHRIRAM FINANCE LIMITED Vs SUKHDEV SINGH	JITENDER SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2654/2026	30-10-2026	shriram finance limited Vs ZAID QURESHI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2655/2026	30-10-2026	Kotak Mahindra Prime Ltd Vs SUNITA KAUR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2656/2026	30-10-2026	Idfc First Bank Vs ABHISHEK SINGH TOMAR	Mandeep Bansal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2657/2026	30-10-2026	Idfc First Bank Vs 32ND VISTAS PRIVATE LIMITED	Mandeep Bansal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2658/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANJUWARA BEGUM	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (COMM.)/2659/2026 (I)	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARIF MIA	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2660/2026 (I)	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHINGAKHAM MANI SINGH	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2661/2026 (I)	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs H R INFRASTUCTURE	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/701/2026	31-10-2026	M/S SHITTLA PAPER GLOBAL PVT LTD Vs M/S MOTHERS PACKAGING AND PRINTING AND ORS.	Viraat Tripathi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2675/2026 (I)	31-10-2026	KOTAK MAHINDRA BANK Vs MUKESH KUMARSINGH	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2676/2026 (I)	31-10-2026	KOTAK MAHINDRA BANK Vs RINKU	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2677/2026 (I)	31-10-2026	KOTAK MAHINDRA BANK Vs KAMIL	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2678/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALMA WAHID KURESHI	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (COMM.)/2679/2026 (I)	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJEEV KUMAR TRIPATHI	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/2680/2026	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARVAR KHAN	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/2681/2026	31-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHELENDRA SINGH	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
44	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	SOUTH-WEST	603	Commercial Suit	Counter Claim/27/2026	07-10-2026	ALLORASOFT PVT AND ORS Vs SAHU EXPORTS PVT LTD	STATE(P),	-	-	
			603	Commercial Suit	CS (COMM)/677/2026	01-10-2026	M/S BTC TRADERS PRIVATE LIMITED Vs M/S JMC INFRATECH PRIVATE LIMITED	Jaspreet Singh(P),	98996 41617	jaspreet.law@gmail.com	01.10.2026
			603	Commercial Suit	CS (COMM)/685/2026	05-10-2026	VIVEK RANJAN Vs KIRAN GIRDHAR	Akash Swami(P),	8076132440	abhijeet673@gmail.com	05.10.2026
			603	Commercial Suit	CS (COMM)/693/2026	07-10-2026	Punjab National Bank Vs SURJEET SINGH	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	30.09.2026
			603	Commercial Suit	CS (COMM)/694/2026	07-10-2026	X Vs Y	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	07.10.2026
			603	Commercial Suit	CS (COMM)/696/2026	08-10-2026	Upgrid Solutions Private Limited Vs Abhishek Yadav Sole Proprietor Abhishek Yadav EV Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	08..10.2026
			603	Commercial Suit	CS (COMM)/697/2026	08-10-2026	Upgrid Solutions Private Limited Vs Shafaq Ali Sole Proprietor of Husnain Enterprises	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	08..10.2026
			603	Commercial Suit	CS (COMM)/698/2026	08-10-2026	Upgrid Solutions Private Limited Vs Vikram Singh Sole Proprietor of Garima Charging Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	08..10.2026
			603	Commercial Suit	CS (COMM)/699/2026	08-10-2026	XXXXX Vs YYYYY	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	07.10.2026
			603	Commercial Suit	CS (COMM)/700/2026	08-10-2026	PUNJAB NATIONAL BANK Vs UMESH KUMAR	VED PRAKASH(P),	9711900673	VSRADVISORS@GMAIL.COM	08.10.2026
			603	Commercial Suit	CS (COMM)/703/2026	09-10-2026	Lotus Techsol Private Limited Vs Suviksha Engineering Private Limited	SWATI MEHTA(P),	7838393940	swaty@zealattorneys.com	09.10.2026
			603	Commercial Suit	CS (COMM)/710/2026	12-10-2026	The Supreme Industries Ltd Vs Amit Kumar	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	12.10.2026
			603	Commercial Suit	CS (COMM)/715/2026	13-10-2026	CANARA BANK Vs RINKI	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	13.10.2026

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			603	Commercial Suit	CS (COMM)/721/2026	14-10-2026	VINE ENTERPRISES Vs ZAPZONE ENTERPRISES PRIVATE LIMITED AND ANR	RAJESH KUMAR(P),	9899328383	rklamba65@gmail.com	14.10.2026
			603	Commercial Suit	CS (COMM)/724/2026	16-10-2026	UNION BANK OF INDIA Vs ANSHUL SHUKLA	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	16.10.2026
			603	Commercial Suit	CS (COMM)/725/2026	16-10-2026	RAKESH KUMAR MISHRA AND ANR Vs SHASHA INFOTECH PVT LTD	Nimish Chib(P),	9810823566,	nimishchib@gmail.com	16.10.2026
			603	Commercial Suit	CS (COMM)/726/2026	16-10-2026	Netsarang Computer Inc and Anr Vs Ninestars Information Technologies Private Limited	RISHI PRAKASH(P),	8826232692	rishi000p@gmail.com	16.10.2026
			603	Commercial Suit	CS (COMM)/733/2026	23-10-2026	XXXXX Vs YYYYY	Navlin Swain(P),	9999093893	eludication.legal@outlook.com	23.10.2026
			603	Commercial Suit	CS (COMM)/740/2026	24-10-2026	STATE BANK OF NIDA Vs PAWAN	Vinay Kumar(P),	7982275426	kumarvinay.65@gmail.com	24.10.2026
			603	Commercial Suit	CS (COMM)/741/2026	24-10-2026	CANARA BANK Vs SHIV CHARAN SINGH	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	24.10.2026
			603	Commercial Suit	CS (COMM)/744/2026	27-10-2026	XXXXX Vs YY	aastha sharma(P),	9999093893	eludication.legal@outlook.com	27.10.2026
			603	Commercial Suit	CS (COMM)/755/2026	31-10-2026	PUNJAB NATIONAL BANK Vs SATINDER SINGH	Raghav Sharma(P),	9711900673	VSRADVISORS@GMAIL.COM	31.10.2026
			603	Commercial Suit	OMP (I)(COMM)/3397/2026	01-10-2026	PIRAMAL FINANCE LTD Vs Sodan Singh	AARTI BANSAL(P),	9971729922	aartimittal2016@gmai.com	22-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3398/2026	01-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MD ASIF	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	22-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3399/2026	01-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAVEEN CHOUHAN	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	22-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3400/2026	01-10-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs BIKASH PRADHAN	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	22-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3402/2026	01-10-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs PARMAR PRAVINBHAI M	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	26-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3404/2026	01-10-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs KUMUD BARIK	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	26-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3424/2026	03-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs SONTOSH GUPTA	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	26-09-2026

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			603	Commercial Suit	OMP (I)(COMM)/3425/2026	03-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs HARI RAM	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	28-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3426/2026	03-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs SUKHJINDER SINGH	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	28-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3427/2026	03-10-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs KAMIZ SWALEHIN	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	29-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3428/2026	03-10-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs ASHWANI KUMAR	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	08-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3429/2026	05-10-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs TRIPATI DORA	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	24-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3430/2026	05-10-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs PRADEEP KUMAR KUNDU	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	24-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3441/2026	07-10-2026	JANA SMALL FINANCE BANK LTD Vs MANISH CHAUHAN	SUMAN KUMAR CHOUDHARY(P),	9810928188	praveensuri73@gmail.com	24-09-2026
			603	Commercial Suit	Execution (Comm)/341/2026	08-10-2026	M/S GAMBIT LEASING AND FINANCE PVT LTD Vs VIKRANT KUMAR AND ORS	SUMAN KUMAR CHOUDHARY(P),	9810928188	praveensuri73@gmail.com	24-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3445/2026	08-10-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ANIRBAN MUKHERJEE 4568	Ajit Singh(P),	9899695740	ajitpsingh1978@yahoo.com	28-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3446/2026	08-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PREETPAL SINGH KHOSLA 3687	AMAN VASISTH(P),	9971097279	MEHRAMUSKAAN90@YAHOO.COM	28-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3447/2026	08-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT KUMAR 1726	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	01-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3448/2026	08-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YUDHBIR SINGH 2120	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	01-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3449/2026	09-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs RAJ BAHADUR	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	01-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3450/2026	09-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs SACHIN KUMAR	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	01-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3451/2026	09-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs SOM PAL	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	01-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3464/2026	10-10-2026	KOTAK MAHINDRA BANK LIMITED Vs DURGENDRA SINGH	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	08-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	Commercial Suit	OMP (I)(COMM)/3465/2026	10-10-2026	KOTAK MAHINDRA BANK LIMITED Vs ATUL SINGH	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	08-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3467/2026	10-10-2026	KOTAK MAHINDRA BANK LIMITED Vs DHARAMVIR	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	08-09-2026
			603	Commercial Suit	OMP (COMM)/35/2026	12-10-2026	SKYWAY POLYMERS PRIVATE LIMITED Vs SHREE POLYMER	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	08-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3491/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LUCKY TOUR AND TRAVELS	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	08-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3492/2026	12-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs RAJESH KUMAR	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	08-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3493/2026	12-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs UMESHCHANDRA	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	09-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3494/2026	12-10-2026	M/s KOTAK MAHINDRA BANK LTD Vs SANJU SINGH	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	09-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3527/2026	13-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHIVAM	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	09-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3528/2026	13-10-2026	KOTAK MAHINDRA BANK LIMITED Vs POONAM SINGH	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	09-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3529/2026	13-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHARMILA	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	09-09-2026
			603	Commercial Suit	OMP (I)(COMM)/3539/2026	14-10-2026	M/S KOTAK MAHINDRA BANK LTD Vs SANJEEV KUMAR CHAUDHRI	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	14.10.2026
			603	Commercial Suit	OMP (I)(COMM)/3540/2026	14-10-2026	M/S KOTAK MAHINDRA PRIME LIMITED Vs SATYAM SINGH	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	14.10.2026
			603	Commercial Suit	OMP (I)(COMM)/3541/2026	14-10-2026	M/S KOTAK MAHINDRA PRIME LIMITED Vs MAHFOOZ MAHBOOB	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	14.10.2026
			603	Commercial Suit	OMP (I)(COMM)/3547/2026	16-10-2026	KOTAK MAHINDRA BANK LTD Vs KULDEEP	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	16.10.2026
			603	Commercial Suit	OMP (I)(COMM)/3555/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANGITA TOMER 0628	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	17-10-2026
			603	Commercial Suit	OMP (I)(COMM)/3556/2026	30-10-2026	M/S KOTAK MAHINDRA BANK LTD Vs ANGAD	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	17-10-2026

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			603	Commercial Suit	OMP (I)(COMM)/3557/2026	30-10-2026	M/S KOTAK MAHINDRA BANK LTD Vs ASHOK THAKUR	SUMIT KUMAR(P),	8376850906	ravind ra.tom ar@kotak.com	17-10-2026
			603	Commercial Suit	OMP (I)(COMM)/3600/2026	30-10-2026	PIRAMAL FINANCE LTD Vs CHANDAN KUMAR	AJAY(P),	70303 78800	asaplegalandadvocates@gmail.com	
			603	Commercial Suit	OMP (I)(COMM)/3601/2026	31-10-2026	PIRAMAL FINANCE LTD Vs JAGDISH BHAGWAN ADWALE	AJAY(P),	70303 78800	asaplegalandadvocates@gmail.com	
			603	Commercial Suit	OMP (I)(COMM)/3602/2026	31-10-2026	PIRAMAL FINANCE LTD Vs SUNNY RAJKUMAR WASYANI	AJAY(P),	70303 78800	asaplegalandadvocates@gmail.com	
			603	Commercial Suit	OMP (I)(COMM)/3603/2026	31-10-2026	PIRAMAL FINANCE LTD Vs POOJA PRATIKKUMAR PANDYA	AJAY(P),	70303 78800	asaplegalandadvocates@gmail.com	
			603	Commercial Suit	OMP (I)(COMM)/3619/2026	31-10-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Param Prajapati	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	
			603	Commercial Suit	OMP (I)(COMM)/3620/2026	31-10-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Akshay Raj	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	
			603	Commercial Suit	OMP (I)(COMM)/3621/2026	31-10-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs TANWAR CONSTRUCTIONS PRIVATE LIMITED	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	
			603	Commercial Suit	OMP (I)(COMM)/3622/2026	31-10-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Pansuriya Pravinbhai Bhadabhai	Rahul Bhardwaj(P),	9818801980	advocateashok.1@gmail.com	
			603	Commercial Suit	Execution (Comm)/349/2026	14-10-2026	KOTAK MAHINDRA PRIME LTD Vs SUMIT SINGH BHADAURIYA	Kushal Kumar(P),	7009793548	rishab.eruditelegal@gmail.com	
			603	Commercial Suit	Execution (Comm)/356/2026	17-10-2026	KOTAK MAHINDRA PRIME LTD Vs ANKUR SOOD	Kushal Kumar(P),	7009793548	rishab.eruditelegal@gmail.com	
			603	Commercial Suit	Execution (Comm)/357/2026	17-10-2026	KOTAK MAHINDRA PRIME LTD Vs SOUMYA	Kushal Kumar(P),	7009793548	rishab.eruditelegal@gmail.com	
			603	Commercial Suit	Execution (Comm)/358/2026	17-10-2026	KOTAK MAHINDRA PRIME LTD Vs KUNAL YADAV	Kushal Kumar(P),	7009793548	rishab.eruditelegal@gmail.com	
			603	Commercial Suit	MISC DJ ADJ/968/2026	17-10-2026	chainalytical consulting india llp Vs 4pl scm technologies pvt ltd and anr	ANSHUL JAIN(P),	9899998243	aropjainffigmail.com;	17.10.2026
			603	Commercial Suit	Execution (Comm)/360/2026	22-10-2026	UGAY TSHERING Vs AMAN SABHARWAL	VISHAL PATEL(P),	9711023307	vishaladv25@gmail.com	22.10.2026
			603	Commercial Suit	Execution (Comm)/361/2026	22-10-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT N	Ritu Rana(P),	9005694125	codelegalconsultants@gmail.com	22.10.2026

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			603	Commercial Suit	Execution (Comm)/363/2026	23-10-2026	Indospirit Marketing Pvt Ltd Vs Sartaj Hotels Apartments and Villas Pvt Ltd	ANAND SHANKAR JHA(P),	9899617989	anand.jha@asjlegal.in	23.10.2026
			603	Commercial Suit	Execution (Comm)/364/2026	23-10-2026	indian bank Vs sumit prop of nandu enterprises	ASHRAF KHAN(P),	7827272828	advankitdagar@hotmail.com	23.10.2026
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	Execution (Comm)/336/2026	46301	Jai Parkash Sharma Vs Vipin Sharma	Ajit Kumar Bhardwaj(P),	9811594594	bhardwajajit66@gmail.com	46284
			613	Commercial Suit	OMP (I)(COMM)/3432/2026	46300	M/s Kotak Mahindra Bank Ltd Vs MANOJ KUMAR SHARMA	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46286
			613	Commercial Suit	OMP (I)(COMM)/3433/2026	46300	M/s Kotak Mahindra Bank Ltd Vs SHAHRUKH KHAN	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46286
			613	Commercial Suit	OMP (I)(COMM)/3419/2026	46296	SURYODAY SMALL FINANCE BANK LIMITED Vs BIMLESH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46288
			613	Commercial Suit	OMP (I)(COMM)/3422/2026	46296	SURYODAY SMALL FINANCE BANK LIMITED Vs PRADEEP KUMAR KUNDU	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46288
			613	Commercial Suit	OMP (I)(COMM)/3423/2026	46296	SURYODAY SMALL FINANCE BANK LIMITED Vs KUNA RANA	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46288
			613	Commercial Suit	OMP (I)(COMM)/3420/2026	46296	SURYODAY SMALL FINANCE BANK LIMITED Vs BHAGIRATHA BARIK	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46288
			613	Commercial Suit	OMP (I)(COMM)/3421/2026	46296	SURYODAY SMALL FINANCE BANK LIMITED Vs TRIPATI DORA	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46289
			613	Commercial Suit	OMP (I)(COMM)/3416/2026	46296	M/s Kotak Mahindra Bank Ltd Vs NAIB SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46289
			613	Commercial Suit	OMP (I)(COMM)/3415/2026	46296	M/s Kotak Mahindra Bank Ltd Vs WAHEESH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46289
			613	Commercial Suit	OMP (I)(COMM)/3417/2026	46296	M/s Kotak Mahindra Bank Ltd Vs JK TRANSPORT CO	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46290
			613	Commercial Suit	OMP (I)(COMM)/3431/2026	46300	M/s Kotak Mahindra Bank Ltd Vs RAM NIWASH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46290
			613	Commercial Suit	OMP (I)(COMM)/3437/2026	46300	SURYODAY SMALL FINANCE BANK LIMITED Vs SK JAHANGIR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46290
			613	Commercial Suit	OMP (I)(COMM)/3436/2026	46300	SURYODAY SMALL FINANCE BANK LIMITED Vs MAJHAR KHAN	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46291

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			613	Commercial Suit	CS (COMM)/679/2026	46296	Punjab National Bank Through Its Attorney Amit verma Vs ANITA GUPTA	AVADHESH KUMAR SHAKYA(P),	9810362626	akashkya01@gmail.com	46291
			613	Commercial Suit	CS (COMM)/678/2026	46296	Adroit Shipping Company Vs Incygys Automation Pvt Ltd	Harpreet Kaur(P),	9821166737	advharpreetkaur25@gmail.com	46291
			613	Commercial Suit	OMP (I)(COMM)/3418/2026	46296	M/s Kotak Mahindra Bank Ltd Vs AJIT	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46293
			613	Commercial Suit	Execution (Comm)/338/2026	46301	Lava International Ltd Vs Kiran Prop Jai Maa Enterprises	Pradeep Bhardwaj(P),	8920085456	dattacoadvocates@gmail.com	46294
			613	Commercial Suit	OMP (I)(COMM)/3411/2026	46296	PIRAMAL FINANCE LTD Vs SHARAD	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46294
			613	Commercial Suit	OMP (I)(COMM)/3412/2026	46296	PIRAMAL FINANCE LTD Vs Harendra Mourya	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46294
			613	Commercial Suit	OMP (I)(COMM)/3413/2026	46296	PIRAMAL FINANCE LTD Vs Abhishek Ahirwar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46294
			613	Commercial Suit	OMP (I)(COMM)/3414/2026	46296	PIRAMAL FINANCE LTD Vs Brijpal Pala Ram	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46294
			613	Commercial Suit	Execution (Comm)/337/2026	46301	Vani Commercials Limited Vs Novuse Internet Private Limited	KAPIL DUA(P),	9811590282	adv,kapildua@gmail.com	46294
			613	Commercial Suit	CS (COMM)/680/2026	46298	sanjogita agarwal Vs Lal Sons	Naveen Kumar(P),	9818121381	service@smartlegal.in	46296
			613	Commercial Suit	CS (COMM)/681/2026	46298	THE SRI DURGA CGHS LTD Vs ISHIKA ENVIRO INFRA	UMESH KUMAR(P),	9911707076	advocateumesh21@gmail.com	46295
			613	Commercial Suit	CS (COMM)/682/2026	46298	Ramayad Media Tech Edu Consultanat Pvt Ltd Vs Karan Madan	Sadre Alam(P),	9958702964	sadrealam92@gmail.com	46296
			613	Commercial Suit	OMP (I)(COMM)/3530/2026	46308	KOTAK MAHINDRA BANK LIMITED Vs SOM PAL	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46296
			613	Commercial Suit	OMP (I)(COMM)/3442/2026	46302	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESH R 7124	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46296
			613	Commercial Suit	OMP (I)(COMM)/3443/2026	46302	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN KUMAR 7768	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46296
			613	Commercial Suit	OMP (I)(COMM)/3444/2026	46302	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAMAN R 3096	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46296
			613	Commercial Suit	CS (COMM)/695/2026	46302	Upgrid Solutions Private Limited Vs Sahil Nagar Sole Proprietor of Madhav EV Charging Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	46297

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			613	Commercial Suit	CS (COMM)/706/2026	46305	Ms CANTIN ENTERPRISE Vs Mis GANESH TRADING	NISHANK KANT SUNGRA(P),	9915874066	no email	46298
			613	Commercial Suit	Execution (Comm)/346/2026	46308	CANARA BANK Vs Suraj	sumit virmani(P),	9873245548	virmanilawco@gmail.com	46298
			613	Commercial Suit	OMP (I)(COMM)/3457/2026	46304	SURYODAY SMALL FINANCE BANK LIMITED Vs BIMLESH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46300
			613	Commercial Suit	CS (COMM)/701/2026	46303	Upgrid Solutions Private Limited Vs Asad Khan Sole Proprietor of Buzoo Charging Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	46302
			613	Commercial Suit	CS (COMM)/702/2026	46304	XXXXX Vs YYYYY	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3452/2026	46304	KOTAK MAHINDRA BANK LIMITED Vs RAVINDER KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3454/2026	46304	KOTAK MAHINDRA BANK LIMITED Vs BHUPENDRA SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3455/2026	46304	KOTAK MAHINDRA BANK LIMITED Vs ARVIND	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3456/2026	46304	KOTAK MAHINDRA BANK LIMITED Vs DHARMENDRA KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3453/2026	46304	KOTAK MAHINDRA BANK LIMITED Vs RAKESH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46302
			613	Commercial Suit	ExCOMM - Award by Arb Comm/58/2026	46308	M/s Kotak Mahindra Prime Ltd Vs BIJNESH B	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	46302
			613	Commercial Suit	CS (COMM)/707/2026	46305	broken arrow retails pvt ltd Vs dev enterprises	AMAN BATRA(P),	9582448961	amanbtra@gmail.com	46303
			613	Commercial Suit	ExCOMM - Award by Arb Comm/60/2026	46308	M/s Kotak Mahindra Prime Ltd Vs KARAN SHARMA	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	46302
			613	Commercial Suit	ExCOMM - Award by Arb Comm/61/2026	46308	M/s Kotak Mahindra Prime Ltd Vs PAWAN KUMAR	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	46302
			613	Commercial Suit	CS (COMM)/705/2026	46305	XXXXX Vs YYYYY	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46303
			613	Commercial Suit	CS (COMM)/708/2026	46305	Labeu Cosmetics Vs Nysaa Retail Venture Private Limited	Mohd. Suhail	9871701758	suhailadvocate@gmail.com	46302
			613	Commercial Suit	CS (COMM)/711/2026	46307	Upgrid Solutions Private Limited Vs DHARMENDRA VAISH	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	46302

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			613	Commercial Suit	OMP (I)(COMM)/3506/2026	46307	Toyota Financial Ser India Ltd Vs TOHUKA SEMA 4545	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3501/2026	46307	Toyota Financial Ser India Ltd Vs VIKASH KUMAR SINGH 7123	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3500/2026	46307	Toyota Financial Ser India Ltd Vs VIKRAM KUMAR 2649	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3499/2026	46307	Toyota Financial Ser India Ltd Vs LOKESH S 7893	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3505/2026	46307	Toyota Financial Ser India Ltd Vs ANKITA BISWAL 7195	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3502/2026	46307	Toyota Financial Ser India Ltd Vs SHAMSHER ALAM 9753	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3503/2026	46307	Toyota Financial Ser India Ltd Vs DIVAKAR KUMAR SINGH 0929	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3504/2026	46307	Toyota Financial Ser India Ltd Vs SATYENDRA NARAYAN SINGH 8778	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3531/2026	46308	KOTAK MAHINDRA BANK LIMITED Vs DHARAM VEER SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46303
			613	Commercial Suit	OMP (I)(COMM)/3468/2026	46305	KOTAK MAHINDRA BANK LIMITED Vs JAIRAM YADAV	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46303
			613	Commercial Suit	OMP (I)(COMM)/3469/2026	46305	KOTAK MAHINDRA BANK LIMITED Vs RAVENDAR SHRIKESHAN	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46303
			613	Commercial Suit	OMP (I)(COMM)/3470/2026	46305	KOTAK MAHINDRA BANK LIMITED Vs SUNITA DEVI	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46303
			613	Commercial Suit	OMP (I)(COMM)/3471/2026	46305	KOTAK MAHINDRA BANK LIMITED Vs RAKESH YADAV	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46303
			613	Commercial Suit	OMP (I)(COMM)/3472/2026	46305	KOTAK MAHINDRA BANK LIMITED Vs SHARAVAN KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46303
			613	Commercial Suit	OMP (I)(COMM)/3473/2026	46305	KOTAK MAHINDRA BANK LIMITED Vs SUNEEL KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46303
			613	Commercial Suit	CS (COMM)/714/2026	46308	CANARA BANK ERSTWHILE SYNDICATE BANK Vs POONAMPAL PROP MS CAREER MAKERS	CHITRA MALHOTRA(P),	9212888057	no email	46303
			613	Commercial Suit	OMP (I)(COMM)/3512/2026	46307	YES BANK LIMITED Vs VARIETY THEMES AND CUISINE	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46303

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			613	Commercial Suit	CS (COMM)/713/2026	46307	CURRIE AND BROWN INDIA PVT LTD Vs SAIFEE BURHANI UPLIFTMENT TRUST	AMAR KUMAR(P),	9899397290	sksingh7002@gmail.com	46303
			613	Commercial Suit	CS (COMM)/712/2026	46307	CURRIE AND BROWN INDIA PRIVATE LIMITED Vs GODIVA PROPERTIES PVT LTD	AMAR KUMAR(P),	9899397290	sksingh7002@gmail.com	46303
			613	Commercial Suit	CS (COMM)/717/2026	46308	PUNJAB NATIONAL BANK Vs SHARAN JIT SINGH	AAKASH JANGHU(P),	8750052500	no email	46305
			613	Commercial Suit	OMP (I)(COMM)/3549/2026	46311	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT CHAUHAN 9869	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3550/2026	46311	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL SAIN 3708	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3551/2026	46311	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOK A 5438	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3552/2026	46311	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITENDRA KUMAR 4100	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3553/2026	46311	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs POOJA DAHIYA 1886	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3554/2026	46311	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM SHARMA 4411	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3534/2026	46309	KOTAK MAHINDRA BANK LTD Vs DEVENDRAPAL	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3537/2026	46309	KOTAK MAHINDRA BANK LTD Vs DHURAVKUMAR PRATAPSINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3533/2026	46309	KOTAK MAHINDRA BANK LTD Vs SANDEEP KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3536/2026	46309	KOTAK MAHINDRA PRIME LIMITED Vs SANTOSH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3538/2026	46309	KOTAK MAHINDRA PRIME LIMITED Vs NIKHIL K	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46307
			613	Commercial Suit	OMP (I)(COMM)/3535/2026	46309	KOTAK MAHINDRA PRIME LIMITED Vs SANJAY KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46307
			613	Commercial Suit	CS (COMM)/727/2026	46311	XXXXX Vs YYYYY	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46308

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			613	Commercial Suit	OMP (I)(COMM)/3542/2026	46310	KOTAK MAHINDRA BANK LTD Vs KOSHALYA DEVI	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46308
			613	Commercial Suit	OMP (I)(COMM)/3543/2026	46310	KOTAK MAHINDRA BANK LTD Vs VIKRAM	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46308
			613	Commercial Suit	Execution (Comm)/362/2026	46317	MS DEVSONS TIMBERS Vs MS BLUE SKY BUILDCON PVT LTD	Kunal Yograj verma(P),	9518200090	no email	46311
			613	Commercial Suit	CS (COMM)/736/2026	46318	Canara Bank Vs Pooja Garments Trading	Prerana Sabharwal(P),	8800313195	parth_tandon28@yahoo.co.in	46312
			613	Commercial Suit	CS (COMM)/737/2026	46318	Canara Bank Vs Guruji Metals	Prerana Sabharwal(P),	8800313195	parth_tandon28@yahoo.co.in	46312
			613	Commercial Suit	OMP (I)(COMM)/3562/2026	46318	M/s Kotak Mahindra Prime Ltd Vs PREM KAUSHIK	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46314
			613	Commercial Suit	Execution (Comm)/366/2026	46318	East India Transport Agency Vs Proveda marketing India Pvt Ltd	Sanjay Kumar(P),	9650410577	sanjay@justtiallaw.com	46316
			613	Commercial Suit	Execution (Comm)/365/2026	46318	East India Transport Agency Vs M/s Aeroship Logistics Pvt Ltd	Sanjay Kumar(P),	9650410577	sanjay@justtiallaw.com	46316
			613	Commercial Suit	OMP (I)(COMM)/3582/2026	46323	Toyota Financial Ser India Ltd Vs MANU DEV 7670	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46312
			613	Commercial Suit	OMP (I)(COMM)/3583/2026	46323	Toyota Financial Ser India Ltd Vs RAJAT B 1311	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46312
			613	Commercial Suit	OMP (I)(COMM)/3581/2026	46323	Toyota Financial Ser India Ltd Vs SHRUTI ABHIJEET KAUSHIK 7425	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46312
			613	Commercial Suit	OMP (I)(COMM)/3578/2026	46323	Toyota Financial Ser India Ltd Vs ANIL KUMAR 9636	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46312
			613	Commercial Suit	OMP (I)(COMM)/3580/2026	46323	Toyota Financial Ser India Ltd Vs JAVED ALI 2039	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46312
			613	Commercial Suit	OMP (I)(COMM)/3579/2026	46323	Toyota Financial Ser India Ltd Vs MANJOT SINGH GILL 8527	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46312
			613	Commercial Suit	OMP (I)(COMM)/3577/2026	46323	Toyota Financial Ser India Ltd Vs RAMA KUMARI 3092	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46312
			613	Commercial Suit	OMP (I)(COMM)/3576/2026	46323	Toyota Financial Ser India Ltd Vs KRISHNA DEVI 2526	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46316

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			613	Commercial Suit	OMP (I)(COMM)/3575/2026	46323	Toyota Financial Ser India Ltd Vs MUKHITYAR ALI 2494	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46316
			613	Commercial Suit	CS (COMM)/742/2026	46319	XXXXX Vs YYYYY	aastha sharma(P),	9718209970	aastha@thelegist.com	46317
			613	Commercial Suit	CS (COMM)/743/2026	46319	MS FASHINDIA THROUGH ITS PROPRIETOR MR AMAN MALHOTRA Vs Ms Baby Basket Through its ProprietorMr Kanwarpreet Singh Anand	Sahil Khurana	8851133724	sahilkhurana.advocate@gmail.com	46317
			613	Commercial Suit	OMP (I)(COMM)/3573/2026	46323	Toyota Financial Ser India Ltd Vs DALWINDER SINGH 1420	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46318
			613	Commercial Suit	OMP (I)(COMM)/3574/2026	46323	Toyota Financial Ser India Ltd Vs PRATHAM GUPTA 9691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46318
			613	Commercial Suit	CS (COMM)/753/2026	46325	MS AVIENCE BIOMEDICALS LIMITED Vs erythro labs	Siddharth Chadha	9999287697	no email	46321
			613	Commercial Suit	CS (COMM)/752/2026	46325	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46322
			613	Commercial Suit	OMP (I)(COMM)/3616/2026	46325	KOTAK MAHINDRA BANK LTD Vs JOGENDRA SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46322
			613	Commercial Suit	OMP (I)(COMM)/3617/2026	46325	KOTAK MAHINDRA BANK LTD Vs KAPIL RAJPOOT	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46322
			613	Commercial Suit	OMP (I)(COMM)/3618/2026	46325	PIRAMAL FINANCE LTD Vs GIRISH DHAN PRAKASH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	46323
			613	Commercial Suit	ExCOMM - Award by Arb Comm/59/2026	46308	M/s Kotak Mahindra Prime Ltd Vs PARVEEN SO JAI SINGH	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	46302
			613	Commercial Suit	Execution (Comm)/344/2026	46305	MS PARSVANATH TRADE LINK PVT LTD Vs MS VISHAL BRICKS CO	Himanshu Gupta(P),	9971146714	advocatehimanshu27@gmail.com	46302
			613	Commercial Suit	OMP (I)(COMM)/3435/2026	46300	M/s Kotak Mahindra Bank Ltd Vs SOM PAL	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46289
			613	Commercial Suit	OMP (I)(COMM)/3434/2026	46300	M/s Kotak Mahindra Bank Ltd Vs MAINPAL	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46289
			613	Commercial Suit	Execution (Comm)/366/2026	46318	East India Transport Agency Vs Proveda marketing India Pvt Ltd	Sanjay Kumar(P),	9650410577	sanjay@justtiallaw.com	46316
			613	Commercial Suit	CS (COMM)/742/2026	46319	XXXXX Vs YYYYY	aastha sharma(P),	9718209970	aastha@thelegist.com	46317

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46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/674/2026	01-10-2026	FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE (INDIA) Vs SHYAMJI E-COMMERCE	MR. SURENDER	8130909187	LITIGATION@SURIO.IN	16.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/676/2026	01-10-2026	SMART PACKAGING Vs AL REHMAN FROZEN FOODS	MR. VISHAL GARG	98101713021	AJAY815YADAV@GMAIL.COM	25.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3392/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs AVNEESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3393/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs MANN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3394/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs SALEEM M	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3395/2026	01-10-2026	TOYOTA FINANCIAL SERVICES Vs SHRI SHYAM TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3396/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs SURYA MINING AND LOGISTIC	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3401/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs DIPTIMAYEE BARIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3403/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs MANAS JALA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3405/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs PRAKASH JAYASWAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	26.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3406/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs MANOJ KUMAR JADAB	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	25.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3407/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs SUDARSHAN PRASAD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	25.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3408/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs RANJIT BARMAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	25.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3409/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs PRADIPTA KUMAR OJHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	25.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3410/2026	01-10-2026	SURYODAY SMALL FINANCE BANK Vs HIRANYA GHANA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	25.09.2026
			614	EXECUTION	Execution (Comm.)/333/2026	03-10-2026	CENTRAL BANK OF INDIA Vs RAHUL KUMAR	MR. A.R. VERMA	9810516149	ASHA_RAMANVERMA@HOTMAIL.COM	28.09.2026

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			614	EXECUTION	Execution (Comm.)/334/2026	03-10-2026	JD CARGO MOVERS Vs RS Seven life style	MR. NAVEEN GAHLOT	9999977737	ADV.NAVEENGAHLOT@GMAIL.COM	22.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/683/2026	03-10-2026	PUNJAB NATIONAL BANK Vs RAMESH KUMAR	MR. PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	29.09.2026
			614	COMMERCIAL SUIT	CS (COMM)/686/2026	06-10-2026	SINGH PROCESS Vs RIJUL INTERNATIONAL	MS. NIDHI DUBEY	8851032508	DUBEY.NIDHIADV@GMAIL.COM	03.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/689/2026	06-10-2026	Subodh Dass Vs Yogesh Pant	MR. SURENDER SINGH	9899445060	SURENDERSINGH.ADV@GMAIL.COM	01.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/690/2026	06-10-2026	PUNJAB NATIONAL BANK Vs TUSHAR NARANG	MR. VED PRAKASH	9711900673	VSRADVISIORS@GMAIL.COM	29.09.2026
			614	MISCELLANEOUS	MISC DJ ADJ/933/2026	07-10-2026	SANJAY BHASIN Vs PRITHVI DUTT SHARMA	MR. PUSHPENDER KUMAR	9873111052	CHAUDHARY.PUSHPENDER@GMAIL.COM	06.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3440/2026	07-10-2026	PIRAMAL FINANCE Vs MOHIT DAHIYA	MR. ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	24.09.2026
			614	EXECUTION	Execution (Comm.)/340/2026	08-10-2026	trugen Pharmaceuticals Vs Delius Pharmaceuticals	MR. PRANSHU GOSAIN	9811024653	PRANSHUGOSAIN13@GMAIL.COM	24.09.2026
			614	EXECUTION	Execution (Comm.)/343/2026	08-10-2026	SUBHASH CHANDER Vs DUSHYANT TANDON	MR. DHANANJAY KR SINGH	9871185290	ADV.DHANANJAYKR@GMAIL.COM	24.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3474/2026	10-10-2026	KOTAK MAHINDRA BANK Vs MAINPAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	24.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3475/2026	10-10-2026	KOTAK MAHINDRA BANK Vs KRISHAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	21.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3476/2026	10-10-2026	KOTAK MAHINDRA BANK Vs GULSHER NOOR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3477/2026	10-10-2026	KOTAK MAHINDRA BANK Vs MOHD DANISH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3478/2026	10-10-2026	KOTAK MAHINDRA BANK Vs ARIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/709/2026	12-10-2026	THE SUPREME INDUSTRIES Vs NARESH KUMAR MITTAL	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	09.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3479/2026	12-10-2026	KOTAK MAHINDRA BANK Vs DUJANA PUBLIC SCHOOL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.10.2026

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			614	ARBITRATION	OMP (I)(COMM.)/3480/2026	12-10-2026	KOTAK MAHINDRA BANK Vs BRAJESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3481/2026	12-10-2026	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3482/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs SARDHA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3483/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs ANIS ALVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3484/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs RISHI PAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3485/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs SONU KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3486/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs JAY KRISHNA SAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3496/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs PANKAJ GOGOI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3497/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs RAHUL TANWAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3498/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA Vs SANJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3514/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs AJAYA KUMAR BEHERA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	30.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3515/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs BHAGIRATHA BARIK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	30.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3516/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs KUNA RANA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	30.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3517/2026	12-10-2026	SURYODAY SMALL FINANCE BANK Vs SK JAHANGIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	30.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3518/2026	12-10-2026	KOTAK MAHINDRA BANK Vs OMVEER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	30.09.2026
			614	ARBITRATION	OMP (I)(COMM.)/3519/2026	12-10-2026	KOTAK MAHINDRA BANK Vs DHARMENDRA SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	30.09.2026

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			614	ARBITRATION	OMP (I)(COMM.)/3520/2026	12-10-2026	KOTAK MAHINDRA BANK Vs SANTOSH KUMAR PANDEY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3521/2026	12-10-2026	KOTAK MAHINDRA BANK Vs JASWANT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3522/2026	12-10-2026	KOTAK MAHINDRA BANK Vs AJAY SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3523/2026	12-10-2026	KOTAK MAHINDRA BANK Vs POONAM SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3524/2026	12-10-2026	KOTAK MAHINDRA BANK Vs POONAM SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3525/2026	12-10-2026	KOTAK MAHINDRA BANK Vs SHIVDANT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/716/2026	13-10-2026	CANARA BANK Vs ANUP	MS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	08.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/719/2026	14-10-2026	PUMA SE Vs ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	08.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/720/2026	14-10-2026	SAHARA ENGINEERS AND CONSULTANTS Vs BIKUTA IT SOLUTION	MR. KARAMVEER TOKAS	9899100076	AD.KARAMVEER@GMAIL.COM	08.10.2026
			614	EXECUTION	Execution (Comm.)/350/2026	15-10-2026	ENGICON ENGINEERING Vs HARJI ENGINEERING WORKS	MR. NAND KISHORE	9868959937	NKSHARMA.ADV134@GMAIL.COM	07.10.2026
			614	EXECUTION	Execution (Comm.)/351/2026	15-10-2026	SHAMBHU AGRAWAL Vs GLOBUS HOLIDAYS	MR. ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	08.10.2026
			614	EXECUTION	Execution (Comm.)/352/2026	15-10-2026	BEE LOGISTICS SCM Vs Tan Prints India	MR. D.P. BHATIA	9811191766	DPBHATIA123@GMAIL.COM	08.10.2026
			614	EXECUTION	Execution (Comm.)/353/2026	15-10-2026	AVIENCE BIOMEDICALS LIMITED Vs Scientific and Chemicals	MR. SIDHARTH CHADHA	9999287697	SNTBHU511@GMAIL.COM	08.10.2026
			614	EXECUTION	Execution (Comm.)/354/2026	15-10-2026	KOTAK MAHINDRA PRIME I TD Vs ANU	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	13.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/723/2026	15-10-2026	SKL PRINTPACK LLP Vs AOOLA GLOBAL	MS. SHRISTI MISHRA	9873244750	ADVOCATESHRISTI_MISHRA@GMAIL.COM	13.10.2026
			614	MISCELLANEOUS	MISC DJ ADJ/952/2026	15-10-2026	QUICKSHIP GLOBAL EXPRESS Vs ALL WORLD CARGO LOGISTICS SERVICES	MR. ASHISH BANSAL	8750998800	ADVOCATEASHISH91@GMAIL.COM	13.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	COMMERCIAL SUIT	CS (COMM)/729/2026	16-10-2026	PUMA SE Vs ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	16.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/730/2026	17-10-2026	PUNJAB NATIONAL BANK Vs SANDEEP SINGH	MR. RAGHAV SHARMA	9717610124	VSRADVISIORS@GMAIL.COM	16.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/731/2026	17-10-2026	SATYA PRAKASH SHOKEEN Vs VIPIN SHOKEEN	MS. YASHSAVI SHARMA	9971117715	MAIL@BLACKCOATCOUNSELS.IN	16.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3563/2026	23-10-2026	KOTAK MAHINDRA PRIME Vs SURENDER YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3564/2026	23-10-2026	KOTAK MAHINDRA BANK Vs SONU TIWARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3565/2026	23-10-2026	KOTAK MAHINDRA BANK Vs RAJBIR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3566/2026	23-10-2026	KOTAK MAHINDRA PRIME Vs SANDEEP J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3567/2026	23-10-2026	KOTAK MAHINDRA BANK Vs DHARAM VEER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3568/2026	23-10-2026	KOTAK MAHINDRA BANK Vs AJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3569/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs ANSHU KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3570/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs RAKESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3571/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs MUKESH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	22.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3572/2026	23-10-2026	TOYOTA FINANCIAL SERVICES Vs BALBIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	22.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/739/2026	24-10-2026	BANK OF BARODA Vs ROOP NARAIN	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	22.10.2026
			614	EXECUTION	Execution (Comm.)/369/2026	27-10-2026	SUNDARAM FINANCE Vs SAAVI BUILDINGS MATERIALS SUPPLIER	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	22.10.2026
			614	EXECUTION	Execution (Comm.)/371/2026	28-10-2026	Dilpat Singh deceased through LRs Vs National Highways Authority of India	MR. AKASH NAGAR	9999747409	AN@AKASHNAGAR.COM	25.10.2026

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			614	EXECUTION	Execution (Comm.)/372/2026	28-10-2026	KOTAK MAHINDRA PRIME LTD Vs DHIRENDRA KUMAR JHA	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	25.10.2026
			614	EXECUTION	Execution (Comm.)/373/2026	28-10-2026	KOTAK MAHINDRA PRIME LTD Vs JAVED HUSSAIN	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	25.10.2026
			614	EXECUTION	Execution (Comm.)/374/2026	28-10-2026	KOTAK MAHINDRA PRIME LTD Vs PAYAL BHARDWAJ	MR. ANKESH MAURYA	9005694125	CODELEGALCONSULTANTS@GMAIL.COM	25.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/747/2026	28-10-2026	PASSERINE WEALTH SOLUTIONS Vs SITA RAM AGGARWAL	MR. AYUSH	7838081949	PANKHI27@GMAIL.COM	22.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3584/2026	28-10-2026	KOTAK MAHINDRA BANK Vs SUKHDEV SOKARTARRAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3585/2026	28-10-2026	KOTAK MAHINDRA BANK Vs VIKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3586/2026	28-10-2026	KOTAK MAHINDRA BANK Vs PAWAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	22.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3587/2026	28-10-2026	KOTAK MAHINDRA BANK Vs SONU SHUBHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3588/2026	28-10-2026	KOTAK MAHINDRA BANK Vs WAJID CHOUDHARY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/750/2026	29-10-2026	PUNJAB NATIONAL BANK Vs NEELIMA NIRANKARI	MR. RAGHAV SHARMA	9717610124	VSADVISIORS@GMAIL.COM	28.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/751/2026	29-10-2026	UNION BANK OF INDIA Vs RKC KITCHEN	MR. ROHTASH KUMAR	9869750997	RKJASORIA26@GMAIL.COM	25.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3590/2026	29-10-2026	KOTAK MAHINDRA BANK Vs SHIMBHU SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3591/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs JILE SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	25.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3592/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs KANWAL JEET SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	25.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3593/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs AKANSHA KOTHARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3594/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs MANJIT KAUR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026

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			614	ARBITRATION	OMP (I)(COMM.)/3595/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs VINAY ARORA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3596/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs TARA DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3597/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs SIMA M	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3598/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs VIVEK SINGH RAJPUROHIT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	ARBITRATION	OMP (I)(COMM.)/3599/2026	29-10-2026	TOYOTA FINANCIAL SERVICES Vs CABME INDIA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.10.2026
			614	EXECUTION	Execution (Comm.)/375/2026	30-10-2026	Sunstar Enterprises Vs Uma Enterprises	MR. SAMEER SIDHAR	9999918302	METROPOLITIANLEGAL.DATES@GMAIL.COM	28.10.2026
			614	COMMERCIAL SUIT	CS (COMM)/754/2026	31-10-2026	Union Bank of India Vs SECURE AFFILATE MEDIA	MR. DHANANJAY KR SINGH	9711343590	ADVOCATESHYAMJHA@GMAIL.COM	29.09.2026
47	**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	SOUTH-WEST	509	OMP (I)(COMM.)	3391/2026	01-10-2026	PIRAMAL FINANCE LTD Vs Pradip Sharma	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	29.09.2026
			509	CS (COMM)	684/2026	03-10-2026	PUNJAB NATIONAL BANK Vs RUBY BHARTI	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	29.09.2026
			509	Execution (Comm.)	335/2026	05-10-2026	THE SUPREME INDUSTRIES LTD Vs SAMRA ENGINEERS AND PROJECTS PVT LTD AND ORS	NATWAR RAI	9818906064		05.10.2026
			509	CS (COMM)	687/2026	06-10-2026	Upgrid Solutions Private Limited Vs Shamim Akram Sole Proprietor of Shamim Akram Charging Station	RUPESH GUPTA/KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	02.10.2026
			509	CS (COMM)	688/2026	06-10-2026	Upgrid Solutions Private Limited Vs Sachin Yadav Sole Proprietor Sachin Yadav EV Charging Point	RUPESH GUPTA/KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	02.10.2026
			509	CS (COMM)	691/2026	06-10-2026	Punjab National Bank Vs Sunil Light Prop of Veer enterprises	ARUN BHARDWAJ	9899138242, 9999337580	arunbhardwaj1206@gmail.com	29.09.2026

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			509	OMP (I)(COMM.)	3438/2026	06-10-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AMEEN YUNUS DOSANI 7076	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	01.10.2026
			509	OMP (I)(COMM.)	3439/2026	06-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISHA PANWAR 0470	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	01.10.2026
			509	Execution (Comm.)	339/2026	07-10-2026	CENTRAL BANK OF INDIA Vs VINOD AND ORS	A.R. VERMA	9810516149		28.09.2026
			509	CS (COMM)	692/2026	07-10-2026	THE BRANCH MANAGER, INDIAN BANK AND ANR Vs SONALI	SEVA LAW OFFICES	8527298871	sevalawoffices@gmail.com	05.10.2026
			509	Execution (Comm.)	342/2026	08-10-2026	SUMIT KHURANA Vs PAWAN CHOPRA	ZEST LAW	9810226947	zestlaw438@gmail.com	06.10.2026
			509	OMP (I)(COMM.)	3458/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs LOKESH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3459/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs ANGAD	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3460/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SANDIP KUMAR DUBEY	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3461/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs RAMPRAKAS BALVIR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3462/2026	09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs RAMKISHOR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	07.10.2026
			509	OMP (I)(COMM.)/3463/2026		09-10-2026	KOTAK MAHINDRA BANK LIMITED Vs ROHIT	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	07.10.2026

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			509	OMP (I)(COMM.)	3487/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs RAHUL	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	08.10.2026
			509	OMP (I)(COMM.)	3488/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHYAM KISHOR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	08.10.2026
			509	OMP (I)(COMM.)	3489/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHATROHAN SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	08.10.2026
			509	OMP (I)(COMM.)	3490/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SHYAM DULARI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	08.10.2026
			509	OMP (I)(COMM.)	3495/2026	12-10-2026	KOTAK MAHINDRA BANK LIMITED Vs SATYANSHU TRIPATHI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	08.10.2026
			509	OMP (I)(COMM.)	3507/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIDHARTH PAL 4446	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3508/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH RATHORE 3010	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3509/2026	12-10-2026	YES BANK LIMITED Vs AJAY KUMAR	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	08.10.2026
			509	OMP (I)(COMM.)	3510/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHAY G 0265	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3511/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANINDERJEET SINGH 0791	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	07.10.2026
			509	OMP (I)(COMM.)	3513/2026	12-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PUSPA SAIKIA 7154	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	07.10.2026

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			509	Execution (Comm.)	345/2026	13-10-2026	CANARA BANK Vs BHUMI SHARMA AND ORS	SUMIT VIRMANI	9873245548		08.10.2026
			509	CS (COMM)	718/2026	13-10-2026	Netsarang Computer Inc and Anr Vs Six Dee Telecom Solutions Private Limited	AMEY PARAB/RISHI PRAKASH	826292602, 874298848	rishi0009p@gmail.com	11.10.2026
			509	CS (COMM)	722/2026	14-10-2026	Vikas Sachdeva Proprietor of Capital Gases Vs Tecnicas Solution Private Limited	N.K. SHARMA	8178925937, 9999204626	advocatenk393@gmail.com	12.10.2026
			509	OMP (I)(COMM.)	3532/2026	14-10-2026	KOTAK MAHINDRA PRIME LIMITED Vs SHIVAM SHARMA	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	12.10.2026
			509	OMP (I)(COMM.)	3544/2026	15-10-2026	KOTAK MAHINDRA BANK LTD Vs NASHIR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	13.10.2026
			509	OMP (I)(COMM.)	3545/2026	15-10-2026	KOTAK MAHINDRA BANK LTD Vs INDRADEV YADA	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	13.10.2026
			509	OMP (I)(COMM.)	3546/2026	15-10-2026	KOTAK MAHINDRA BANK LTD Vs RAKESH KUMAR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	13.10.2026
			509	CS (COMM)	728/2026	16-10-2026	U B Designs Vs Vansh Arora	KSHITIJA PALIWAL	35833013		12.10.2026
			509	OMP (I)(COMM.)	3548/2026	16-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT MITTAL 0233	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	10.10.2026
			509	OMP MISC. (COMM.)	3/2026	17-10-2026	PURNIMA SAINI Vs BSES RAJDHANI POER LTD				
			509	OMP (I)(COMM.)	3558/2026	17-10-2026	KOTAK MAHINDRA BANK LTD Vs MEENA DEVI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	14.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3559/2026	17-10-2026	KOTAK MAHINDRA BANK LTD Vs ANUP	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	14.10.2026
			509	OMP (I)(COMM.)	3560/2026	17-10-2026	KOTAK MAHINDRA BANK LTD Vs MANORMA	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	14.10.2026
			509	CS (COMM)	732/2026	22-10-2026	Ashwani kumar Vs Pratik dairy	DHARMENDRA K. YADAV	9650508945	advdk.yadav79@gmail.com	16.10.2026
			509	CS (COMM)	734/2026	23-10-2026	Upgrid Solutions Private Limited Vs Babu Lal Sharma Sole Proprietor Babu Charging Station	RUPESH GUPTA/KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	17.10.2026
			509	CS (COMM)	735/2026	23-10-2026	Canara Bank Vs AVS ISPAT Enterprises	PARTH DHANANJAY TANDON	8800313195	parth_tandon28@yahoo.co.in	17.10.2026
			509	CS (COMM)	738/2026	23-10-2026	Om Sai Enterprises Vs Mourya Pan Store and Others	RAJAT MANCHANDA	9899850805		20.10.2026
			509	MISC DJ ADJ	986/2026	24-10-2026	DURGA DATT SHARMA Vs LAXMI	DALIP SINGH	9810197092	dsadv13@gmail.com	17.10.2026
			509	Execution (Comm.)	367/2026	27-10-2026	KOTAK MAHINDRA PRIME LTD Vs NARENDER KUMAR AND ORS	CODE LEGAL CONSULTANTS	9310817303	codelegalconsultants@gmail.com	13.10.2026
			509	Execution (Comm.)	368/2026	27-10-2026	KOTAK MAHINDRA PRIME LTD Vs NIWAS KUMAR	ANKESH MAURYA	90056941215	codelegalconsultants@gmail.com	13.10.2026
			509	Execution (Comm.)	370/2026	28-10-2026	NIRAJ JAIN Vs M/S AMBA AIRCOOL AND ORS				27.10.2026
			509	CS (COMM)/	745/2026	28-10-2026	Ms Tridev Automation Private Limited Vs Ms Dev Infosol	ARJUN GOEL, PARTH BATHLA	8447630863	legumpresidium@gmail.com	25.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	746/2026	28-10-2026	Ms Stark Engineers Vs Ms Kvik Infotel Pvt Ltd	ARJUN GOEL, PARTH BATHLA	8447630863	legumpresidium@gmail.com	25.10.2026
			509	CS (COMM)	748/2026	29-10-2026	MS PANADIUM DESIGN PRIVATE LIMITED THROUGH ITS DIRECTOR MR SHIV KUMAR Vs Ms STUDIO SPAN DESIGNS LLP	LALIT KUMAR	9971759150	adv.lalitkumar2010@gmail.com	16.10.2026
			509	CS (COMM)	749/2026	29-10-2026	PUNJAB NATIONAL BANK Vs HARI CHAND	VSR ADVISORS	9711900673	vsradvisors@gmail.com	23.10.2026
			509	OMP (I)(COMM.)	3589/2026	29-10-2026	KOTAK MAHINDRA BANK LTD Vs VEERBHADRA SUDAMA SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	27.10.2026
			509	MISC DJ ADJ	999/2026	30-10-2026	PERFECT CONNECT LOGISTIC PVT LTD Vs BLUE MARINE FREIGHT FORWARDERS PVT LTD	SANJANA	9717410991	sanjanaakhileshsingh333@gmail.com	26.10.2026
			509	OMP (I)(COMM.)	3604/2026	30-10-2026	PIRAMAL FINANCE LTD Vs AMAN JAISWAL	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	28.10.2026
			509	OMP (I)(COMM.)	3605/2026	30-10-2026	PIRAMAL FINANCE LTD Vs BRIJ MOHAN BHARDWAJ	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	28.10.2026
			509	OMP (I)(COMM.)	3606/2026	30-10-2026	PIRAMAL FINANCE LTD Vs SUAIB KURAISHI	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	28.10.2026
			509	OMP (I)(COMM.)	3607/2026	30-10-2026	PIRAMAL FINANCE LTD Vs ATUL BALCHAND HIWALE	S.D. JAIN	9910076176	sambhav@sdjainlaw.com	28.10.2026
			509	OMP (I)(COMM.)	3608/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHID ALI 9264	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	23.10.2026
			509	OMP (I)(COMM.)	3609/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDER SINGH 1341	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	21.10.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	3610/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SABIR ALI 1840	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	23.10.2026
			509	OMP (I)(COMM.)	3611/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASHWANT PRASAD 6867	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	23.10.2026
			509	OMP (I)(COMM.)	3612/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAMODAR SHARMA 5345	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	17.10.2026
			509	OMP (I)(COMM.)	3613/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATNAM SINGH 5570	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	21.10.2026
			509	OMP (I)(COMM.)	3614/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANCHAN DHARA 5514	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	21.10.2026
			509	OMP (I)(COMM.)	3615/2026	30-10-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARDEEP KUMAR JUNEJA 7755	HIMANSHU MEHRA	9711524131	adv.himanshumehra18@gmail.com	21.10.2026
TOTAL							2060				